

Pradesh. Due to this the price in the open market is also going up like anything. The price of rice in the open market has shot up to Rs. 4.90 to Rs. 5 per kg. from Rs. 2.30 per k.g. in November last year.

Everybody knows that Kerala is chronically deficit to the extent of about 60 per cent of its requirements in rice, which is the basic staple food for the Keralites.

Sir, Kerala is the only State in the country where the entire State is covered with the statutory rationing system. The monthly requirement for the State is about 2 lakh tonnes per month. When the single State food zonal system was introduced, there was a firm commitment from the Union Government that the needs of the State will be fully met from the Central pool. But, Sir, unfortunately, at no time has the Government of India fulfilled this commitment. The maximum quantity received in any month was only 1,35,000 tonnes, that is, less than 70 per cent of the full requirements. But suddenly in November, 1982 the Government of India reduced the monthly allocation of rice to the State from 1.35 lakh tonnes to 90,000 tonnes. Then the quota was slightly enhanced by 5000 tonnes from December, 1982, onwards. Consequent on the restrictions imposed by surplus States, the arrivals of rice in our State on account of private trade have become negligible. The Government of India is totally against the purchase of rice from other States through Kerala State Civil Supplies Corporation, which is fully owned by the State Government.

In this context, I would like to mention about the promise given by the Prime Minister to the people of Kerala at the time of the last General Elections. She asked the voters in Kerala to vote for Congress(I)—led front because a Government which is cooperative to the Centre would be able to solve the problems of the State. And she even

indicated that those Governments which are cooperative to the Centre will get a better treatment from the Centre. Anyhow, we have already experienced which type of treatment we are getting now. We are getting CRPF in abundance, and not rice or money. *Time Bell rings*). In Kerala, there is a Government under the leadership of Congress (I) leader, Sri Karunakaran. I know his difficulty. He is an obedient servant of the Central Government. I know he is not in a position to raise any voice against the Central Government. That is why I am raising this question here on behalf of the starving people of Kerala. And I request the Central Government to fulfil their commitment and to save the people of Kerala from starvation deaths.

Thank you.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

(Contd.)

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Now, we continue the discussion on the Motion of Thanks on the President's Address. I would like to inform hon. Members that the Leader of the House, Shri Pranab Mukherjee, will intervene at 4 p.m. Now, Dr. Adiseshiah.

DR. MALCOLM S. ADISESHIAH (Nominated): Mr. Vice-Chairman, I started yesterday by saying that I will concentrate on the profile of the economy contained in summary form in the Presidential Address, supplemented by a more detailed information for the third year of the Sixth Five Year Plan given in the Economic Survey. So, we would be able to know where we stand at the end of three years. We passed the mid-term of the Sixth Five Year Plan. Where do we stand at the end of the three years? First of all, from the overall point of view, the President makes a remark that we are able to maintain the tempo of development. I think that this would not apply to

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this year if you look at this year along because this year has several problems. But, if we look at the three years, as I pointed out yesterday, the average Gross Domestic Product is 4.8 per cent. The Economic Survey puts the average at 5 per cent for the Gross National Product. Now, the Sixth Plan set the target of 5.2 per cent of Gross Domestic Product. So, there is a small shortfall of 0.4 per cent with regard to our target. Now, can this be regarded, as the President says, that we are able to maintain the tempo of development? I am not sure. I am not sure that at the end of the Sixth Plan we would be able to break out of the 30 years trend of overall growth of 3.5 per cent, per capita growth of 1.3 per cent and per capita consumption of 1.1 per cent.

Sir, turning next to the resource outlay, we stated that we would be investing Rs. 97,000 and odd crores in public sector in the Sixth Plan and Rs. 74,000 and odd crores in the private sector. Now, at the end of the three years, we see that in the public sector we would have invested Rs. 55,000 and odd crores. And there is no doubt that anticipating what we will do this year and next year, we will be reaching the target of investing Rs. 97,000 and odd crores in the public sector. My studies on what the private sector has been able to do on which there is no documentation like we have in the public sector, but using various indicators that are made available by the Reserve Bank and so on of gross domestic capital formation—all of which show that there also we can see that the private sector is going to reach the financial target of Rs. 74,000 and odd crores. And so, when the President in his Address draws attention to the fact that the Central Plan Outlay has increased by 27 per cent and the State and Central Plan together by 21 per cent, he is quite right. I think, the financial targets are going to be attained. But these targets were established at 1979-80 prices. And,

therefore, if you deflate the target that we are reaching, we will find that in public sector, we will be short by Rs. 10,000 crores, and in the private sector we will be short by Rs. 7,000 and odd crores. And my general computation is that in 1979-80 price terms, which is the Sixth Plan base, we will be financially 10 per cent short of our target and in physical terms we will be short by anything from 15 to 20 per cent.

Sir, turning next to the agricultural side, this year the agricultural situation is depressing. The Economic Survey reports that we will probably have a minus 3 per cent growth, a decline of some 5 to 8 million tonnes of foodgrains, though on the commercial crop side, namely, sugar, cotton, jute, cotton and so on, there will not be such a great cut back. But the result of this decline in agricultural production would mean that in my opinion we will not be able to reach at the end of the Sixth Plan the target that we had set for ourselves at 4 per cent. Now, on the manufacturing side again, we started the first year with 4.1 per cent growth. In the second year we had a good 8.2 per cent growth. And this year the Economic Survey forecasts a growth of 4.5 per cent. As of January, the growth registered is 4 per cent.

3 P.M.

And the President in his Address points to the various areas where we are doing well, like crude and public sector and small sector, where no figure is given, but the Economic Survey says that there will be some 10 per cent rate of growth. Now, putting all these things together, at the end of the Sixth Plan we will be well short of the public sector target from 7 to 8 per cent. On the infrastructure the President calls attention to the good performance of the railways. Yes, the railways have been performing or are performing well. But what I would like to call attention to, in this connection, is to what has been repeatedly warned by the Railway Reforms

Committee, namely, that we are living on our capital as far as the railways are concerned. We need Rs. 2780 crores before the end of the Sixth Plan if we are going to revive 15 thousand kms. of sick tracks and 32,000 sick wagons. And if that is made available the railway will deliver the targets that have been established for them in the Sixth Plan. For the next Plan we will be in very serious difficulties, unless we increase the depreciation fund and go in for investment in railways.

As far as power is concerned, the President refers to the increase in power but my comparison is not in relation to last year. In relation to last year it is quite right to say that it has increased by 7.7 per cent. But if you take power in relation to the targets established in the Sixth Plan Document, you will find that in everything whether it is in installed capacity or generation or transmission, we are now 10 per cent short and by the end of the Plan the gap may increase to 12 to 15 per cent. Now, coming from the South I may say that South is going to become or has become a long-term deficit area. For the first time in the history of Kerala, Kerala has become a deficit area and that is not an accident. One reason is deforestation in the hydel reservoir area. The rest of Kerala receives all the rains, but hydel reservoirs do not receive the rain, and now Kerala joins Karnataka and Tamil Nadu as a deficit State. And, therefore, over Rs. 1200 crores in the three States have been lost already this year because of the power shortage. Now, as far as coal is concerned, we are doing well. The President points out that there has been an increase of 4.2 per cent. But I want to call attention to the fact that 100 per cent of this increase is from open cast mines and, therefore, the quality of coal delivered at thermal stations, delivered to the various industries, cement, and so on, is of poor quality, creating its own problems. But the major problem in this connection, I want to point out, is that if you take

the average capacity of any industry, whether it is vanaspati or any other whether it is vanaspati or any other industry, the capacity utilisation is only 50 per cent. And this is in a year which we call the Productivity Year. Now, I have already referred to the infrastructure. I think we are doing very well with regard to oil as the President says. The only thing is that we are not making an effort to cut down on the consumption, the rate of consumption of crude oil, which is such a scarce, high cost commodity. I pointed out earlier that the annual rate of increase in crude oil consumption in our country of 15 per cent is unacceptable and this should be cut down. I welcome the decision of the Government to raise crude product prices. The only thing I said was that I wish it had been done by the Finance Minister in the budget, so that we could see what the totality of the revenue raising measures for the country was that he would be proposing. The general problems are infrastructure that we face here and we may not be able to promote the growth of the economy in the coming years because of the various bottlenecks I referred to.

Then a word about the balance of payments problem. Here the Sixth Plan Document forecasts that we will have a total five year balance of trade deficit of Rs. 17,600 crores. But now the Government and the IMF are both agreed that for the Sixth Plan it will be a little less than double at total of Rs. 31,000 crores.

And the balance of payment deficit will go up from the Sixth Plan target of 9000 odd crores to Rs. 17,000 odd crores according to the Government and the IMF. Now this balance of payment and trade deficit is not God-given, it is something that is in our hands and we can do something about it. I have, in some studies, shown that there are 12 items that we are importing which we can cut down on. If we use 100 per cent of our capacity in these 12 industries, we would save Rs. 1900 crores, I have no doubt about

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it. But I think this is an idealistic assumption to use 100 per cent capacity. So, the second alternative I have shown is that if we use the same capacity that we have used—the best capacity—in the last 3 years, we will save Rs. 1000 crores. I have also indicated what are the areas where we can, by increased production, increase our exports. This will cut our balance of trade deficit to something more manageable, like Rs. 2000 crores, rather than the present Rs. 5000 crores.

Then I refer to President's remark and the Economic Survey's remark that we have done well on the price front this year. It is true that we will be ending the year with 2 to 3 per cent rate of inflation, using the wholesale price index as the norm. But two things I want to point out that the consumer price index is nearly 3 times the inflation measured by wholesale index and I think Mr. Van-kataraman in his last Economic Survey that he presented, suggested that inflation is better measured by consumer price index rather than wholesale price index. If we follow that, I think we are in trouble. As far as the consumer prices are concerned, the rate of inflation is over 8 per cent compared to less than 3 per cent of the wholesale prices. Second thing is that the small inflation that we have this year of less than 3 per cent is on top of 44 per cent of inflation that we have had in the last 3 years, there has been no relaxation. So that we must add this 3 per cent to the 44 per cent, and that is what we are faced with.

Finally, the objective of the plan of 5 years is reduction of poverty and there, we set before ourselves the objective of pulling 100 million men, women and children from below the poverty line to above the poverty line through two measures: one by creating 30 million standard person years of employment, and secondly by distributing 5 per cent of surplus land. Now, in the first case we have some evidence of it through two programmes: Natio-

nal Rural Employment Programme which has been doing well during the last 3 years and creating some 300 million mandays of employment per year, and through the Integrated Rural Development Programme which has also been attaining its target though the amount of funds which is needed has not been made available to it. I think that we are making a dent as far as relief is concerned of poverty through these employment programmes on land reforms, distributing 5 per cent surplus land. As I have pointed out earlier, 5 per cent seems to be a small figure but if we do manage to distribute 5 per cent of surplus land in the 5 years, we would have distributed more land than we have distributed in 30 years of planning. That is what it really means. What we are doing, there is no evidence about it. What little evidence, the budgetary evidence that we have is discouraging. Therefore, there is no evidence how far we are making a real dent on poverty along the lines of our target. We have got two years more to reach this target of pulling 100 million people from below the poverty line to above the poverty line. Therefore, I agree with the President's summary that on the economic side, the need is to:

- (1) tone up the economy;
- (2) enhance production and productivity;
- (3) eliminate non-productive expenditure; and
- (4) contain prices.

I think, these are the immediate priorities. But I would mention, in the light of the review which I have made, the other issues which he does not refer to, which the Economic Survey and the three years of our planning show. I would put the emphasis on three things. The first is the urgent need to revive the declining economy. Our performance next year and in the following year in the industrial sphere will depend on how far we have been able to revive the economy and I very much look for-

ward to the Budget as one instrument. The question is, to what extent and how far the Finance Minister is able to give a push to the declining economy, which he admits in the Economic Survey.

The second urgency is to reconsider and review our agricultural strategy, our agricultural policy. Again, the Economic Survey admits the fact that we have increased the irrigation potential by nine million hectares. We have increased the fertiliser production by two million tonnes. We have increased the production of high yielding varieties. In other words, the so-called green revolution technology, the water fertilizer—high yielding variety technology, has gone into full operation and yet in terms of foodgrains production, over the last four years, there has not been any noticeable improvement. We seem to be hitting our heads against a ceiling of 131 to 133 million tonnes. The Economic Survey says that it is time now we review this. In a discussion we had yesterday, in another forum, had pointed out that in our agricultural history since Independence, three times, we have reached such a plateau. Everytime we reached a plateau, we have changed our strategy. Now, we need to change our strategy, which means, we should look at our cropping pattern, we should look at our dry farming areas, which are in majority, and we should see what can be done.

The third is to improve the productivity of capital. We are in a very extraordinary situation of being one of the largest savours in the world. Our savings, as the Economic Survey points out, are nearly 23 per cent of the gross national product and our investment, gross domestic capital formation is nearly 25 per cent. This is the rate which even some of the developed countries have not been able to achieve. But in spite of this, how is it that our overall economic growth is only 3.5 per cent? How is it that our industry is growing at the rate of only four to five per cent? This is because

of the low productivity of the capital we have employed. I believe, equally with the need to revive the economy, equally with the need to review and restructure our agricultural policy, is the need to improve our capital output ratio, the use of our capital, starting with the improvement in capacity use. We keep on saying this year after year. I have been saying it in Parliament for the last three years. I see no evidence of improvement. I see evidence of more capacity being built. It is alright for the Seventh and the Eighth Plans. But in order to save the Sixth Plan, both the public sector and the private sector need to improve the productivity of capital.

Finally, balance of payments. This problem, I believe, is a manageable problem. I believe that we can take action on both the fronts, cutting back on imports and pushing forward our exports. I do not regard this as a major issue. Do not forget that our foreign trade is round about 4 per cent of our gross national product. We are not one of the countries which has based its development on what is called export-oriented strategy. I think, we will never do that. Therefore, though I believe the situation is not a very bright one—I disagree with the President on that—taking the three years as a whole, there are grounds for us, if we do certain things, the three or four things which I have indicated, to go forward and resume the tempo of development in the economy.

श्री घनश्याम सिंह (उत्तर प्रदेश) :

अभी थोड़ी देर पहले स्पेशल मेशन पर रामेश्वर सिंह जी यहीं पर भाषण दे रहे थे, वैसे तो उन्होंने कहीं मर्डर हुए उसके बारे में उल्लेख करना था। लेकिन उल्लेख करते करते वह उत्तर प्रदेश के चीफ मिनिस्टर के बारे में ऐसा उल्लेख करने लगे जिसका न उनको अधिकार था, न उनको करना चाहिए था क्योंकि किसी

[श्री घनश्याम सिंह]

भी सदस्य को बोलने के लिए हम लोगों की जो प्रक्रिया है उसमें नियम 238 के पैरा 4 में है कि—

“A member while speaking shall not—

(v) reflect upon the conduct of persons in high authority unless the discussion is based on a substantive Motion drawn in proper terms.”

तो न तो कोई मोशन था ऐसा जिससे कि मुख्य मंत्री श्री श्रीपत मिश्रा के बारे में चर्चा की जाती, और न ही वे इस सदन के सदस्य हैं तथा न ही उनसे कोई ताल्लुक था। तो उन्होंने कुछ ऐसी बातें कह दीं, उनको भ्रष्ट भी बताया। उन्होंने उनके चरित्र के ऊपर जो लांछन भी लगा दिया है, वह उनको न कहना चाहिए था।

कृपया मेरा आपसे निवेदन है कि जो भी उन्होंने श्री श्रीपत मिश्रा जी के बारे में उल्लेख किया है, उस सब को इस कार्यवाही में से एक्सपंज कर दिया जाए।

रामेश्वर सिंह जी को हमेशा ही कुछ इस तरीके की आदत सी रही है। इसके साथ ही अपनी तरफ से उन्हें प्रताड़ित भी करें कि इस तरीके का उल्लेख वे भविष्य में कभी न करें क्योंकि यह सदन की मर्यादा के खिलाफ है।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I will have the records examined and ask the Secretariat to look into it and do the needful.

श्रीमती सरोज खापड़ (महाराष्ट्र) : श्रीमन्, मैं राष्ट्रपति जी के अभिभाषण के प्रस्ताव पर, उस प्रस्ताव के समर्थन के लिए खड़ी हुई हूँ।

राष्ट्रपति जी ने अपने अभिभाषण में पिछले वर्ष हमारी सरकार ने जो कार्य किया और आर्थिक क्षेत्र में जो हमें उपलब्धियाँ हुई हैं, उसका संक्षेप में उल्लेख किया और इतना ही नहीं, भविष्य में हमारी सरकार का जो लक्ष्य है, जो उद्देश्य है, उसके बारे में भी उन्होंने अच्छी तरह से वर्णन अपने अभिभाषण में किया।

श्रीमन्, हमारा देश एक बहुत विशाल देश है। यहाँ अनेक धर्म, अनेक भाषाएँ, अनेक जातियाँ और अनेक क्षेत्रों की, विविधताएँ आपको देखने को मिलती हैं। आर्थिक और सामाजिक स्थिति पर नियमितताएँ रहना ऐसे प्रसंग में, ऐसे अवसर पर यह अत्यन्त कठिन है। देश में आपने देखा होगा, और आप अच्छी तरह से जानते ही हैं कि यहाँ पर कभी-कभी दैवी विपत्तियाँ आती हैं, कभी देश के किसी इलाके में बाढ़ आती है, तो कभी देश के किसी इलाके में सूखा पड़ता है, तो कभी किसी इलाके में नैसर्गिक आपत्तियाँ आती हैं और जब इस तरीके की जो बातें हैं, यह बातें तो कई साल, सतत और हमेशा बनी रहती हैं और वैसे भी देश के ऊपर जब संकट आता है, तो जनता के राहत कार्यों के लिए कुछ खर्चा भी करना पड़ता है।

मुझे ऐसा लगता है कि अगर रेले आंकड़े गलत न हों, तो इस समय जनता के राहत कार्यों पर करीब-करीब सात सौ करोड़ रुपया खर्च हुआ है। यदि यह संकट नहीं होते, तो यह सात सौ करोड़ रुपया हम अपनी जनता की भलाई के लिये या अपने देश के विकास कार्यों में आसानी से लगा सकते थे।

श्रीमन्, हमारी सरकार जब से केन्द्र में सत्ता में आई है, अब उसे करीब-करीब

तीन साल हो रहे हैं और हमारी सरकार तीन वर्षों से आर्थिक विकास के लिए पूरी तरह से उस काम में जुटी हुई है, उस काम में लगी हुई है।

हमारी नेता और देश की प्रधान मंत्री, श्रीमती इंदिरा गांधी ने 1982 में, यानी पिछले वर्ष, प्रोजेक्टिविटी इयर का प्लान किया था। उत्पादन कितना हुआ, लक्ष्य के अनुसार हुआ या नहीं हुआ, इन गहराइयों में मैं कतई नहीं जाना चाहूंगी, लेकिन इस प्रकार प्रधान मंत्री, श्रीमती इंदिरा गांधी जी ने बीस-सूची कार्यक्रम भी हमारे सामने रखा हुआ है। अब छठी पंच वर्षीय योजना में गरीबी को दूर करने के लिए हमारी सरकार ने अपना लक्ष्य निर्धारित किया हुआ है।

किसी भी देश की आर्थिक व्यवस्था नियमित होने के कारण ही समाज, राष्ट्रीय स्थिरता और अन्तर्राष्ट्रीय स्थिति हमेशा मजबूत होते हुए आपने और हमने देखा है। अन्तर्राष्ट्रीय स्तर पर भी हमारे देश का नाम बहुत ऊंचे स्थान पर है।

अभी भी आप ने देखा है, हमारे देश में एशियाड गेम्स हुए। एशियाड्स की सफलता सिर्फ हमारे ही देश में चर्चा का विषय नहीं बनी बल्कि हमारे एशियाड्स की सफलता के बारे में एक अन्तर्राष्ट्रीय चर्चा हुई और उस की कामयाबी की चर्चा सारे देश और विदेशों में भी होने लगी। इतना ही नहीं, मार्च में हमारे देश में नान-एलाइन्ड नेशन्स की कांफ्रेंस होने जा रही है इसी वर्ष हमारे यहां कामनवेल्थ नेशन्स का सम्मेलन होने जा रहा है और अन्तर्राष्ट्रीय स्तर पर भी हमारे आयोजनों से हमारे राष्ट्र का मान, सम्मान और गरिमा और आदर बढ़ता जा रहा है और भविष्य में बढ़ता ही जायगा। श्रीमन्, इन सारी सफलताओं को देखने

के बाद हम ने कई बार देखा है कि जैसे खिसियानी बिल्ली खम्भा नोचे इस प्रकार की हालत हमारे विरोधी दलों की हो जाती है। जब हम को कोई अच्छी कामयाबी मिलती है, कोई सफलता मिलती है तो उस की प्रशंसा करने के बजाय वे सरकार की आलोचना करना और उस के कामों का खंडन करना शुरू कर देते हैं और इस के अतिरिक्त विरोधी दलों के पास और कोई काम रहता नहीं। तो इस प्रकार से देश में अराजकता और अशांति फैलाने का प्रयत्न विरोधी दलों ने हमेशा से किया है और तब इस सरकार का ध्यान अच्छे कार्यक्रमों और आर्थिक कार्यक्रमों से हट कर दूसरी तरफ चला जाता है। श्रीमन्, अभी-अभी आसाम में क्या हुआ। आसाम में क्या हो रहा है और आसाम में क्या होने जा रहा है। वहां हुआ नर-संहार, मनुष्यों का प्राण हरण और इस के लिये जिम्मेदार कौन है, अगर मुझ से आप पूछें तो मैं सीधे सीधे यह कहना चाहूंगी कि इस के लिये, इस नर संहार के लिये अगर कोई जिम्मेदार है तो उधर बैठे हुए विरोधी दल के लोग ही निश्चित रूप से इस के लिये जिम्मेदार हैं। इतना ही नहीं, विरोधी दल के लोग तो इस के लिये जिम्मेदार हैं ही, लेकिन उन के नेता जो आसाम में गये वहां उन्होंने आसाम की जनता को उकसाया और भड़काया और उस की वजह से ही उस राज्य में इस प्रकार की अशांति के वातावरण का निर्माण हुआ है। उस के लिये किसी और को जिम्मेदार समझने के बजाय उन्हीं को हम जिम्मेदार समझते हैं। विरोधी दल ने पहले सरकार को सहयोग नहीं दिया जिसके कारण आसाम में राष्ट्रपति शासन की अवधि को बढ़ाया नहीं जा सका। अगर आसाम में चुनाव नहीं होते तो क्या विरोधी दल आसाम

[श्रीमती सरोज खापड़ें]

को लेकर कांस्टीट्यूशनल क्राइसिस का निर्माण करना चाहते थे। असम की स्थिति और असम की समस्या किसी और की देन नहीं है सिवाय पिछली जनता सरकार के। मैंने हमेशा ही कहा था कि जनता सरकार कोई सरकार नहीं थी। बल्कि वह तो एक खिचड़ी सरकार थी और एक मिलिजुली सरकार थी। मैं ऐसा ही मानता हूँ। अकाली दल का उदाहरण आप ले लीजिये। अकाली दल बिना मिले ही जनता मंत्रिमंडल में शामिल था और वह लोग आपस में लड़ते रहे और कमीशन पर कमीशन बिठाते रहे। जनता सरकार के पास कोई और दूसरा प्रोग्राम नहीं था, सिर्फ एक सूत्री प्रोग्राम था कि हमारी प्रधान मंत्री को, श्रीमती इंदिरा गांधी को या हमारे नेता संजय गांधी को कैसे नीचा दिखायें और...

श्री पी. राममूर्ति (तमिलनाडू) : मैं आपसे अनुरोध करूंगा कि अभी बातचीत हो रही है और कुछ समझाते की संभावना है। उस को आप मत बिगाड़िये।

श्रीमती सरोज खापड़ें : मैं कोई ऐसी बात नहीं कर रही हूँ जिससे आप समझोते में किसी प्रकार की बाधा उत्पन्न हो (व्यवधान) मैं सी. पी. आई., सी. पी. एम. की बात नहीं कर रही हूँ।

श्री पी. राममूर्ति : मैं अपनी पार्टी की बात नहीं करता हूँ।

श्रीमती सरोज खापड़ें : मेरे मित्र, माथुर जी, डा. भाई महावीर भी यहां नहीं हैं, मेरे नजदीकी साथी भी दिखाई नहीं दे रहे हैं।...

श्री पी. राममूर्ति : अकालियों की बात मत करिये। संभावना है समझौता हो जायेगा। इसलिये इसको मत कहिये।

श्रीमती सरोज खापड़ें : मैं कोई ऐसी बात नहीं कहूंगी जिससे किसी प्रकार की ठेस किसी बातचीत में पहुंचे। इनके पास केवल एक सूत्री कार्यक्रम था और कोई कार्यक्रम नहीं था। लेकिन भगवान के घर देर जरूर है मगर अंधेर नहीं होता। देखते ही देखते यह चूंचू का मुरब्बा, यह मिलिजुली सरकार, निकम्मी सरकार को लानत देनी पड़ रही है जो इसको भुगतना पड़ रहा है। इन्होंने असम जैसी जटिल समस्याओं को इग्नोर किया। आज उसी समस्या ने क्या गंभीर विस्फोटक रूप धारण कर लिया है यह आप सब जानते हैं। इस समस्या की जिम्मेदारी किसी एक व्यक्ति पर नहीं देती हूँ इसकी जिम्मेदारी मैं एक राजनैतिक दल पर नहीं डालना चाहती हूँ। इसकी जिम्मेदारी हम, आप और हमारे संसद के लोगों की है। इस असम के प्रश्न को हमें जरूर एक निश्चित मोड़ पर पहुंचाकर इसका निपटारा करना है। अभी हाल ही में आप को याद होगा आन्ध्र प्रदेश और कर्नाटक की विधान सभा के चुनाव हुए। विधान सभा के जो चुनाव हुए आन्ध्र प्रदेश में, वह किस तरीके से हुए, आप शायद जानते होंगे। यह क्षेत्रीयवाद और भाषावाद को लेकर हुए। इससे वहां के लोगों की भावनाओं को भड़काया गया। यह आप लोग अच्छी तरह से जानते हैं। एन. टी. रामाराव ने अपना एक भाषण क्षेत्रीयवाद और भाषावाद से पूर्णतः भरा हुआ रिकार्ड किया। वह टेप सारे आन्ध्र प्रदेश की गलियों में, कूचों में, मुहल्लों में सुनवाया गया। श्रीमन्, उस वक्त मैं भी आन्ध्र प्रदेश के चुनाव दौरे पर थी। उसी वक्त वहां के किसी कार्यकर्ता ने हमें उनसे उस

भाषण के कैंसेट लाकर दिये । आप अगर इस भाषण को बराबर समझें और सुनेंगे तो मुझे विश्वास है आपको उनके राजनैतिक रुख का सहर्ष पता चल जायेगा, कौन सी दिशा में वह जा रहे हैं और किस तरफ राजनैतिक दिशा बदल रही है । आपको इसका पता चल जायेगा । अगर मेरे भाई, मेरे साथी एन०टी० रामाराव के भाषण जो तेलगू भाषा में हैं और टेप किये हुए हैं और सारे प्रदेश में डिस्ट्रीब्यूट किये हुए हैं अगर उस को सुनना चाहें तो यहां मेरे पास हैं मैं आपको देना चाहूंगी आप चैयरमैन साहब के कमरे में सुन सकते हैं यह भाषण तेलगू में है जिसको मैंने अंग्रेजी में ट्रांसलेट कर लिया है । मैं अंग्रेजी ट्रांसलेशन के कुछ अंश सदन के सामने पढ़ना चाहूंगी :

"My salutation to the believed children of the Telugu Land;"

"हिन्दुस्तान के लोगों को, बच्चों को सैल्यूट नहीं करते तेलुगू भाषा में जन्मे बच्चों को सैल्यूट करते हैं ।"

"Ours is a land of riches, of milk and honey, of music and love. Ours is a language enriched by the glorious contributions of immortal poets... Has the Telugu race lost its vitality, has the Telugu youth lost its integrity.....?"

Further, I again quote:

"Because the Telugus have forgotten their own valour and glory, they have forgotten the greatness of their language itself which ultimately resulted in the negligence of their language and its non-recognition."

"The countless sacrifices the Telugu people made during the freedom struggle too have been forgotten by everyone in this country. These sacrifices have gone waste and no Telugu man is respected or recognised anywhere in the country today. What is the reason for this,

what is the solution to this? Think about these A dog which is given a few crumbs, faithfully guards the house, a cow which is fed a few blades of grass gives us milk, but the leaders who have swallowed public property, are ungrateful. Telugu brothers, shake off your slumber, wake up, awaken your race and sharpen your intellect."

यानी यहां पर उन्होंने हमारे देश के नेताओं की तुलना पशुओं के साथ की है उन्होंने विद्रोह की भावना की बात भी है । उन्होंने अपने भाषण में कहा :-

"Revolt is not the only solution. To preserve the freedom which people have won with conscious effort, they need a Regional Administration which is committed to their welfare. It is towards this end that Telugu Desam Party is born."

I further quote:

"In the name of this sacred land drenched with the sacred blood of our martyrs, Telugu Desam pledges a clean administration to the people. Listen to the clarion call of this party which is born for the Telugu people, for the Telugu language, for spreading the glory of the Telugus throughout the world. Arise, awake, be united, march ahead and preserve the prestige and self-respect of the Telugu people. Bless this party which is born to achieve these aims... Just as thieves share their loot, father and son are sharing injustice and illegality. In the Kingdom of rowdies, there is no food for the poor, there is no justice for the gentle, there is no protection for women, there is no place for honesty and integrity."

श्रीमन ऐसे भाषणों से क्या देश का भला हो सकता है ? ऐसे भाषणों से देश का भला नहीं हो सकता है... (व्यवधान)

श्री अश्विनी कुमार (बिहार) : श्री अजंथा का हृदरावाद के हवाई अड्डे पर जो अपमान किया गया क्या उसको तेलुगु भाषी जनता बर्दाश्त करेगी ?

श्रीमती सरोज खापर्डे : जब आप के तरफ के लोग बोल रहे थे तो मैंने आपको बिल्कुल डिस्टर्ब नहीं किया। किस का अपमान किया गया है, यह आपको कम्पे पता चला ? आप लोग खुद ही इस प्रकार की बातें फैलाते हैं और दूसरों को बदनाम करना चाहते हैं। श्री अजंथा हमारी पार्टी के आदमी हैं, हमारी पार्टी के मित्र हैं ... (व्यवधान)।

श्री अश्विनी कुमार : श्री अजंथा का जो सार्वजनिक रूप से अपमान किया गया है उसको आप स्वीकार करती हैं ... (व्यवधान)।

श्रीमती सरोज खापर्डे : आप किसी बनकर के ठेकेदार बनकर यहां पर क्यों बैठे हैं ? ... (व्यवधान)

श्री अश्विनी कुमार : आप उनका नाम ले रही हैं जो इस सदन में उपस्थित नहीं हैं। आप जानती हैं कि तेलुगु देशम का कोई भी प्रतिनिधि यहां पर नहीं है ... (व्यवधान)।

श्रीमती सरोज खापर्डे : आप राज्यों में इस तरह से अशांति फैलाने हैं, झगड़ा करवाते हैं। आपने देश को क्या दिया है ? इस तरह की बातें हम बर्दाश्त नहीं करेंगे।

श्रीमती प्रतिभा सिंह (बिहार) : आप लोग इस तरह की बातें फैलाते ... (व्यवधान)।

श्री अश्विनी कुमार : ग्रामाम मैं आप लोग ही अशांति फैला रहे हैं। ग्रामाम में कौन झगड़ा करवा रहा है ? आप लोग तो करवा रहे हैं ... (व्यवधान)

श्रीमती सरोज खापर्डे : तीन साल में आपने क्या किया है यह हमने देख लिया है। चूं चूं का मुरबा क्या करेगा ... (व्यवधान)

श्री अश्विनी कुमार : वह आप के कारनामे हैं जो सामने आयेंगे। देखिये रुकिये जरा।

श्रीमती सरोज खापर्डे : आपने समझा कि आप अगर इस तरह से बोलेंगे तो हम चुप रहेंगे। हम चुप नहीं रहेंगे। हमें मालूम है कि दोषी कौन है।

श्री अश्विनी कुमार : सारे देश को पता है कि दोषी कौन है।

श्रीमती सरोज खापर्डे : आपके ही नेताओं ने बड़े बड़े भाषण देकर लोगों को उकसाने का काम किया है।

श्रीमन्. क्षेत्रीयवाद, साम्प्रदायिकता और भाषा ऐसे विघटनकारी तत्व और प्रवृत्तियां देश में अराजकता, असामाजिकता और अशांति को बढ़ाते हैं और फैलाते हैं। ऐसे तत्व देश की एकता की ओर से हटाकर पृथक्ता की ओर ले जाने की हमेशा बात करने हैं और यही वे हमेशा करते रहे हैं। श्रीमन्, इस विषय में मैं दो-तीन मुद्दे, दो-तीन प्वाइंट रखना चाहूंगी।

इन भाषणों से आंध्र प्रदेश की गरीबी या आंध्र प्रदेश के जो गरीब लोग हैं उनकी गरीबी कतई दूर नहीं होगी और न होने वाली है। इनका ही नहीं, बहुत बड़ी-बड़ी बातें देशम के मुख्य मंत्री करते हैं कि दो रुपये किलो चावल हम जनता को देंगे। न वे दो रुपये किलो चावल दे सकते हैं और न कुछ कर सकते हैं। इन लम्बी-लम्बी बातों से कुछ मिलने वाला नहीं है। श्री एन० टी० रामाराव की अगर अच्छी नीतियां हों तो उनको

दूसरी सरकारें भी अपना सकती है। लेकिन इस प्रकार के भाषणों से वे थोड़ी देर के लिये जनता को दिशा भूल करा सकते हैं, थोड़ी देर के लिये जनता को बना सकते हैं लेकिन कभी न कभी इन झूठी बातों का पर्दाफाश होकर रहेगा और होकर जरूर रहेगा। जैसे कि 1977 में आप लोगों ने लोगों से झूठी बातें की थीं और झूठे आश्वासन देकर अपनी सरकार बनाई। लेकिन लोग समझ गये कि आप किस तरह की बातें करते हैं। लोगों के मन में आप क्या बैठाना चाहते हैं, लोगों के दिमाग में क्या रखना चाहते हो और इसलिये 1980 में यह हालत आपकी हुई।

श्री रामाराव ने ऐसा भाषण करके आंध्र प्रदेश की जनता के दिल में क्षेत्रीयवाद की भावनाओं को जिस तरह से जगाया है, जिस तरह से पैदा किया है उसका बहुत जल्दी ही उनको अनुभव मिलेगा कि क्या इस तरह से क्षेत्रीयवाद और भाषावाद का निर्माण करना सही था। अगर वह इसको सही समझते हैं तो इसका अनुभव उनको शीघ्र ही होगा।

श्री शिबू चन्द्र झा (बिहार) : हिन्दी के बारे में रामाराव ने बहुत अच्छी बात कही है, उसको भी बतलाइये।

श्रीमती सरोज खाण्डे : मैं क्यों बताऊं। अगर आपको अच्छा लगा तो आप बतलाइये।
... (व्यवधान) ...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please do not disturb. When your turn comes, you say whatever you want to say.

श्रीमती सरोज खाण्डे : मुझे अंत में आपसे यह कहना है और मैं आपके द्वारा सरकार और इस ससद को कहना चाहती हूँ कि उन्हें ऐसी भावनाएँ पनपने नहीं देनी चाहिए और इतना ही नहीं, जिनसे देश की एकता और देश की अखंडता को खतरा पैदा हो सकता है,

बाधा उत्पन्न हो सकती है ऐसे तत्वों को वह कतई पनपने न दे। इस अपेक्षा के साथ, इस आवश्यकता के साथ मैं आपने जो मुझे बोलने का मौका दिया है, उसके लिये आपको धन्यवाद देती हूँ और आपका आभार मानती हूँ।

SHRI P. RAMAMURTI: Mr. Vice-Chairman, Sir, I am not going into the statistical jugglery that has been indulged into the document and indulged in the language of the statisticians. I will talk in the language of the common people so that the people will understand what the reality is.

The President has presented a picture, a picture of very great achievements during the last one year. He has talked about the improvements in production in some particularly selected commodities. But the picture given in the Address is not before the people.

For example, he has talked about the improvement in the production of steel. Yes, there has been an improvement in the production of steel, I agree. There has been an improvement, an appreciable improvement, in the production of oil, I agree. Similarly fertilizers and certain other things he has mentioned. But what about the loss of production on account of the strike in Bombay for more than one year? And what does it indicate? Bombay's cotton textile mills produce one-third of the total cotton cloth production in this country. There has been a loss of one-third of the total cotton cloth production, and yet in the bazar, in the shops there is no dearth of cotton cloth. What does it indicate? This is the simple question that I am asking. It indicates the dire poverty of the people and the tremendous loss of purchasing power of the people, that despite the loss of one-third of the total cloth production in the country, there is a glut of cloth in the country. About this the President has got no concern whatsoever. Then, for example, steel production has increased, but

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yet we are importing steel. Our stockyards have been stacked with unsold steel. There is a glut of steel produced in this country. And yet because of the pressure, because of the commitment that we have given to the International Monetary Fund when we went in for that IMF loan, we have liberalised our imports to such an extent that despite a huge increase in the production and the big stocks of steel that are lying unsold in our stockyards, we have been importing steel. Recently I had been talking to the Minister about it and he said he would do something about it. But as yet nothing has been done. Or, take so many other things that are imported. In Madras, addressing the Madras Chamber of Commerce, the Finance Minister, Mr. Pranab Mukherjee, stated that last year we imported Rs. 2,000 crores worth of unwanted things, unnecessary things. This is the statement published in the "Hindu" and the "Indian Express" of Madras. I have not got the quotation now. If in one year you imported unnecessarily Rs. 2,000 crores worth of things, then what is the point in saying that the foreign exchange gap is increasing and so the people should produce more in order to increase exports so that the foreign exchange gap can be reduced? Why did you import these things? Because you were pressurised, because you had given a commitment to liberalise imports. As a result, many factories in this country have cut down production and underutilisation of capacity has been there. For example, take soda ash. There is dumping of soda ash in this country from foreign countries and as a result, many soda ash factories have today cut down production by more than 50 per cent, leading to loss of employment for hundreds of thousands of people. For example, take the import of man-made fibre. Dumping of man-made fibre in this country by foreign countries has been going on, with the result that the viscose factory in Mettupalayam in Coimbatore district of Tamil Nadu has been closed down. In Mavoor in

Kerala the factory belonging to Birlas which is making man-made fibre has been closed down because it is not needed. I can point out many other factories in this country which have closed down because of the import of this thing which is cheaper. It is being dumped in this country. Our polyester fibre producing factories are closed down. The other day, just a few days ago, the J. K. Synthetics in Kota retrenched 3,200 workers and they said, "We are importing this yarn and this yarn is cheaper by import." So this is the kind of economy that we are seeing. Then what about handloom cloth? What about our traditional industries in Kerala? Handlooms, the cashew industry, the coir industry, they are all in doldrums, despite the fact that today the prices of cotton and all other commercial crops have tumbled. The price of cotton has come down by one-third and yet yarn prices have shot up by nearly 50 per cent.

Has the Government any concern for the handloom weaver? Handloom weavers throughout the country today have deserted employment. In Tamil Nadu in city after city where handlooms are concentrated, they are carrying on a struggle and when they ask for reduction of prices of yarn, they get bullets and lathi charges. This has been the position. Has the Central Government ever thought about these things? What about hundreds of other factories? In Madras, for example, today the truck factory, Ashok Leyland, has closed down one of its shifts; thousand of workers are thrown out of employment. The ancillary industries catering to the Ashok Leyland, to the automobile industry, are in doldrums, they are closing down their shifts, throwing out of employment thousands and thousands of people.

Then there is power shortage in State after State. In Tamil Nadu there is hundred per cent cut for the High Tension Power users with the result that nearly a million workers

are out of employment in the factories. they have been laid off. Similarly, in Karnataka there has been power shortage. In Gujarat there has been power shortage, hundred per cent cut for some time. In Rajasthan there has been power shortage. In Bihar there has been power shortage. State after State is facing power shortage with the result factories are not utilising their capacity; they are closing down their shifts and thousands and lakhs of people are today thrown out of employment. This is the picture. And yet you make tall claims. Somebody gave us figures. I think it was Dr. Malcolm Adiseshiah. He seems to have been taken in by the figures of greater employment that are given to him. May I tell him, those figures don't take into account the loss of employment that is being generated, the people being thrown out of employment. Do you take into account those figures? If you take into account those figures what is the net result? The net result is that there is greater unemployment today than it was last year.

Then about prices. Dr. Adiseshiah made a valid point. Fortyfour per cent inflation has been there based on wholesale price index till last year. Over that 44 per cent there is 4—6 per cent increase. But these wholesale price increase really unreliable. I do not know whether they are doctored or whether they are concocted, because you have really to go to the consumers, the retail market, to find out the correct picture. Month after month every commodity used by the common man; its price is going up. You have to take into account the price at the retailers. What affects the common people, what interests the common people, really, is the price at the retailer, not what the wholesale price index is. The common people are not bothered about the wholesale price. They are concerned with the price at which they get the commodity at the retail level. Do you know at what cost you can get rice in Tamil Nadu? Rice is selling at Rs. 7, Rs. 6, per kg.

Whether it is due to drought conditions or other conditions, people are concerned with the price that they have to shell down for a kilo of rice. This is the real picture of the situation in Tamil Nadu. After all, economic development for whom? Economic development for the common people. If the common people's position becomes worse, what is the use of that economic development? Who will bother about that economic development, the so called economic development?

Then with regard to industry, I do not want to enter into all those figures, and all that. The President has talked about industrial relations. He has talked about a machinery that has been set up under the law, an internal machinery, for quick settlement of disputes. You may pass any law. As far as the industrial relations law and the other laws that have been put on the anvil, are concerned, the entire trade union movement except the Government sponsored INTUC, has opposed them. That is the attitude of the working class. (Interruption) I am talking of the entire movement except you. I may give you the credit for supporting it; you take the credit and take the kudos; I don't bother. But who will question, who bothers about, whatever little things provided for protecting workers. Take JK Synthetics in Kota. JK Synthetics is retrenching 3200 people without getting permission of the State Government although Section 25(n) specifically says that no employer can close down the factory without getting the specific permission of the State Government. And the State Government is expected to take action in the case of violation of the law, including sending the management to jail under section 29 of the Industrial Disputes Act. Has the Rajasthan Government taken any action against JK Synthetics when they retrenched 3200 workers illegally without getting the permission of the District Collector? No action is taken against those people because they are very powerful people. What is the use of talking about the interests of workers? They

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are totally thrown out by big employers because they have got pull with the Government and with the Ministers. They care two jots for the so-called beneficial legislation.

What has happened to the land reform and the land laws in this country? They are landless land laws. As a matter of fact I do not know a team of experts led by Ladjinsky from foreign countries came and investigated the ways in which land legislation in this country has been implemented. They specifically stated that since Independence the number of people who have been evicted from their land is much more than the number of people that had been evicted during the last one and half centuries. That is the position. Under some pretext or other poor peasants are evicted. The Planning Commission's task force itself has stated that the land laws that have been enacted for the benefit of the poorer sections have not been implemented because of lack of political will. I am emphasizing the words "lack of political will". The landlords have hundreds of links with the local administration, the local police and the revenue administration. Because of this and lack of political will on the part of the party in power the land laws such as ceiling law, etc. are not implemented...

DR. M. M. S. SIDDHU (Uttar Pradesh): May I request the hon. Member to be seated and then speak. This is not good for him.

THE LEADER OF THE HOUSE (SHRI PRANAB KUMAR MUKHERJEE): He can sit and speak.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Certainly. The Chair permits you to sit and then speak.

DR. M. M. S. SIDDHU: Please order him to be seated. His health is not good.

SHRI P. RAMAMURTI: How can a Government implement land legisla-

tion without political will? A majority of the Ministers in the States and the legislators are landlords themselves. Will they ever be interested in giving up their own land? This is the kind of Party that is in power in most of the States and, therefore, land laws cannot be implemented.

What about agricultural labour for whom copious tears are shed in the President's Address and in the Prime Minister's 20-Point programme? Have you implemented the minimum wages legislation in any State? Why go to the States? Let us go straightaway to Delhi. You have organised the ASIAD here. Have the contractors implemented the Minimum Wages Act here? It needed a Supreme Court to give the direction that the contractors engaged in the ASIAD projects must implement the Minimum Wages Act. Even then it was not implemented. We are thinking of filing a case for contempt of Court. Filing the case against whom? The Government is the culprit for not implementing it. The Central Government which has conducted the ASIAD is not interested in implementing land laws or Minimum Wages Act which are beneficial for the poorer sections of our people.

There are thousands of people engaged in brick kilns. They are all bonded labour. What have you done for them? What is then the use of talking of your 20-Point Programme? This is the condition of our people. Will the workers be just satisfied by saying '20-Point programme' '20-point programme'? It is just a piece of paper. And what are they to do with the paper? Are they to eat it? It cannot be eaten. Therefore, I am judging the whole thing not on the basis of what you are parading with your statistics, but I am judging the performance of the economy and the performance of the Government on the basis of what has happened and what is happening in the real world that we are living in and not the make believe world.

Now, Sir, they talk of self-reliance. Yes, we are committed to the concept of self-reliance. But, Sir, may I ask, how is it that the Heavy Engineering Corporation of Ranchi has never utilised more than 25 per cent of its capacity? How can they have this Heavy Engineering Corporation in a proper form, how can they run it properly, when, during the last 25 years, there have been fifteen Chairmen? When a Chairman comes and studies the problems there and he comes forward with solutions, immediately he is transferred. For what reasons, I do not know. Can you also tell us as to how many people came and joined the Ranchi factory in the early sixties thinking that this is a challenging job in the country and they could deliver the goods? Out of patriotism they joined it. How many of them have left it in disgust and gone away to foreign countries? They are serving the interests of the foreign multi-nationals. Also, in the recent past, they have left the factory and gone into the private sector? Why is it so? The factory has got the orders. They do not get the orders because you want things from the foreign countries. Even when we are capable of running a factory, capable of making a steel plant producing a million tonnes of steel, even then you do not give them orders, because you are purchasing so many other things. Then there are other things like perquisites, kick-off, slush money, etc. and all sorts of things are there. In this connection, I would like to refer to the joint resolution that was adopted in the recent meeting on the 10th and 11th February of the joint bipartite committee in the BHEL—it is an elected body representing all the unions, trade unions, as well as the management—and it met on the 10th and 11th February for wage negotiations and there it passed a unanimous resolution which was adopted both by the management and the representatives of all the Unions, that is, the INTUC, the AITUC, the HMS, the CITU, and some other independent Unions, the DMK Union, the AIADMK

Union, etc. I would like to read out the resolution now:

"The Joint bipartite Committee for the BHEL takes note of a news item appearing in the Press on 8-2-1983 stating that the contract for the 500 MW Chandrapura and other thermal stations may not be awarded to the BHEL. The report further states that the value of the contracts approximately is over one thousand crores. According to this report, the claims of some of the foreign companies are being considered on the ground that they are likely to provide necessary credits. The Joint Committee further notes that the BHEL quotation was the lowest and also technologically it was the best amongst these competitors. But, despite that..."

SHRI A. G. KULKARNI (Maharashtra):... But, before that, they gave something to Japan also.

SHRI P. RAMAMURTI: But I am talking of a resolution which was unanimously adopted, both by the workers' unions and the management.

I would like to read further the resolution:

"The Joint Committee appeals to the Government of India to fully utilise the available capacity by awarding these contracts to the BHEL when the BHEL has the capacity for the same. The management and the workers once again reiterate their firm determination in all earnestness in fulfilling the commitment to the nation for self-reliance in power generation equipment."

Here we have installed the equipment in a factory, investing hundreds of crores of rupees in that organisation, which is a prestigious organisation. But, despite that, simply because some credit is available from the foreign multinationals, on the basis that some financial credit is available, all the other factors involved, the indigenous technology, indigenous capacity, all

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these things are being sought to be thrown out. 4 P.M. And, therefore the question of talking of selfreliance sounds to me to be hypocritical; I deliberately use the word *hypocritical*.

I will give another example. Recently, Phillips, a foreign multinational company, has been given a Letter of Intent for the manufacture of micro computers and micro process based systems under Phillips brand. Now the Phillips have changed their name to Pilco Electricals Ltd. But they will manufacture these things and sell them under the brand name of Phillips, their original name. That is the licence they have applied for. And this was sent to the Monopolies and Restrictive Practices Commission. I will read an extract from their Report. On page 4, para 6.07, it says:

"The question of survival does not arise in the case of public enterprises because their losses are borne by public revenue."

Remember that. They can quote less, lose money, in order to get a contract because the losses are borne by the public revenues. The resources for expansion of public enterprises, whenever necessary, have come from the Consolidated Fund of India. What sort of people are they? Let the public sector lose, quote less price, and lose, in order to get a certain contract and the Government revenues will bear the loss. This is the kind of people whom you have on this Monopolies and Restrictive Practices Commission. Are they there for that purpose? Are they agents of these foreign companies? That is what I would like to know. Are they people who have got that philosophy? I am not charging them with having received any money. But if this is the attitude towards the public sector, if this is the attitude they have towards our own industrial development, of our own country, and want to bring in multinationalals in this country—I do not know what sort of people they are—why are you keeping

them there? Sack the whole lot. I can read out many more things which are horrifying in their Report. For example, in para 15 they say:

"The existing manufacturers of micro-process based systems are primarily related to business applications. The present proposal is in the area of industrial automation, current level of expertise of other local manufacturers is not comparable."

As if Phillips has been manufacturing it. Phillips has been concentrating on light, radio sets, television sets and things of that type. Here, it has been given jointly by three public sector companies, companies of the Government of India: One, S. R. Vijayakar for ECIL, Brigadier Y. Nirula of Instrumentations Limited, Kota, and Chairman of Kaltron, Mr. Nambiar, well-known technologists and engineers in this country. When this is the kind of attitude, what is the fun of your talking of self-reliance and all that?

Now, in the President's Address, he has referred to the fact that as far as supply of fuel for Tarapore is concerned, it is now ensured by an agreement with the US Government and the Government of France. But if the question has been finally settled, I do not understand why any team from India should have gone to France some time after that and, again, why a team from France should come here, and it is still negotiating. What are the negotiations going in for? I cannot understand? Are they not aware that there is a chorus raised, an orchestra raised, in all the news papers of the United States only just the day before yesterday, simultaneously, saying that India is now going in for making a bomb, making a nuclear bomb? Is it not an attempt to pressurise the Government of India to accept complete and full-scale safeguards as enunciated by the International Atomic Energy Commission? Is it not pressurising? Is not France also today pressurising you for that? Otherwise, why are all these negotiations going on? And then

you are talking today of the fast breeder reactor. I want to know, for example, whether you are able to run that fast breeder reactor in Madras? Are you able to run that which you have invented with our own technologists, with our own scientists? And I am all praise for our scientists. But are you able to do that? Can you do that? You cannot because we do not produce enough heavy water. But, today, in order to run that fast breeder reactor, we require plutonium. And we can have enough plutonium only when we are able to reprocess the spent fuel at Tarapur. But are you allowed to do that? Under the 1963 agreement it requires the joint determination by both the USA and India—Now, America is substituted by France—of the safe guardability of the machinery, of the process that we have invented there. As early as 1967, the U.S. Atomic Department has agreed, that our designs are good and perfect. But, none the less, the United States has not agreed to come and have that joint examination and joint determination for the last so many years. Has France agreed? Otherwise, how are you going to have this plutonium in order to run this fast breeder reactor? As a matter of fact, we have been promising to the Tamil Nadu people, that Kalpakkham is going to come up. As a matter of fact, the common talk there is that Kalpakkham factory has today consumed more energy than it will ever produce. Therefore, Sir, what I want to point out is that all this talk of self-reliance in the face of the talented engineers and talented scientists that we have, to me looks absolutely hypocritical because there are vested interests in this country. For example, why is it that foreign technology is being sought in everything? It is because there is money, there is slush money in it. That slush money is given to so many people. Therefore, in the face of this, for you to talk in term self-reliance, I do not understand at all. I think, this is all just a sop to the people, while actually we are going in more and more for this foreign technology under one pretext or another.

Then, Sir, the President had expressed concern and said that we must fight corruption. I do not know what to say. Are you serious about fighting this corruption? Are you prepared to take the co-operation of the Opposition? For example, in the case of Antulay, one whole session was wasted here. Every day, it had been raised and you stoutly defended Mr. Antulay and it required a court decision in order to force him out of the Ministry. and even then you dare not take action against him. He is still a member of your party. And he was willing to stand against for the Chief Ministership and the leadership of the party.

AN HON. MEMBER: And he is like to be Deputy Chief Minister.

SHRI P. RAMAMURTI: In State after State....

SHRI A. G. KULKARNI: Remove that ghost from the head of Mr. Pranab Mukherjee. For the last one year, he is sitting over his head like anything.

SHRI P. RAMAMURTI: How can I remove? It is for them to remove. It is for the Prime Minister to remove it. I cannot remove.

Similarly, Sir, there is not a single Congress (I) State where members of your own party, members belonging to the Congress (I) Party, Legislators belonging to the Congress (I) Party, not one but in groups, are not levelling charges of corruption against their Chief Ministers. Is there a single State where it is not done, I would like to know. And you dare not take action on the Basis of these charges. And they are not just frivolous charges. For example, in Karnataka, the charge was made by the Public Accounts Committee, a unanimous report of the Public Accounts Committee, with regard to the sale of sandal wood. But then, no action was taken against the Chief Minister. He could get away with that.

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In Orissa a Memorandum has been submitted to the Prime Minister. I do not want to read, by members of your own party, your own party legislators, and probably some M. Ps. I will just tell you some important things out of it. I do not want to read the whole memorandum, If I read the memorandum, my whole time will be taken. It is said that offer of rice at Rs. 2.80 per kilo or at Rs. 280 per quintal from Andhra Pradesh to be delivered at Cuttack was rejected and rice was being procured from Punjab at Rs. 310 per quintal to be delivered in Punjab. Add to that the transportation charges. And, through whom it was secured? The contract for securing this, for buying this, has been given not to the State Civil Supplies Corporation, but to one Mr. Poddar at Delhi. Who this Poddar is, I do not know. That is a serious charge that they have made.

Similarly, with regard to forests they have stated that so many trees had been cut down and the forests have been denuded. You are talking of afforestation, afforestation and afforestation. But they have said so many things. But yet no action is being taken. You dare not take any action. You are engaged in your own petty quarrels in your own party. These charge are made in State after State by your own party men and yet you do not take any action.

In Kerala, for example, they imported two lakh tonnes of cement from, what is that place, Taiwan or South Korea, I do not remember, at a price of \$ 42 per tonne when the world price was 38 per tonne and the distribution was not handed over to the Civil Supplies Corporation, which has got its depots. On the other hand, the distribution was handed over to some private agents who sold it at the rate of \$ 110 per tonne that means Rs. 1100, i.e. \$ 110. They bought it at 42 and sold at \$ 110 to the public, when the

world price is \$ 38. Every newspaper in Kerala has published it. The Mathriboom, the Congress papers and Malayalam papers have published it. Every newspaper has published it. But yet you dare not take any action against that Ministry and still you talk of eliminating corruption.

The other day the Chairman of the Syndicate Bank Mr. Raghupati's house was raided and an F.I.R. has been lodged in the court. They have recovered lakhs and lakhs of rupees beyond his means. On that basis they have filed a case but still he continues to be the Chairman. If a poor employee is found guilty of taking Rs. 2 or Rs. 5 immediately he is suspended. But if a Chairman has taken lakhs and lakhs of rupees and is found to be corrupt, you do not even suspend him. You continue to keep him as Chairman, (Interruptions). By the time the case is launched, he will completely efface all the evidence and get scot free. I ask the Finance Minister, will he, at least, now immediately order his suspension and see that somebody else is made the Chairman so that all these records which will prove the cases of corruption are not destroyed by him. Remember that these cases of corruption were brought to the notice of the Government of India and to the CBI.

SHRI A. G. KULKARNI: He has retired

SHRI P. RAMAMURTI: No he has not retired. You are confusing. You are always a confuser. Do not confuse people. Mr. N. N. Pai has retired. Mr. Kulkarni, he is the President of the Bankers' Association, do not forget that. He still continues there. Therefore, will the Finance Minister immediately suspend him and take action? Apart from that I would like to point out that all these facts of his doings—including, for example, advancing a loan of Rs. 9.5 lakhs for the purchase of a mercedes benz car which was presented to Mr. Gundu Rao were made public by the employees' Union.

The poor people cannot get loans but he has advanced 9-1/2 lakhs for purchase of a Mercedes Benz car from the open market. If you do not suspend such a person after all these facts were brought to the notice of the Government and the public by the employees and workers, he will take reprisal against the employees. This is what I want to point out.

Then, Sir, the Prime Minister has been going about in the election campaign when she has been concentrating on our party, and attacking our party. I have no objection; she can attack our party and our policies; I have no objection, but why then should she resort to untruths? I would not use the word 'lies'. For example, she has been saying that marxist Communist Party has allied itself with all regional and extremist elements and encouraging extremist elements. This is what she said in her speech somewhere in Assam. In Andhra she said that our party has allied itself with the BJP. I want to ask of the Prime Minister in which State have we come to an understanding with BJP? In Andhra, everyone of the seats we contested was contested by BJP. In Karnatake, it was the same case. In Tripura, it does not exist fortunately. But on the other hand in Tripura, the Congress-I allied itself with Tripura Upjati Samiti, an organisation known for its attack on Bengalis, for which you chastised our Government at that time for not taking proper action, that TUIS party stands for separation, it is a separatist organisation. All these facts are before you. And you joined this party. And in West Bengal, you had no compunction whatsoever to join Gurkha League who demanded a separate independent Gurkha land. You had no compunction to join that Uttarakhand party; you had no compunction in joining Jharkhand party. In Kerala, what is your coalition? It is a coalition of not only regional but also casteist parties, and you have joined all those parties. The boot is on the other leg now. In Tamil Nadu,

when your purpose suits it, you sometime join DMK and sometime AIA-DMK. Are they all-India parties? Are they not regional parties there? In Maharashtra, you joined Shiv sena-wonderful party. Even now, you have got an alliance with them who want to drive out non-Maharashtrians from Maharashtra, whether they are Gujaratis, the U. P. people, the other South Indian people, and they want all these people to be driven out. All these things you are doing. The boot is on the other leg now, and still you try to chastise us. And then, if we had encouraged for example the extremist elements, I ask, why did your Government ask me, why did Mr. Pranab Mukherjee ask me, why did Shrimati Indira Gandhi ask me to get Comrade Surjeet from Canada where he had gone, in order to help in finding a solution to the Akali problem or the Punjab problem? If we had allied with them, why did you ask me to do it? Therefore, it does not behave of a Prime Minister even in the heat of elections, to go on telling such untruths and to say that the Opposition is not co-operating and make such false charges.

Lastly, I would like to point out with regard to the case of corruption, here is the report of the Committee on Public Undertakings which was placed on the Table of the House on 26th April, 1982 here I will read out one or two paragraphs. Paragraph 20, of the last chapter, the recommendation was:

"One of the price revision made recently was given effect to from 1st July 1980 and this involved a 40 per cent increase in the case of cine colour films. There was an alleged clandestine sale after the price revision but at the old price which entailed a loss of Rs. 4.1 lakhs."

"Although the CBI, which inquired into..."—after a good deal of discussion in this House, this was referred to the CBI—"this matter recommended prosecution against three officials of the company."

[Shri P. Ramamurti]

That is to say, the CBI recommended, after investigation prosecution and it further says:

"..... and a director of a private firm, the management of the company had curiously came to the conclusion that the CBI had not conclusively established a case for prosecution."

AN HON. MEMBER: What is that company?

SHRI P. RAMAMURTI: It is the Hindustan Photo Films. Are the Directors of the Board the Judges? When the CBI found a *prima facie* case and brought evidence, the Board of Directors sat in judgement over that and they say that they have not conclusively established a case for prosecution. It further says:

"....The matter was instead referred to the CVC who desired that the case may be referred through the Department of Industrial Development. One of the officers who was allegedly involved in the clandestine sale, was involved in a CBI case for his misconduct even before his appointment in the company."

When this was found out, when that information came that he was involved in the CBI case, what did they do?

"This officer, who was initially taken as a Purchase Manager, was surprisingly appointed as Chief Marketing Manager...."

so that more corruption can be indulged in.

"...in the company even after the past antecedents came to the notice of the company. The Committee are therefore, constrained to urge that prosecution should be launched as suggested by the CBI."

It is now eight months. Allow them to go, allow these people to go! This is the kind of thing that is happening.

Then in the last paragraph, they say.

"The Committee's examination of the HTF for the second time left them with the impression that all is not well with the company yet. The image of the company has also suffered on account of a number of allegations made by responsible men"

including me. I had raised it here.

"These were inquired into by a team of officers including two government-directors of the company."

I told them at the time that these were the two directors who were on the Board at that time and many complaints were there and these went unheeded and, therefore, they were not fit to do that and they could not do it. Then, the Committee says:

"According to the Secretary, the enquiry was not intended to be an independent full-dress enquiry."

When serious charges are made, the Secretary had got the temerity to come down and say that the enquiry was not intended to be a full-dress one and an independent one.

What kind of a thing is this? Then, the Committee says again:

"The Committee feels that such an inquiry by the officers associated with the company during the period is neither adequate nor capable of inspiring confidence in all concerned."

"It can be argued that such a limited enquiry cannot be objective. The Committee, after examining the company, have inevitably come to the conclusion that there has to be an independent enquiry, not only covering the various allegations already made, but also the points made by the former Chairman, which as indicated in Section I of Part I of this Report, and the points raised by the Committee in this part of the Report. There should be a proper vigilance set-up."

[Mr. Deputy Chairman in the Chair].

There, you see, the vigilance man is the managing Director and he is a person against whom all these allegations are made. He is the vigilance officer and now you are talking of tackling corruption and you say, "Let us join together in tackling corruption." But who will tackle corruption? Now, Sir, the last thing that I want to point out is this: The president talks of the grave dangers that are ahead of us, and he wants us to be vigilant. He says:

"..... the economic and political crises have led to sharpening of tensions which India can withstand through vigilance unity...."

These are all generalities. Now, as far as this Government is concerned, the world consists of the capitalist bloc only. There is crisis in the world and, according to them, the present crisis is world-wide. But which world? It is only the capitalist world. It is only the western capitalist countries which are passing through a tremendous crisis which is reminiscent of the 1930 crisis, the great crisis of 1930. Unemployment is galloping everywhere. But that is only in the capitalist world. But what is happening in the socialist world? In the socialist world, there is no unemployment and the high price rise is not there in the socialist world. But for them, this is not an example at all, and this is not a part of the world at all. For them this is hell, this is *pathala*, and this is not part of this world. Therefore, I would say that the western countries are extracting more prices for their goods from us while we are forced to sell lesser prices.

This is your policy. So, why complain? After all, is it something new? In the Sixth Plan document you have stated that in the five years of the Fifth Plan as a result of this unequal sales and purchase, unequal trade as it is called in economic terms, India had lost Rs. 5000 crores. Therefore, this is what they are doing and today

when they are faced with this tremendous crisis they want to transfer the burdens more on countries like us. It is for us to resist them. And how can we resist them when you go in more and more loans from them, more and more aids from them when you allow multinationals to come into this country more and more? They have got plenty of money. They corrupt the officials, the bureaucrats, the Ministers and everybody else. Therefore, when you give them the noose, all that remains for them is to pull the string stronger. After giving them the noose, you say be vigilant, be vigilant. What kind of vigilance can be there? Therefore, I want to point out that so long as these politics are continued, things would not improve. For example, take the case of purchase of machine by a company like the Bombay Dyeing. I had been writing to the Government of India on so many occasions that you are allowing to the Bombay Dyeing to purchase machinery which has been used by them for 28 years. I have given them the proof of that use. In spite of that, you allowed the Bombay Dyeing to import. Why? I do not want to say anything, it is for you to draw your own conclusions. You can shut my mouth, you can shut the mouth of the cooking pot, but you cannot shut the mouth of the town or city as is said in a Tamil proverb:

"Ulai Vaayai Moodinalum oor vayai Moodamudiyadu"

So, when such things are taking place, what is the use of talking of corruption and vigilance? Vigilance against what? It is for you to take action, it is for you to see that these multinationals do not penetrate into this country more and more. It is for you to stop their activities here. It is for you to see that moneys from foreign countries do not come here to the Churches, to the various communal organisations and agencies so that they are not able to encourage disruptive activities. It is for you to take action against these corrupt people. You are not prepared to take action

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against them. For example, will this Orissa memorandum not come out in the public? If it has come to me, if it has come into my hands, I can give it to the press tomorrow.

It is not that it cannot be made public, but I am bringing this to your notice. Therefore, in every State it is the Congress party Ministers that are corrupt. He was talking about election in Andhra. What is wrong in Mr. Ramarao saying that they want a clean government and clean administration? Is it not a fact that during the last five years charges of corruption against Mr. Chenna Reddy were made by the MLA of the Congress party themselves, which forced you to take him out and what is the punishment? The punishment is, you make him the Governor of Punjab. Then, after him another Chief Minister came. There were charges of corruption against him and you removed him. Then there was another Minister against whom there were corruption charges and you removed him. And ultimately the people removed your party. What is wrong about it? Why should they not do it? When you are not prepared to take action against your own people, when you are allowing the sources of corruption to grow, namely the multi-nationals and the monopolists, when you allow remittances from foreign agencies, to disruptive agencies and organisations like churches like some other communal organisations who exploit some sections of the people in order to disrupt the country and balance the country, what is the use of talking of vigilance? Vigilance against what? It is for you to be vigilant. And when we are bringing to your notice the facts and figures, even then you are not prepared to take action. If that is so, what will happen to the country? This is what is worrying us. We built up the values in public life for over 150 years. All those values have been completely destroyed during the last 30 years of independence. That is what is worrying us. We, who had

participated in the national movement, our party had sacrificed the largest number of people in the struggle for independence. We are extremely worried over this loss of values that had been created in the struggle for freedom and debasement of public life. For heaven's sake change it. If you are not prepared to change it yourself, a time will come when the people in this country, if not today, if not tomorrow, sometime or the other, one day or the other will awake and they will change the system. So long as you don't change the system, these things will continue. Therefore at least even now, think of our people, think of our self-respect, think of our relying on ourselves and on that basis change your policies. Let me see what sort of a budget you are going to present, whether it will be on these lines, or whether you are going to appease the multi-nationals, the International Monetary Fund and all those people and whether you will accept their demands and their dictates.

SHRI PRANAB KUMAR MUKHERJEE: Mr. Deputy Chairman, Sir, our senior colleague, Mr. Ramamurti, has sufficiently provoked me, but I am not going to fall in his trap...

SHRI P. RAMAMURTI: I do not want you to.

SHRI PRANAB KUMAR MUKHERJEE: ... or even to the dictation of I.M.F. and so on and so forth, because I will have the opportunity of discussing all the major economic issues which the hon. Members have raised in the course of discussion on the Motion of Thanks proposed by the hon. Member, Shri B. P. Maurya.

Sir, the President's Address gives, in a nutshell, an account of the performance of the Government and it is known to everybody that every word of it is being drafted by the Council of Ministers and the discussion on the Address itself is not a reflection on the President but a reflection on the functioning of the Government. Therefore there is nothing wrong in it.

One point has been mentioned particularly in regard to the claim in the

Address itself that we have been able to maintain the tempo of development. I am not talking of the comments of Mr. Mathur or others, first I will start with the comments of Mr. Mathur or others, mist Dr. Malcolm Adiseshiah, that perhaps the Claim is too much. In my opinion, the claim is too much. If you look to the process of development in this country over the period of years since the beginning of planned development, you will find that there have been years of fluctuation. At least in the last decade—the Economic Survey is already with and any Member can check it up—perhaps you will not get a block of 3 consecutive years where you have been able to maintain the same level of growth. Therefore the average is important. And if in the Economic Survey it is claimed that the average would be about 5 per cent, I think it is not wrong and we should not be apologetic about it.

In the Economic Survey which I presented the other day, I have tried to depict the picture of the economy as I visualise it. There are certain areas where we ought to feel concerned, there are certain areas where we can take satisfaction of having taken corrective and appropriate steps. We shall have to keep in mind, and the hon. Members will definitely agree

with me, that we had to face a severe drought. What had been the effect of the droughts of 1978 and 1979 is known to all of you. There was a negative growth on all fronts. But we have been able to maintain a modest growth level despite that. The international scenario and the developments there in the fields of commerce and finance cannot be totally ignored. I would have been happy had Mr. Ramamurti not pointed out that there are certain countries where because of the system which they have adopted, fluctuation of prices and other things does not bother them. But as it is, today the reality is that

most of the industrialised countries, which are not socialist, they are the biggest trading partners of ours. Therefore, the fluctuation in interest rate therein, the continued recession and the prolonged stagnation and, perhaps, I am not incorrect if I say that after the worst depression of the 1930s, industrialised countries did never face such a situation where there has been continued stagnation in trade for three consecutive years. And when they are the major trading partners of ours, when they are the major partners of ours in industrial and technical collaborations, these things are bound to affect our process of development to some extent. We may like it or we may not like it, but this is the reality. Therefore, if we claim that the situation is grave and we shall have to take note of it, and taking note of if we claim that our achievement is reasonably satisfactory, perhaps we are not exaggerating.

The president has quoted certain figures. Obviously it is not possible in the Presidential Address to give all. Sometimes we also complain that if it is too lengthy we lose patience. But certain salient features have been raised in the Presidential Address and there you have noticed that in certain key areas production figures have been indicated, growth rates are given. But as I mentioned, I would not like to deal in detail with all the economic aspects except refer to two points raised by my good old friend Mr. Jagdish Prasad Mathur.

Sir, I did not have the privilege of listening to his speech fully. And when I listen to him he speaks in an agitated mood, I cannot follow his Hindi. Therefore, I have to depend either on the translation made by the interpreters or the translated summary which we got from Parliament and, if it is correct, he is supposed to have said ... (*Interruptions*) ... I follow Hindi except that of two hon. Members—Mr. Rameshwar Singh and Mr. Jagdish Prasad Mathur ... (*Interruptions*) ... Otherwise, Sir I

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follow Hindi—and I may make one qualification. If Mr. Mathur is not agitated, I follow every bit of his Hindi but when he speaks so fast, almost like Rajadhani Express, I am unable to follow the trend.

SHRI P. RAMAMURTI: You are underrating him. He talks like a jet plane, not like Rajdhani Express.

SHRI PRANAB KUMAR MUKHERJEE: I stand corrected when he talks like a jet plane I can't follow him; otherwise I do follow.

He said that things have come to such a pass that the Government had no money even to pay interest on the IMF loan.

SHRI JAGDISH PRASAD MATHUR: I said the summary is wrong.

SHRI PRANAB KUMAR MUKHERJEE: But I can assure him....

SHRI JAGDISH PRASAD MATHUR: What I said was, in July and October you asked Parliament for initial adjustment of some crores and the amount that you had asked for exceeded the limit as sanctioned by the IMF.

SHRI PRANAB KUMAR MUKHERJEE: Now you have corrected it. It has some larger implications. If the impression of an hon. Member of this House is that India has reached a stage when it is not in a position—I am correcting—when it is said—I am not saying that you have said it—that it has reached a stage where it is not in a position to fulfil its commitment, it would have a reflection on the country itself. That is why I thought I should clarify the position. The picture is completely different. One of the basic reasons for our creditworthiness in the international market is we have never failed in our commitments.

We have been able to maintain our commitment. And every country knows that if we make a commitment, we are in a position to meet it. Sir, it is known to the hon. Member what the position in terms of our exports is. The target reached till today is rea-

sonable satisfactory. As I found it there on some record, I thought I should clarify the position.

Sir, there is another mis-interpretation made by Mr. Era Sezhiyan. I thought I should correct it. That is in regard to two figures which he quoted, one from the Economic Survey and the other from the President's Address. He said that in the Economic Survey it has been pointed out to be 17.8 per cent for seven months, and it was mentioned to be 21 per cent in the President's Address. How could it be? In fact, he missed the two different concepts. One was growth in production and the other was the turnover in sales. The figure of 21 per cent relates to the turnover in the public sector enterprises, which has been noted in the President's Address. And the growth in production for a period of seven months has been quoted in the Economic Survey. Therefore, these two are not comparable. Somehow he has missed it.

The second point which he mentioned, which I thought I should correct, is with regard to the persons below the poverty-line. He has claimed that the number of persons below the poverty-line is increasing. Factually it is not correct. But that does not mean that a large number of people is still not on the poverty line. The actual position is as per the latest figures which I have got—in 1972-73 the percentage of persons below the poverty-line was 54.1 per cent and it has come down to 50.8 per cent in 1977-78. Still it is a large number. I am not saying that it is not a large number, but my modest claim is that it has come down. And we shall have to keep in mind that in the early fifties our population was 390 million and today it has more than doubled. In spite of that, in the urban population, from 41.2 per cent in 1972-73 it has come down to 38.2 per cent. And the national average has come down from 51.5 per cent to 48.1 per cent.

As detailed figures have been given in the Economic Survey, I should not like to spell them out here. But you look particularly at the figures—I am not quoting, but I would like to draw the attention of the hon. Member as he will read it and he will fire me at the time of the Budget discussion, and that is why I also did some home work, like him—on page 92 where it has been given how the per capita availability of certain important articles of consumption has increased, and this increase is taking into account the increase in population by more than double. The other figure is in relation to the per capita national production and annual growth rates which have been given in the table on page 77. The Government claims in the President's Address that we have been able to maintain the tempo of development, and he has given the reason for it. In spite of all these difficulties, in the budget of the current year, 1982-83, we have been able to step up the Plan outlay by 27 per cent. And I think, except in 1975-76, in no individual year was the Plan size increased to that extent. In spite of constraints, we have been able to maintain the developmental tempo. That does not mean that we have been able to take care of the entire requirement, the totality.

I am not going into the question of the old talk, whether the monopoly houses have increased their assets by 10 or 12 times. That I will deal at the appropriate time. But even to the lowest in the society the expansion of the programmes, NREP and IRDP, is reaching and helping in tackling their problems. And here it is not in terms of money, it is in terms of actual extension of services to the number of villages, in terms of supply of drinking water to the villages. If we take that into account, we feel that we are making a steady progress.

Obviously that does not mean that we have not been able to take care of the problem in its entirety.

Sir, in the President's Address, we have mentioned a large number of

areas of international relations and others. I am not going to cover them all. But I would like to cover one area to which the President has drawn our attention pointedly. That is in regard to what is happening in this country. I am not going into the old question of the Centre-States relations. Even I am not going into the point, as somebody has claimed, that strong States would automatically lead to a strong Centre, though history of India tells something different. If you just look at history, immediately before the Battle of Plassey or Arcot in the history of India, we had strong, powerful states in South and North and East and West, but those powerful states could not keep India together and maintain India's sovereignty. The fact remains that we lost sovereignty because of quarrel amongst ourselves in spite of our strength. I am not mentioning any particular state or any particular area. But definitely the fact remains that lack of unity amongst ourselves created a situation where the foreign power could subdue us. It is not simply generalisation of the problem.

I do agree with Mr. Ramamurti when he says that we are losing certain values. But I am not talking of values in very common sense. We have certain fundamental objectives before us. Those objections were placed by the Indian National Congress before the people of this country. And since its inception the Indian National Congress, for the last 97 years, has taught, if they have taught one thing to the people of this country, that we are Indians. It may be accidental, it may be historically accidental. But even the small number of, 72, delegates who constituted the first Indian National Congress, represented almost every part of India. And whatever be the weaknesses of this organisation, of this party, this party has taught the people of India to think in terms of secularism, in terms of one nation, in terms of one entity.

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I am not going into the happenings in Assam. But one fact remains there, and that is to be answered. If we want to avoid answering that for political expediency and convenience, we may try to do so. But the very fundamental question is that we have accepted a system of government, a political system, in which the people should have the right to choose their own representatives through a process of election. Whatever be their demand, however justified it may be, however strong it may be, however strong the feeling of a section may be, can I say that this institution is to be disturbed, that people would not be allowed to exercise their franchise, that people would not be allowed to exercise their votes? You may demonstrate. Why are we doing it? We want to demonstrate our protest. That is a fact. And if we want to demonstrate our protest, if we want to place our demands, is this the instrument, is this the area, is this the vehicle? Are you not weakening the system itself? And if we weaken the system itself, I do not know what goods we are delivering and at what cost. We are expressing our protest, we are demonstrating our demands. That is the grievance against some of the political parties that may be fully sympathetic to the demands of the movement. But see the means they have adopted. One could have understood if they had got the support of the whole Assam and if they had said that unless the problem was going to be solved, they were not going to participate in it. I think at one time the Congress Party did it.

We entered into the Council and boycotted it.

SHRI P. RAMAMURTI: No, we boycotted it.

SHRI PRANAB KUMAR MUKHERJEE: Anyway, I was not born at that time. So if I am inaccurate on that, you will excuse me. (Interruptions) A new party was formed. The Cong-

ress did not participate. Therefore, what I want to drive at is that however strong your demand may be, how ever justified it may be, should you press your demand to a stage where it will challenge the very system itself? After all, we have no other alternative system. We have been accused that we have lost in Andhra and Karnataka. It is true, it is a fact, it is not an accusation. We have lost. Somebody has interpreted that we have lost the mandate. I do not know whether we have lost the mandate. And who has got the mandate? Immediately some reaction was there that the Prime Minister should resign. I could have understood if any national party had got the mandate of the people. And even in Andhra and Karnataka, who got the mandate to rule India? Was it the Telugu Desam which got the mandate to rule India, or was it any national party, the CPI or the CPI(M) or the Janata Party which got the mandate to rule India?

SHRI P. RAMAMURTI: We did not ask for it.

SHRI PRANAB KUMAR MUKHERJEE: I am not referring to the speeches here. Immediately after the elections there was this demand. Don't force me to name the leader of the national party who demanded it. And I said that perhaps this wisdom should have dawned in March 1978 when the Janata Party was ruling here and they lost miserably in the same two States. We did not say so then, because in the electoral process which we have accepted, in the system which we have accepted, sometimes we are to win and sometimes we are to lose. As a partyman definitely I am sorry that our party has lost in Andhra and Karnataka. But at the same time, there is the other side of the picture which as citizens of this country, we should feel proud of, that we have taught the Indian people this political lesson that they can change any government, that they can change any leadership if they want to do so. They demonstrated it in 1977, they demonstrated it recently

and they have deministered it a number of times. As a Congress man I can feel proud that being the major political force in this country, the Congress has been able to build up this culture that the people of this country cannot be taken for granted, that the people of this country can exercise their political judgement in whatever manner they like. Therefore, if you want to demolish this system saying, "No, no, you should not have this right", then our country will have to follow the method of some of our neighbours. We are not concerned as to what party comes to power in Assam. What is much more important is that—unfortunately you have not thought of it, you have not pondered over it you are giving a handle to some unscrupulous elements to think that a situation can be created where they can say that elections will not take place. Then somebody may come forward with the argument that the electoral roll is defective. Yes, but on the same electoral roll, elections took place in 1978. The electoral roll on the basis of which elections were conducted earlier was the same during this election in Assam. Only a few names were deleted. . .

SHRI P. RAMAMURTI: That, too, of tribals.

SHRI PRANAB KUMAR MUKHERJEE ... and no few names were added. In 1978 elections took place on the basis of the same electoral roll. Therefore, what is perfectly valid, legal, logical in 1978 is totally unacceptable in 1980 or 1982 or 1983. I am prepared to accept even that. But can we accept that people will not be allowed to take part in elections, to choose their own representatives, to choose their own government? Then what for are we talking of democracy? Is it simply because of the gravity of the situation? And you will have to keep in mind—if you take it lightly, you may take it lightly—that since the beginning of the Assam agitation, even on the floor of the House a number of time it has been said that the CRPF and the BSF who are engaged there in

protecting the rights of a section of the people, in maintaining law and order, are an occupational army. This is the phrase, the idiom, the language that has been used. I can understand young agitators saying it because after all, they are our brothers. As the Prime Minister has said, they are our children and they may not have that much maturity. They may not have that much wisdom; they may not be so choosy. But definitely when it comes out of the lips of seasoned politicians or seasoned journalists, they definitely are not serving the cause of anyone. Therefore, what is needed today is not merely the question of identifying who is right or who is wrong but how we can put a reverse trend to this type of departure and deviation. And it is possible; you have not appreciated. Mr. Ramamurti asked why we are sometimes accusing his party. You have initiated it. Day in and day out you are accusing us as authoritarian. . . .

SHRI P. RAMAMURTI: Am I?

SHRI PRANAB KUMAR MUKHERJEE: Recently you have stopped it. If I am wrong, you can correct me. The election results of 1980 were interpreted by a senior member of your Politburo—don't force me to mention his name—that the people of India have made a mistake, they have supported authoritarian forces. It is not correct. If you see, even when we go with people's mandate, what did Mrs. Gandhi say? When she was defeated in 1977 she did not accuse the people. I think it was on 26th March, as the then Prime Minister she made the last broadcast and on that day she said, I accept the verdict of the people, I am grateful to the people of this country, they have supported me and my party to remain in power for so long. Nothing more, nothing less. We have to accept it in our system. And we have accepted the verdict of the people. And you are interpreting that as the people of India making a mistake in supporting the authoritarian forces. In the last three years can you show

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a single instance which can be treated as an attempt of being authoritarian?

SHRI P. RAMAMURTI: So many.

SHRI PRANAB KUMAR MUKHERJEE: No, none. You know it. When massacres took place, what happened in Assam? June 1980, the same thing took place in Tripura. Mr. Zail Singh was then the Home Minister. Coming from that area I had to go there. Many people told me. They do not belong to the Congress Party. They told me, go back and sack this Government immediately. The local newspapers published it. I do not know whether the national papers published it or not. My reply to that demand was, you people have elected this Government just three years ago; we will come to you after six years, and we will remind you of this incident and we will ask you to change the Government, we are not going to do anything. And we stick to our commitment. They have supported it. I don't mind it, that they have supported it. We fought in elections. We spoke against each other. They have accepted it and we have accepted it. This is the democratic principle. In the battle field we fight and we fight fiercely and when they give a judgement against us, let us accept it. I take the judgement like a sportsman. We should follow these basic norms, we should respect these basic democratic practices. But you are accusing us that we are not taking action against corruption. I do not want to mention the names. Is it not a fact that in this country this party of ours has taken action against many Chief Ministers? Which other political party has taken action as we have done?

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): Is it because of corruption?

SHRI PRANAB KUMAR MUKHERJEE: Yes, because of corruption...

SHRI JAGDISH PRASAD MATHUR: Name them

SHRI PRANAB KUMAR MUKHERJEE: You know it. It is not my practice to take names because they are not members of this House. You need not go into the remote past when I was not in politics. When I was in politics in the mid-70s a Chief Minister was asked by the Congress leadership to step down because of charges of corruption and that Chief Minister was embraced by the Opposition political parties and was even given some office in that political organisation...

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh): You are talking of Gujarat.

SHRI PRANAB KUMAR MUKHERJEE: No, no let us not go to individuals or personalities. Therefore, we have taken action. You have yourself admitted. Even the Chief Ministers are changed. You have yourselves admitted that. I do not say whether they are changed for corruption or not. I am not admitting that. But the point is that you yourselves are saying that Mrs. Gandhi took some action.

I am not sorry that we have lost in Andhra. As a political party we have to face defeat. In 1977 we lost. But in 1980 we come back. If we lost now we will win again. It is for the people of India to decide. At least we have been able to build up this institution of democracy. Let us try to strengthen it. Let us not try to weaken it. As political parties you have every right to criticise us. On all major issues, since we came to power in 1980, we have taken the opposition into confidence. We have tried to evolve a practice of taking decisions on all major issues on the basis of collective wisdom. I am grateful to Mr. Ramamurti and Mr. Surjeet who was in Canada when we wanted to have discussion with the Akalis. He came and helped us. All other political parties also helped us and they are still helping us in working out a formula. There are certain issues which go beyond political or partisan considerations and which have a wider and larger dimension. Here also we do feel that some sort of com-

mon approach could be thought of. We are collective trying to work out some solution. Surely this is not authoritarianism. This only helps democratic process. Certainly we have lapses. Who says that we do not have lapses? Who claims we have not committed mistakes? We have committed mistakes. We have never said that we are angels and we are a different set of people. After 1977 we had to remind you of this from that side. What happened in 1977 could have happened in 1966. We have made mistakes..... (*Interruptions*). I am provoked by Mr. Chakraborty. In 1967 all of you—CPI., CPM., Jan Sangh there was no Janata Party then—and all regional parties and local parties joined together with the only objective that the Congress should not come to power. You may accuse me by saying that I was also party to that. I admit that certain political situation demanded it. In politics sometimes we do this. But you cannot say that the Indian National Congress has failed the country..... (*Interruptions*).

AN HON. MEMBER: It is not the Indian National Congress.

SHRI PRANAB KUMAR MUKHERJEE: Our party is the Indian National Congress. I know Mr. Chakraborty was there. But you left it. We who joined it later are still carrying on. I admit that you people started it. But then you left it. We who joined later are still there. This is Indian National Congress.

SHRI SURESH KALMADI (Maharashtra): It is Congress(I), not Indian National Congress.

SHRI PRANAB KUMAR MUKHERJEE. Therefore, we have established this norm. Mr. Deputy Chairman, I would not like to take any more of your time. I have taken enough time. Let us try to create an atmosphere in the country in which integrity and unity of the country will be strengthened. Strengthening of democratic institutions must

have the most important place in our attitude, deeds and approach. If we can do that, I hope we will be able to do some service to this country.

MR. DEPUTY CHAIRMAN: I would like to request Members to stay here for some time because the House has to sit a little longer today so as to accommodate some more speaker today. I would request them to wait for their turns.

Mr. Khushwant Singh.

SHRI KHUSHWANT SINGH (Nominated): Mr. Deputy Chairman, Sir, those of us who have heard the Address of the President and read the printed version must have some doubt about the wisdom of continuing the convention that the President's Address should be drafted by the Council of Ministers. You will admit that in the present circumstances, Zail Singh as Gyaniji would have done it better than Zail Singh as the Rashtrapati. This product of your joint, collective wisdom makes such a poor reading and such a dull reading that I am sure that if you had left it to Gyani Zail Singh to defend the Government, he would have done a much better job than what the Government has done. I am not making any comment on the prose style of this document. All I want to say is that despite the vast array of statistics that you have produced it does not carry conviction. I only wish to voice the feelings of the common man and the common man has, if I may say so, an all-pervasive sense of uneasiness that sense of uneasiness is that somewhere down the line, the administration has gone off the rails and they are sitting on the top of a volcano which may erupt any time and the kind of things that are happening in the border region may engulf this country. At the same time, this disenchantment with the Government has not taken the form as to make them feel that they have a more viable alternative. The people in this country will continue to support this Govern-

[Shri Khushwant Singh]

ment because, they are convinced that the opposition has nothing better to offer.

I will not go into greater details regarding many other points because they have been dealt with by a large number of speakers. But I would mention only one thing and that is about the situation in Punjab which is of primary concerns to me.

In this Address, Punjab situation has been brushed aside literally in half a sentence . . . (*Interruptions*).

MR. DEPUTY CHAIRMAN: Yes, you can continue.

SHRI KHUSHWANT SINGH: I cannot go on unless you listen to me. I have a feeling that you are not listening and there is no point in going on unless I am heard.

MR. DEPUTY CHAIRMAN: You please go on.

SHRI KHUSHWANT SINGH : You should be at the receiving end of what I am saying. Otherwise, there is no point in my speaking.

Well, Sir, one point I would like to concentrate on as others have been dealt with by the others speakers is the situation developing in Punjab. This the President's Address has literally dismissed in half a sentence. It is quite obvious to most of us who are concerned that we are up against another Assam developing in Punjab, perhaps a bloodier Assam than what we are facing now. Already, according to the records, over ninety thousand Akalis have been jailed at different times and more than 130 people have lost their lives. The morcha continues so also the endless talks between the Government and the Akalis. And, Sir, now we are faced with the resignation

by the Members of Parliament in both the Houses. There have been dialogues. I do not know how far reports are correct, but from what we have heard of the discussions between the Government, the Opposition Parties and the Akalis, is that they talk of dividing cities and they talk of creating corridors between one State and another. I often wonder, when this kind of a thing happens, what has happened to our sense of patriotism our feeling as one nation, when you talk of dividing cities and drawing corridors, and what has happened to our statesmanship and farsightedness? As an example of short-sightedness, I would like to specially mention just one example. I would address myself to all Members of this House, because the subject has not been properly dealt with so far. This is regarding the treatment of Sikhs during the Asiad. This, Mr. Chairman, is extremely serious. (*Interruption*) I wish you would listen to what I am saying.

MR. DEPUTY CHAIRMAN: Please go on.

SHRI KHUSHWANT SINGH: I cannot go on if you are not listening. It is very unfair. I try to say something serious and you are taking to someone else.

MR. DEPUTY CHAIRMAN: Please Minister is there and is listening to you. I am also . . . (*Interruptions*)

SHRI KHUSHWANT SINGH: May I be allowed? (*Interruptions*) Mr. may I be allowed to say something?

This is a very serious point and has grave consequences. I am advertising to just one instance of lack of foresightedness. This is the treatment of the Sikh community during the Asiad. I do not know if you are aware of it. It has not received as much publicity. During that fortnight, every Sikh coming to the capital, by road, bus or tonga ekka or on foot, was stopped and ques-

tioned about why he was going to Delhi. This equating every Sikh to an Akali was most unfortunate. What consequences it will have, I leave it to your own imagination. Just imagine that if all of us in this House were today travelling by train and the police stopped only one person, that is, I—because I look different, because I look distinctly a Sikh—what would be my feeling and of other people who look at me? Can you use any other word, except the word 'discrimination' against me? This has happened—not to one person but to thousands during that fortnight. No explanation was given. I can give you instance where people from Delhi went to Gurgaon to attend a funeral, a sikh family going to Gurgaon, and on their way back they were stopped only the Sikhs were taken out of the car, and it took them five hours before they could come back to Delhi. Now, think of the consequences. This is the first time that citizens of India have been discriminated because they look different. We had rallies in this city. The Communist Party had many rallies, the Lok Dal, the Peasants' Rally, Congress-I itself a mammoth rally. At no time was anyone stopped. This time there was no rally of any kind but only the fear that the Akalis might try to disrupt the Asiad and just every, single Sikh was stopped. You realise the consequences of that kind of thing? People like me who are strongly opposed to the demands for Khalistan by certain sections are now facing an embarrassing position, we have to answer. You say there is no discrimination against the Sikhs; how do you answer this particular act of discrimination that took place for 15 days against thousands of people? If in future—and God forbid—this Khalistan movement catches on, you know whose name will come in amongst the great founders? Not Jagjit Singh Chauhan, nor Ganga Singh Dhillon, nor Jarnail Singh Bhindranwala; it will be Mr. Bhajan Lal and his police that will have to answer for the kind of discrimination that was practised.

Mr. Deputy Chairman, Sir, I think it is time that somebody responsible for the Government gave us some explanation why this was done and, if necessary, make an open apology to the entire Sikh community and give us an assurance that never again will such a discrimination take place.

That's all I have to say.

MR. DEPUTY CHAIRMAN: Mr. Mohapatra.

SHRI SHYAM SUNDAR MOHAPATRA (Orissa): Mr. Deputy Chairman, Sir, While taking part in this discussion, I was confounded this morning having come across a statement by a few important Parliament Members belonging to the minority community

It really exercised my mind, I thought, am I really seeing the newspaper correctly, because I am a person who believes in secularism and democracy. I am a Hindu and a Brahmin. And I have gone to Arab countries more times than anybody else and I felt, what is this statement? This statement says that "serious note has been taken about the rising alienation and deseparation in the Muslim community." And it ends by saying "The frustration of the Muslim masses will find and "other means of expression". What is that 'other means of expressions' Sir, this country is not of the Hindus alone but of Muslims, Christians, Buddhists, Jains and everybody. This Country has the greatest tradition of secularism, of tolerance. Otherwise, India would not have been invaded by hordes of invaders times without number during the last ten centuries and yet this country showed tolerance. This is not a country of aggressive militarism. We Indians know how to tolerate. How my friends could issue this statement?

DR. (SHRIMATI) NAJMA HEPTULLA (Maharashtra): Would you please name them?

SHRI SHYAM SUNDAR MOHAPATRA: I would not like. But, Well, my friend, Mr. Shahabuddin is one of them. And he comes from Foreign Service. And I am a person who loves foreign affairs. I was in Argentina re

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cently. And there a few Diplomats said that they could not understand how Mr. Shahabuddin behaves like this because he comes from such a high tradition of Foreign Service. He cannot certainly indulge in such type of utterances to play to the gallery.

Sir, India has best relations with the Arab countries—with Iran, with Iraq, with Saudi Arabia, with Egypt, with Sudan, with Oman, with Libya, with all the Muslim countries, India has such great traditions of fraternity. And Pandit Jawaharlal Nehru and Mrs. Indira Gandhi are taken as the Champions of the secularism there. And also Mr. Arafat of the PLO has spoken so eloquently about our country, about the progressive political parties and our Prime Minister. So, what an impression today before the Non-Aligned Conference the Muslim friends will gather about India that the Muslims are being butchered? Are we not seeing that Iran and Iraq, two Muslim countries are fighting between themselves and hundreds have been killed? I have gone to Iraq. I have seen how the Communists have been killed in Iraq. But that does not mean that the Muslims will rise in revolt against Muslims. No. It is always a part of history because history is such that it may unfold political upheavals of all hues and colour, there may be other upheavals and it may be anything. During the last 1,000 years, India has seen so many upheavals. But that does not mean that before the Non-Aligned meet when 97 countries and over 60 Heads of States are coming to this country that we will give this picture to the outside world and particularly to Muslim world that Muslims are not safe in India. I feel ashamed about it.

Sir, the President has devoted one-third of his Address to the foreign affairs and I would like to deal with a few subject.

Sir, 95 countries are participating in the Conference. Unfortunately, we are not able to bring Kampuchea to the Conference. It was decided in the last Havana Conference that Kampuchea will not be invited. But let me

tell you, Sir, that India has placed a big tradition before the world by accepting, by recognising Kampuchea. Sir, I am a confirmed Socialist. But does it mean that two Communist Countries of world socialist movement, Russia and China will play politics in Asia? Russia is supporting Kampuchea. China is supporting Poi. Pot. And our friend, Yugoslavia has said that Prince Norodom Sihanouk should be invited to the Non-Aligned Conference. Sir, this is really exercising our mind. China is our great friend. Russia is our great friend. We want to establish good relations with America. We want to have good relations with the United Kingdom because we are in the Commonwealth. We praised France also for their great tradition. But it is unfortunate that the Big powers do not want the Non-Aligned nations together and become a formidable force in the comity of nations. Sir, I was really delighted, I was overwhelmed seeing the statement of the President of the USSR, Mr. Andropov, who, the other day, praised the Non-Aligned Conference which is going to be held under the leadership of India. And what Mr. Andropov says is really worth to be mentioned: "We are squarely and unswervingly on the side of those who still have to fight for freedom and the survival of the people, those who are forced to repulse or threaten with aggression." And, Mr. Andropov was speaking at Kremlin.

Sir, this is how Russia behaves in international politics. Sir, look at the whole Arab world. It is an Anglo-American block. It is with Anglo-American block a cartel of seven sisters exploited the petroleum products of Iran, Iraq and the whole Arab world and today they are playing politics and still more unfortunate, Sir, that the whole Muslim world is divided on narrow political commitments. Sir, on one side we have Col. Gaddafi and, on the other side, President Assad of Syria and on the third side, President, Saddam Hussein of Iraq, they have no unity of purpose, and when President Arafat was leaving Lebanon in tears, he told the Muslim world, what you

have you done? Had you given united fight against the imperialists today Yasser Arafat would not have had to leave Lebanon. This is what Arafat spoke and I am not speaking. Well, we support the Arab world. It is Mrs. Gandhi and the Indian National Congress and all the progressive parties who have a commitment towards the PLO for the homeland of the Arabs.

Sir, see the tragedy of history. This West Bank was under Jordan till 1967. Yet they could not solve the problem. The very fact is that each country is bound by strings to some power block either to Russia or to United Kingdom or to the USA and that is why they cannot take a correct decision and today in this Non-Aligned Conference we have monarchs, we have military dictatorships, we have liberal dictatorships, we have Communists who are attending this Conference. It is a conglomeration of many philosophies, many commitments many ideologies, but yet the Non-Aligned Conference is going to be a success. We have to make it a success because this is the only platform against the imperialist block. This is the only platform which supports the freedom movement in Arab world or Asia or in Latin America or anywhere. If we lose this platform, the voice of the people will be lost. Sir, the whole of Latin America is today clamouring to join this non-aligned world. The Latin American countries, be it Argentina, be it Bolivia, be it, Brazil say Ecuador, say Guatemala, say Trinidad, say Guyana, any country, they want to join the non-aligned movement, for the basic fact that after this malignant war, the Falklands war, the Latin American countries, have felt that there is no protective umbrella of the USA; the USA and UK are the same because they belong to the imperialist block. Just like Diego Garcia. Falkland is also a point of focus for the global war. Now, if the once Panama Canal is closed, the Falklands islands will be a strategic point to go to Antarctica.

What great love I found in Argentina for the Indian people. Sixty years

back in 1924, Shri Rabindra Nath Tagore had gone to Argentina. If India is known by anybody it is by Rabindra Nath Tagore who, in 1924, was for three months in Argentina. I saw a big castle donated for keeping memorials of Rabindra Nath Tagore. I saw five thousand square metres with all trees, and gardens and flowers named to preserve the memory of Rabindra Nath Tagore. In the castle I saw the pictures of Mahatma Gandhi, Jawaharlal Nehru and Rabindra Nath Tagore. I found translations from Veda Vedanta to Shri Aurobindo in the El Salvador University of Argentina. But yet we do not look to South America for support. Somebody the whole of South America will be with India in the anti-imperialist camp.

When last month President Reagan had gone to Latin American countries he did not find favour anywhere. Even he did not find favour in a country like Chile on Falkland issue which is so infamous for killing Allende because they have now come to realise that imperialist camp is the imperialist camp, whether it is a democratic Government or a republican Government, whether it is a liberal party or a conservative party. India has taken a stand to accept the sovereignty of Argentina over Falklands islands. With this one issue, with this one commitment of the Government of India and Mrs. Gandhi, India is tremendously popular in Argentina.

So, Sir, this Non-Aligned Conference is going to be success in spite of its shortcomings. in spite of misgivings in the minds of many people who are going to attend this Non-Aligned Conference. It is going to be a success. It will be one more feather in the cap of the Government of India like Asiad that it will bring us dividend in international sphere.

Sir, I am not going to speak more. I want to end my speech with saying that there could not be a better foreign policy than which is followed today—a policy which gives India a big projection in not only the non-aligned

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world but also in other spheres, whether it is American, the U.S.A., China, or whether it is any other country everybody looks to India with great inspiration, with respect and dignity and stature, and that is the image of India has projected under the leadership of Mrs. Indira Gandhi. Thank you.

MR. DEPUTY CHAIRMAN: Before I call the next speaker, I would like to request, or inform the hon. Members that tomorrow we had fixed some calling attention and just now I have received information that the hon. Minister will not be available for that calling attention tomorrow. So at this late hour, I cannot fix any other subject for calling attention. So, may I request the hon. Members to continue the debate for one hour tomorrow after the Question Hour upto lunch...

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): It is a Private Members' Day.

MR. DEPUTY CHAIRMAN: No. we devote to Private Memrebs' business 2-1/2 hours; one hour we give to calling attention. So, if you agree, and because there are many speakers, we shall continue this debate tomorrow also from 12 to 1; after Question our, for one hour we will have this debate, and tomorrow's calling attention will be taken up later on. Of course, I shall call only those Members who will be present, Shri S. P. Mitra.

SHRI SANKAR PRASAD MITRA (West Bengal): Mr. Deputy Chairman, the President's Address naturally covers a wide range of topics. I do not propose to go into all the topics except what the President has said in paragraph 17 of his Address relating to the danger of balkanisation of this country by forces of communalism, casteism, regionalism and other extremist forces.

There was a debate on Assam for several days. I did not purposely par-

ticipate in that debate because I thought it was not use going into a post-mortem examination of whether the Congress-I the CPI and the CPM were right or whether the BJP and the Janata party were right. The two end-products are that a massacre has taken place. And there has been an election, but whether that election would solve any problems, we do not know. I was happy, Sir, that the hon. Prime Minister intervened to the debate in the Lok Sabha and again opened the door to negotiation on the issue of foreigners. In participating in the debate, this is what the Prime Minister has said. I will quote from the summary given to us: "Let us try to strengthen the spirit of unity and nationalism, I am not referring to any chauvinism and narrow-minded nationalism but one that could keep us together, that could strengthen different communities, groups, sections of people who lived here and take us on an internationalism where we could together solve the national as well as international problems." This is a very encouraging statement from the Prime Minister of this country. A time has come, in this dangerous context to take recourse to serious introspection as to whether we have done everything possible to generate a sense of national consciousness throughout the length and breadth of this country. Persuasions, negotiations, integration councils, mass propoganda or ust of force, are not enough, to my mind to grapple with the disaster that awaits us. We have to inculcate upon the impressionable minds of school-going children the evolution of Indian culture against the background of a synthesis of cultures a variety of cultures. Mr. Deputy Chairman, I have gone through the curriculum of studies in the United Kingdom, the United States of America, the USSR and China for secondary schools, aimed at teaching their respective national histories to develop a sense of attachment to the central or feredal authority created under their respective constitutions. In our case, Sir, unfortunately, teaching of history is lackadaisical and varies from state to State.

Sir, about the Gujarat Vidyapeeth, Mahatma Gandhi wrote in young India as early as on the 17th November, 1920, as follows. I quote:

"The Vidyapeeth does not propose merely to feed on or repeat the ancient cultures. It rather hopes to build a new culture based on the traditions of the past and enriched by the experience of later times. It stands for a synthesis of different cultures that have come to stay in India that have influenced Indian life and that in their turn have themselves been influenced by the spirit of the soil. The synthesis will naturally be of the swadeshi type where each culture is assured its legitimate place."

This was the objective of the Gujarat Vidyapeeth. This was the objective of Rabindra Nath Tagore in founding the Visva Bharati at Santiniketan and he also wanted to associate this synthesis with Asiatic culture and world culture as well. This was also the purpose for which Shri Aurobindo wanted to have an international centre of education at Pondicherry. The Prime Minister has assured the Asamese people that their ethnic, traditional and cultural values would be protected and preserved. But at the same time, Sir, we have to remember that India has become free by sacrificing the interests of Bengal and the Punjab. Bengal and the Punjab were partitioned. In the western sector there was an exchange of population, but in the eastern sector there was a flow—one way flow—into West Bengal, Tripura, Assam and other neighbouring States. The national leaders in 1947 gave an assurance to the refugees from East Pakistan that they would be given full rights of citizenship on the Indian soil. Their interests have also to be protected and preserved just as we have to protect and preserve Assamese interests and culture. The Education Ministry, Sir, seems to be taking some steps, I do not know with what effect, as it appeared from the Home Minister's statement this morning. Now that education is in the Concurrent

List, I appeal to the Central Government to take appropriate steps to prescribe a correct, conspectus of a course of study in educational institutions to develop among students from their childhood a sense of emotional unity with their neighbours as well as with the rest of the country. The time has come, to my mind, Sir, when we must treat the roots to ensure a healthy foliage.

There are three other powerful media which can be used for national integration—namely the film, the television and the All India Radio. Regarding the television and the All India Radio, I do not want to make any comments because it would take a lot of time. But so far as the film industry is concerned, it appears to me that it is being used in this country for commercialised sex, violence, morbidity and pronography. A most powerful media of mass communication is not being effectively used or sufficiently used to generate national integration. I would give the names of three films—namely, Shodh, Chakra and Akrosh.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): they are Bengali films?

SHRI SANKAR PRASAD MITRA: They are Hindi Films. The hon. Minister concerned will kindly make enquiries and find out what kind of culture is being propagated through these films. The hon. Minister will correct me if I am wrong, my report is that these films have received governmental patronage and also governmental awards. They are films of indecent life, based principally on sex and also commercialised sex and violence. If these types of powerful media—like the film, the television and the All India Radio—are not used for the objective which the Prime Minister had set before the nation in the Lok Sabha on the 22nd of February, Sir, I would say the Government is falling in its duty. I do hope, Sir, that in the critical situation we are passing through, when the country is on the brink of balkanisation, some active steps would

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be taken to generate national consciousness.

Thank you very much.

श्री विट्ठलराव माधवराव जाधव (महाराष्ट्र):
माननीय उपसभापति महोदय, राष्ट्रपति ने अभिभाषण पर मेरे ज्येष्ठ मित्र श्री मौर्य साहब ने जो प्रस्ताव रखा है मैं उसका समर्थन करना चाहता हूँ। राष्ट्रपति जी ने अपने देश में हमारे शासन के द्वारा जो प्रगति हो रही है उसके बारे में अच्छा प्रकाश डाला है और हमें आगे क्या करना है और आज तक हम ने क्या किया है, उसके बारे में एक दिशा स्पष्ट की है। उपाध्यक्ष महोदय राष्ट्रपति के अभिभाषण पर कुछ नेताओं ने, कुछ पक्षों ने उसका बायकाट किया था, उसका बहिष्कार किया था। मुझे उस पर बिलकुल आश्चर्य नहीं हुआ क्योंकि जब जब इस देश में कोई अच्छी चीज होती है और हमारा पक्ष, हमारा शासन इस देश के अंदर जब कोई प्रगति की बात करता है तो उनको वह अच्छा नहीं लगता। जो पक्ष 30, 35 साल में कोई काम नहीं कर पाया इस देश के कंस्ट्रक्शन के बारे में, इस देश को आगे बढ़ाने के बारे में जिनका कोई सहयोग नहीं रहा है, आज तक उन्होंने यही रवैया अपनाया है कि जो कुछ भी हम ने किया है इस देश में वह अच्छी चीज नहीं है। जैसे महाभारत में दुर्योधन ने किया था कि जब श्री कृष्ण ने पूछा उससे कि इस माहौल में तुम को क्या अच्छा लगता है तो उसने उत्तर दिया था कि हे भगवान, इस माहौल में हम को कुछ भी अच्छा नहीं लगता और उस के बाद जब उन्होंने धर्मराज से पूछा कि तुम को क्या, अच्छा लगता है तो उन्होंने कहा कि मुझे सब कुछ अच्छा लगता है। इसी तरह से जो काम करते हैं, जो जनता के सबालों को हल करते हैं उनको समझ में आता है कि काम करने में कठिनाई कहां पर होती है और जिन लोगों ने इसका बहिष्कार किया,

बायकाट किया वे उन कठिनाइयों को नहीं जानते हैं। जनता ने 1977 में जब उनको बड़े पैमाने पर चुन कर शासन करने के लिये भेजा तो उन्होंने उसका काम करने से भी जी चुराया, उसका बायकाट किया और उसका नतीजा यह रहा कि 1980 में लोगों ने ही उनका बायकाट कर दिया और फिर हमारे पक्ष को, हमारे शासन को सत्ता में ले आये। आज राष्ट्रपति के अभिभाषण में हमने देखा कि इस देश में अच्छी तरक्की हो रही है और सब से बड़ी तरक्की की बात तो यह है कि ऐसी अंतरराष्ट्रीय परिस्थितियों में भी जब सारे संसार में इंफ्लेशन फैल रहा है हम ने अपने देश में उस इंफ्लेशन को रोका। राष्ट्रपति के अभिभाषण में बहुत महत्वपूर्ण प्वाइंट्स हैं। पूरे भारत में जब बड़े पैमाने पर सूखा पड़ा, 48 मिलियन हेक्टेर्स लैंड जब सूखे का शिकार बन गयी, 31.2 करोड़ लोग उससे अफेक्टेड हुए तो उन लोगों को सहायता देने के लिये हमारी सरकार आगे बढ़ी। सरकार ने 700 करोड़ रुपयों का प्रबंध उनके लिये किया। इस देश में गये 30, 35 साल में कभी सूखा पड़ता रहा है, कभी फ्लड्स आते रहे हैं और कभी दूसरी और नैसर्गिक आपत्तियां आती रही हैं और उन का सामना करने के लिये हमें बहुत बड़ा काम करना पड़ता है। आज ही एक सदस्य महोदय ने सदन में बताया कि यह 700 करोड़ रुपया जो हम डोट एफेक्टेड और फ्लड एफेक्टेड लोगों के लिये खर्च कर रहे हैं अगर वह पैसा हम को उपलब्ध होता तो हम उसको प्रगति के अन्य कामों में लगा सकते थे और जो दूसरे क्षेत्र हैं उनमें बहुत बड़े पैमाने पर तरक्की हो सकती थी। मिसाल के तौर पर, पावर जनरेशन हमारा 7.2 प्रतिशत बढ़ गया है। कोयले का उत्पादन 4.2 प्रतिशत बढ़ा है। सीमेंट का उत्पादन 10.2 प्रतिशत बढ़ा है। फर्टिलाइजर का उत्पादन 9.6 प्रतिशत बढ़ा है। रेलवे के फ्रेट्स 3.2

प्रतिशत बढ़े हैं। क्या यह प्रगति नहीं है? क्या हमारे शासन द्वारा इस देश में जो तरक्की हो रही है, जो परिवर्तन हो रहा है वह परिवर्तन नहीं है? आप अच्छी तरह से जानते हैं कि इस देश में आजादी मिलने के पहले हमारी आबादी 32 या 35 करोड़ थी और आज वह 70 करोड़ हो चुकी है। जब उनमें से 60 प्रतिशत लोग पावर्टी लाइन के ऊपर आ गये हैं। अगर 70 करोड़ की आबादी में से 60 प्रतिशत लोगों का हिसाब किया जाए तो कितना हो सकता है? मेरे ख्याल से एप्रोक्सी-मेटली 40 करोड़ से अधिक इस देश में दरिद्रता की रेखा के ऊपर आते हैं। जब इस देश को आजादी मिली थी उस वक्त दरिद्रता की रेखा, पावर्टी की लाइन के नीचे कितने लोग थे और उसके बाद कितना बड़ा परिवर्तन इस देश के अंदर आया, यह आप जानते हैं। चाहे औद्योगिक क्षेत्र हो, चाहे कृषि का क्षेत्र हो चाहे और कोई साइंस और टेक्नोलोजी का क्षेत्र हो हम बहुत बड़े पैमाने पर तरक्की कर रहे हैं। इस देश में कुछ पूंजीपति लोग अपने देश की सब सम्पत्ति दबा कर बैठे हुए थे। गरीबों के पास वह सम्पत्ति नहीं जा रही थी। उस वक्त कांग्रेस पक्ष ने, हमारे शासन ने जो ठोस कदम उठाये उनमें बैंकों का राष्ट्रीयकरण है और बहुत बड़ा भारी उद्योग पब्लिक सेक्टर में शुरू किये। जब ये उद्योग पब्लिक सेक्टर में शुरू किये गये उसके बाद से ये पब्लिक सेक्टर ज्यादा प्रोफिट में चल रहे हैं। हम उनसे फायदा ले रहे हैं। 29 परसेंट उनका प्रोफिट बढ़ चुका है। किसी भी विषय पर जब हम आते हैं तो हम यह देखते हैं कि हमारे देश में बहुत बड़े पैमाने पर तरक्की हो रही है। एक सवाल हमारे सामने जरूर है कि इस देश में जो 70 परसेंट किसान हैं, खेत मजदूर हैं, आप अच्छी तरह से जानते हैं कि मैं किसान का

प्रतिनिधि हूं और मेरे दिल में हमेशा एक व्यथा है कि हमारे देश का जो बजट है उसका 70 परसेंट ग्रामवासियों पर खर्च होता बहुत जरूरी है। क्योंकि इस बजट का जो बड़ा हिस्सा जो 30 परसेंट लोगों पर खर्च होता है शहरों में रहने वालों पर खर्च होता है, मैं यह नहीं कहता कि शहरों में रहने वाले हमारे साथ नहीं हैं लेकिन शासन की सबसे ज्यादा क्रिटीसाइज करने वाले, शासन को हमेशा दोष देने वाले ज्यादा पैमाने पर लोग शहरों में रहते हैं और वे लोग ज्यादा पैसा लेते हैं, ज्यादा फेसिलिटी लेते हैं और फिर भी इस तरक्की का जो बैलेंस है वह बराबर नहीं रहता। इसलिये मैं कहता हूं कि हमारे देश में इन्दिरा जो के नेतृत्व में बहुत बड़ा परिवर्तन हुआ है। सन् 73 के बाद 77 के चुनाव हुए। उस समय किसानों की क्या समस्या थी आप जानते हैं। मैं एक किसान हूं, चम्हाण साहब जानते हैं, हम दोनों एक जिले के हैं। हमारा दो एकड़ का गन्ना जलाया गया। जब गन्ना शुगर फैक्ट्री में ले गये तो 70 रुपये बिक रहा था जब कास्ट आफ कल्टीवेशन 100 रुपये के ऊपर जा रही थी। ऐसी इकोनोमी देश में चल रही थी। 80 में फिर चुनाव हुए और हम पावर में आए, हमारा प्रशासन बना तो हिन्दुस्तान के अंदर गन्ने के भाव बढ़े। अभी भी मैं उसका पूरी तरह से समर्थन नहीं करता। मैं यह कह सकता हूं कि भाव बढ़े हैं और किसानों को आर्थिक न्याय मिला है। हम इस तरफ और कदम बढ़ा रहे हैं। इस लिहाज से हम जब तरक्की करते हैं तो हमारे विपक्ष के लोगों के पेट में जोरो से दर्द होता है। वह खुद कहते हैं:

दिले नादान तुझे हुआ क्या है

आखिर इस दर्द की दवा क्या है।

[श्री विट्ठलराव साधवराव जाधव]

इन्दिरा गांधी को दोष देते हैं, हमारे नेताओं को दोष देते हैं और कहते हैं कि इस देश में कितने दंगे हो रहे हैं। असम का मसला है, पंजाब का मसला है। यह सब मसलों कहां से पैदा हो रहे हैं? ये प्रश्न कहां से चल रहे हैं इस देश के अंदर? मैं विपक्ष के लोगों से पूछना चाहता हूं। असम में बहुत बड़ा आंदोलन दो साल से चल रहा है और इसमें हत्याएं भी हुई हैं उसका समर्थन मैं नहीं करता। मेरा पक्ष मेरी सरकार ने कभी नहीं किया। क्या आपने कभी ऐसा कहा। इतना सब होने के बावजूद आज असम में हमारी सरकार बड़े पैमाने इंदिरा गांधी के नेतृत्व में जीत कर आई है। क्या सब लोग जो वहां पर मतदाता हैं हमारे खिलाफ हैं? मैंने पेंपर में पढ़ा था कि बंगाल के कुछ लोग आ गये हैं उनको निकालना चाहते हैं। जो लोग 1961 से 1972 में मतदान में हिस्सा ले चुके हैं, हिस्सा लिया है, वे अपने को पार्ट एण्ड पार्सल समझते हैं इस देश का और उनको हटाना इतनी आसान चीज नहीं है इसलिये मैं यह चाहता हूं कि इस देश के अंदर जो परिवर्तन हो रहा है उनके बारे में इनके दिमाग में दर्द है, उस दर्द को हटाने की हम कोशिश करेंगे।

उपसभापति महोदय, हमारे देश में जो कई मामले आते हैं, जैसे इन्टरनेशनल सिच्यूएशन है।

हमारे सामने इन्टरनेशनल सिच्यूएशन भी है और इंडियन ओशन में फारन मिनिट्री को भी बात है इन सारी चीजों की तरफ ध्यान देने की जरूरत है।

आप जानते हैं कि हमारे देश में नवम्बर एशियाई खेल हुए और हम खेलों के

लिये बहुत थोड़े समय में सारे स्टेडिया तैयार कर लिये हैं। उससे प्रशंसा सारी दुनिया में हुई है। इस से संसार में भारत की शान बढ़ी है। अब मार्च में नान-एलायन्ड कांफ्रेंस हो रही है। अभी महापाव जो ने बहुत अच्छी अंग्रेजी में सारी बातें कहीं हैं। इन चीजों से सारी दुनिया में हमारी इज्जत कितनी बढ़ी है, यह किसी से छिपा नहीं है। इस कांफ्रेंस में 95 राष्ट्र यानी लगभग सौ राष्ट्र हिस्सा ले रहे हैं। तटस्थता की नीति पंडित जवाहर लाल नेहरू ने हमारे देश में चलाई थी। और वही नीति अब दुनिया में चल रही है। यह नान-एलायन्ड कांफ्रेंस उसी का रूप है।

श्री उपसभापति : अब आप समाप्त कीजिये।

श्री विट्ठलराव साधवराव जाधव : जैसा मैंने कहा इस कांफ्रेंस में लगभग सौ राष्ट्र भाग ले रहे हैं। हमारी प्रधान मंत्री श्रीमती इंदिरा गांधी ने इस सदन के अंदर कहा था कि हम नहीं चाहते कि नान-एलायन्ड कांफ्रेंस हमारे देश में हो, लेकिन दुनिया के देशों के कहने पर हम इसको यहां पर कर रहे हैं। यह कांफ्रेंस बगदाद में, ईराक में, होने वाली थी। लेकिन वहां पर जंग छिड़ गई तो नान-एलायन्ड कन्टीज ने कहा कि यह कांफ्रेंस हिन्दुस्तान में होनी चाहिए। मैं आपको यह बात भी कहना चाहता हूं कि एक दिन मैं ट्रेन में जा रहा था तो मेरे साथ पाकिस्तान का एक बहुत बड़ा एडवोकेट भी यात्रा कर रहा था। उन्होंने कहा कि हमारे लिये यह बहुत बड़ा कोतुहल है, आश्चर्य है कि पिछले 35 सालों में हमें मालूम नहीं है कि आजादी क्या चीज होती है। हिन्दुस्तान को देखने से पता चलता है कि आजादी क्या चीज है। यह चीज हमने प्राप्त की है। लोकशाही, डेमोक्रेसी हमारे देश की जड़ों में है।

It is rooted in our country, अभी आन्ध्र और कर्नाटक में चुनाव हुए। सन 1977 में भी चुनाव। हम चुनावों से डरते नहीं हैं। हमारा लोकशाही में भरोसा है। इस देश की जो ट्रेडिशन है उसको हम कभी नहीं भूल सकते हैं। इंग्लिये श्रीमती इंदिरा गांधी के नेतृत्व में हमारा देश बहुत तरक्की कर रहा है। बहुत बड़ा परिवर्तन हमारे देश में हो रहा है। एक रिवोल्यूशन हो रहा है... (व्यवधान) आप आंखें खोल कर देखेंगे तो आपको सब कुछ पता चल जायेगा। सोवियत रूस या दूसरे देशों में जब आप जाते हैं तो आपको पता चलता होगा कि वे लोग हमारी तरक्की को कितनी प्रशंसा करते हैं। लेकिन आप लोगों को तरक्की दिखाई नहीं देती है। जिस तरह से बिल्ली दूध पीते समय आंखें बन्द कर लेती है उसी प्रकार से आप लोग भी अपनी आंखें बंद कर लेते हैं।

इंदिरा जी के प्रति मैं क्या कहूं। वे एक बहुत बड़े नेता हैं। वे हमारे देश को तरक्की के रास्ते में ले जा रही हैं। मैं उनके संबंध में एक शेर कह कर अपना भाषण समाप्त करता हूं :—

खुद हो को किया बुलंद इतना,
हर तकदीर से पहले,
खुदा इंदिरा जी को खुद ही, पूछे
बता अब तेरी रजा क्या है ?

श्री धर्म चन्द्र प्रशान्त (जम्मू और कश्मीर) : उपभोक्ता महोदय, सबसे पहले मैं राष्ट्रपति जी को हिन्दी में भाषण देने के लिये मुबारकवाद देता हूं। बहुत देर के बाद, कई वर्षों के बाद, हिन्दी में राष्ट्रपति जी का अभिभाषण सुनने को मिला। इस अभिभाषण में राष्ट्रपति जी ने बहुत से नुक्तें उठाये हैं जिसमें महंगाई का भी एक नुक्ता है। उन्होंने कहा कि कई चीजों पर काबू पा

लिया गया है, कुछ कीमतें घटी हैं राहत दी गई है। पचास हजार फेयर प्राइस शोप्स, सस्ते अनाज की दुकानें खोली जा चुकी हैं।

परन्तु 70 करोड़ की आबादी में, जिसमें प्राचीन जनसंख्या गरीबी की रेखा से नीचे हैं, ये 50 हजार दुकानें काफी नहीं हैं। इसके लिये कम से कम 5 लाख दुकानें चाहिए, तभी लोगों को कुछ राहत मिल सकती है।

इसके अलावा राष्ट्रपति जी ने बिजली का जिक्र किया कि 7.2 प्रतिशत बिजली का उत्पादन बढ़ा है। परन्तु जैसा कि हमने इस शहर में देखा है, दिल्ली महानगरी में, यहां भी कुछ ऐसी कालोनियां हैं जहां बिजली पूरी नहीं दी जा रही है छोटे छोटे नगरों और शहरों में बिजली की बड़ी बुरी हालत है। मेरे अपने शहर जम्मू में कई कई दिन बिजली बंद रहती है, कई कई घंटों बन्द रहती है। इसका कारण मैं समझता हूं। यह है कि दिल्ली के उत्पादन में जो तेजी होनी चाहिए वह नहीं है। हमारे यहां सलाल हाइडल प्रोजेक्ट 1970 में शुरू किया गया था। आज 13 वर्ष हो गये हैं, अभी तक उसका आधा काम भी समाप्त नहीं हुआ है। अब आशा की जा रही है 1985 में यह काम समाप्त होगा और और 150 मेगावाट की क्षमता का यह प्रोजेक्ट होगा। यह ठीक है कि बिजली के मामले में तरक्की हो रही है परन्तु जितनी तेजी होनी चाहिए इस काम में उतनी नहीं है ताकि जो मांग है बिजली की वह जल्दी से जल्दी पूरी हो सके।

इसके अलावा राष्ट्रपति जी में कुछ उपलब्धियों का जिक्र किया है। इसमें जो एशियाई खेल इस वर्ष यहां हुए, इसके अलावा कलर टी.वी., दूरदर्शन पर रंगीन प्रसारण शुरू हुआ, यह भी एक उपलब्धि

[श्री धर्म चन्द्र प्रशान्त]

हुई कि 20 रिले टी. वी. सेंटर सारे मूल्य में कायम किये गये। जम्मू में भी एक रिले स्टेशन कायम हुआ जिसका यह लाभ हुआ कि दूर-दूर के ग्रामीण लोगों को भी एशिआई खेलों को देखने का कामना मिली। परन्तु एक अर्थ से ऐसा देखा गया है कि पाकिस्तान का लाहौर टी. वी. स्टेशन के प्रसारण, दिल्ली से प्रसारित।

[उपसभाध्यक्ष (श्री लाडली मोहन निगम) पीछसीन हुए]

होने वाले प्रसारणों को जाम कर रहा है। पाकिस्तान ने स्यालकोट जो कि जम्मू के नजदीक पड़ता है वहां पर उन्होंने एक ताकतवर टी. वी. रिले स्टेशन कायम किया है जो कि जम्मू रिले स्टेशन को दबा रहा है। स्विच दबाते हैं दिल्ली के प्रोग्राम के लिये परन्तु उसमें पाकिस्तान का प्रोग्राम आ जाता है और घंटों चलता रहता है। मेरा इस सम्बन्ध में निवेदन यह है खासकर मंत्री महोदय से कि जम्मू में एक ऐसा टी. वी. स्टेशन कायम किया जाय जो कि उससे ज्यादा स्ट्रांग हो और पाकिस्तान के स्यालकोट स्टेशन से रिले होकर जो प्रोग्राम खामख्वाह जम्मू में आते हैं वो बन्द हो सकें।

इसके अलावा राष्ट्रपति जी ने विदेश नीति का भी जिक्र किया है।

SHRI AMARPROSAD CHAKRABORTY (West Bengal): It is already 6 o'clock. We can continue tomorrow.

उपसभाध्यक्ष (श्री लाडली मोहन निगम) :
8 बजे तक बैठेगा। (Interruption)
We will sit for two hours more.

श्री धर्म चन्द्र प्रशान्त : राष्ट्रपति जी ने विदेश नीति की चर्चा की। यह ठीक है कि विदेशों से हमारे संबंध सुधरे हैं। पाकिस्तान के साथ हमारे संबंध सुधरे हैं, बंगला देश से संबंध सुधरे हैं। मैं बार्डर का रहने वाला हूं। वहां जो आये दिन घटनायें होती रहती थी वह नहीं हो रही हैं आज वहां तनाव नहीं है।

अंत में मैं एक निवेदन करना चाहता हूं कि सारे देश में बेरोजगारी बढ़ रही है। युवा पीढ़ी में इस बेरोजगारी की वजह से आक्रोश है। आये दिन युवकों की तरफ से जो दुर्घटनायें हो रही हैं उसका सबसे बड़ा यही कारण है कि बेरोजगारी बढ़ रही है। बेरोजगारी को हटाने के लिये कुछ सक्रिय और बृद्ध उपाय सोचने चाहिए और जो व्यावसायिक ट्रेनिंग है उस पर जोर होना चाहिए ताकि युवक नौकरी ढूँढने के बजाय अपना कारोबार शुरू कर सकें। और फिर उसके बाद जो हमारे राष्ट्रपति के अभिभाषण में जिक्र किया गया है कि राष्ट्र-विरोधी और पृथक्तावादी तत्व जो हैं इनको दबाने के लिए कड़े कानून चाहिये ताकि इनसे देश की सुरक्षा के लिए जो भय प्रतीत होता है उस पर काबू पाया जा सके। इतना कह कर मैं अपना भाषण समाप्त करता हूं।

एक माननीय सदस्य : कब तक बैठेंगे ?

उपसभाध्यक्ष (श्री लाडली मोहन निगम) :
आठ बजे तक का हुकम है।

श्री अमर प्रसाद चक्रवर्ती : डिप्टी चैयरमैन साहब बोल कर गये थे कि 6 बजे तक खतम हो जाएगा क्योंकि कल भी एक घंटा इसके लिए दिया जाएगा।

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : डिप्टी चेयरमैन साहब ने तो बैठने के लिए कहा है क्योंकि 30-35 नाम अभी हैं। आप लोग अगर नहीं बोलना चाहते तो बात अलग है इसमें मुझे कोई आपत्ति नहीं है। (व्यवधान) आप सुनिये। कल आपको एक घंटा मिलेगा, उसके बाद सोमवार को पांच बजे सदन उठ जाएगा अर्थात् ढाई घंटे मिलेंगे। इसलिए सब लोग नहीं बोल सकेंगे। मुझे खुशी है, मुझे बैठने में क्या है।

श्री अमर प्रसाद चक्रवर्ती : डिप्टी चेयरमैन साहब ने अनाऊंस किया कि 6 बजे खतम हो जाएगा। एक घंटा कल मिलेगा और बाकी सोमवार को होगा।

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : कल एक घंटा मिलेगा तो क्या सारे बोल लेंगे और सोमवार का दिन बाकी रहेगा तो क्या सारे बोल लेंगे। आप लोग नहीं बोलना चाहते तो मुझे कोई आपत्ति नहीं। मैं तो इस वास्ते बैठने को तैयार हूँ आपके साथ ताकि आपको बोलने का मौका मिल जाए।

श्री अमर प्रसाद चक्रवर्ती : डिप्टी चेयरमैन बोल कर गये हैं, एक मिनट में बात बदल जाए तो मुश्किल हो जाता है।

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : हम को भी तो कुछ कह कर डिप्टी चेयरमैन गये हैं। (व्यवधान)

श्री अश्विनो कुमार : 6 बजे तक के लिए तो हाउस में उन्होंने अनाऊंस किया है। (व्यवधान)

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : कल आप लोग ये नहीं।

बिजनेस एडवाइजरी कमेटी ने अपना निर्णय किया था और कहा था कि 6 बजे तक रोज बैठेंगे और अगर जरूरत पड़ेगी तो 6 बजे के बाद भी बैठना पड़ेगा। मुझे कोई आपत्ति नहीं है, आप लोगों की सुविधा के लिए मुझे तो आखीर में बैठने का कारावास हो गया है।

श्री अमर प्रसाद चक्रवर्ती : चेयरमैन साहब ने हाउस में अनाऊंस किया और फिर बदल देते हैं।

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : कल बिजनेस एडवाइजरी कमेटी ने यह फैसला किया था कि रोज सदन 6 बजे तक बैठे और मैं आपसे इतना निवेदन करना चाहता हूँ। यदि आप अपना अधिकार बोलने का छोड़ना चाहते हैं तो बड़ी खुशी की बात है आप सब लोग छोड़ दीजिये।

SHRI GHULAM RASOOL MATTO: Actually Shri Ramakrishnan when he was in the Chair, announced that the House would sit late. When the Deputy Chairman was in the Chair, he said that there was a Calling Attention Motion tomorrow and the Minister was not available, so they wanted one additional hour would be given to us. So I think Mr. Amarprosod Chakraborty was a little mistaken.

SHRI AMARPROSAD CHAKRABORTY: No, I am not mistaken.

SHRI GHULAM RASOOL MATTO: We have to sit late; we have one hour tomorrow and then on Monday. Let us not make it 8.

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : मुझे कोई आपत्ति नहीं। आप दो-दो मिनट बोल लें तो इसे जल्दी खतम कर देंगे।

SHRI GHULAM RASOOL MATTO: Mr. Vice-Chairman, while I rise to support the Motion of Thanks to the

(Shri Ghulam Rasool Matto)

President moved by Mr. B.P. Maurya, I have some small observations to make with regard to the Address made by the President. Before I make those observations I would like to dwell on one or two points that directly affect my State. The President in his Address said that the Government has taken the initiative to associate the Opposition in discussions on major issues like those relating to Assam and the Punjab. This is a welcome trend which must continue. This is a very happy statement.

In this connection I have to state that the Ravi-Beas river dispute is sought to be reopened in the negotiations with the Akali Dal. Jammu and Kashmir is one of the parties to this dispute regarding allocation of water. I would request the Government that when this issue of water resources of Ravi-Beas is being discussed with the Akalis or decided unilaterally the case of Jammu and Kashmir must not go in default. I say this because the Chief Ministers of Haryana and Punjab and Rajasthan were invited to those talks whereas the Chief Minister of Jammu and Kashmir was not invited. We do not mind that. But our case must not go in default.

Secondly, the President mentioned in his Address that the turnover in public sector has increased by 21 per cent. In this connection I have to mention that a sum of Rs. 21,000 crores is invested by the Government of India in the public sector undertakings. The Jammu and Kashmir's share is Rs. 3 to 4 crores. This imbalance needs to be rectified. I would request the Government that they must take this thing into account while selecting new sites for new industries. Topographically Kashmir and Jammu have different geographical features. While in Jammu you can set up medium and heavy industries in Kashmir you can set up photographic units, chemical and electronic industries. This is also an issue about which people of Kashmir are greatly concerned.

In the President's Address he has said that the wholesale prices in mid January were only 2.8 per cent higher than 12 months earlier. In this connection I want to mention that for five consecutive months right from June 1982 the prices were coming down in the wholesale market and the Finance Minister had made many statements to this effect in the monsoon session glorifying this as one of the Government's achievements. If the wholesale price index has now gone up by 2.8 per cent that means we have gone back instead of moving forward. I would request the Government that they should fix a target that we will not allow any price escalation beyond that level and all measures should be taken to ensure that this is achieved. Conscientious efforts should be made in this direction. To engage statisticians to tabulate wholesale prices will not help. Conscientious efforts should be made so that prices are stabilised.

The President has said that Rs. 700 crores have been earmarked for drought relief. This is a welcome step. Jammu and Kashmir and Himachal Pradesh are very backward States. I would like to know from the Government what criterion has been fixed for releasing this amount to various States. I have got all the sympathies for Himachal Pradesh which is a sister State for Jammu and Kashmir. But Himachal Pradesh has got Rs. 13 crores whereas a big State like West Bengal has got only Rs. 54 crores. How is the distribution done? I would like to know this from the Government. I would also like to request the Government that when distribution of this relief money is made, it should be done on equitable basis.

The President has said that power generation has increased by 7.2 per cent. But one thing has not been stated in the Address.

One fundamental fact is that in the ordinary normal course of events, there is a natural increase of ten per cent year to year. On the present basis, because the population is growing and the requirements also rise and other

things rise, the normal requirement is about ten to twelve per cent and if there is only an increase of 17.2 per cent, that does not even meet our normal requirement. I would, therefore, request the Government to give top priority to power generation. In this connection, I would like to say one thing. The Jammu and Kashmir Government and also the Himachal Pradesh Government have submitted schemes for smaller hydro-electric projects for generation of power. No new raw material is required for these schemes because water is available. But money has to be made available to these States so that these projects can be completed soon and power can be generated in a more rational way, in a quicker way.

Then, Sir, the turnover in the public sector undertakings has increased by 21 per cent which is a good thing. But what about the profits? Have the profits also increased by some percentage? I am afraid, not. And, Sir, I would request the Government to do one thing. While they see to it that the production in the public sector increases, they must also see that the profits also increase. I say this because now a tendency has arisen in the public sector—I have seen it in many places and I have heard the officers talking to each other—that turnover must go up. I have heard these officers talking to each other saying, "Well, show some increase in the sales, increase in the turnover, and your boss will be happy." Sir, this is not the criterion and this should not be the criterion. The criterion is that alongwith an increase in the turnover, increase in profits also should be there. I say this because about forty to forty-two thousand crores of rupees of public money is being utilised in this sector.

Then Sir whatever has been earmarked for the Housing and Urban Development Corporation is very infinitesimal because, according to this, 5,40,000 house sites have been provided and, out of that, only 2,25,000 dwellings will be extended loan. In a coun-

try like ours, to say that only 2,25,000 dwellings will get house loans is not encouraging and it is very infinitesimal. The Government must pay full attention to this matter.

Then, Sir, I come to our educational policy. Our educational policy needs to be reshaped. We are only turning out peons and clerks, or engineers and others only. This is not good. Our education must be job-oriented. This is a very burning topic of the day and the present Government has not taken care of it and has dismissed it in one small sentence in this Address. It is a grave national issue. Similarly, the family planning efforts also should be strengthened because here again the prosperity of the country depends on this.

Now, with regard to the situation in Punjab and Assam.... Sir, I think the Minister is not looking at me and is not listening. (*Interruptions*). I do not know who is taking down notes, who is taking note of what I am saying. I do not know whether the people in the galleries are taking notes.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KALP NATH RAI): I am listening to your speech. You go on.

SHRI GHULAM RASOOL MATTO: Sir, with regard to the situation in Assam and Punjab, I would say that we must extend full support to the Government in restoring peace in both the regions. The talks with the Akalis should not be discontinued and they should again initiate and negotiate with them and efforts must be made to do something about this problem.

Sir, the President has said something about the communal riots. This was discussed here today also. I would like to tell the Government that if they find some organisation to be indulging in communal activities, they should ban it. Why don't they ban it? Why don't they have the courage to

(Sri Ghulam Rasool Matto)

ban on organisation which indulges in communal and sectarian activities and which incites communal feelings? This needs to be taken note of by the Government.

Sir, we are all here praying for the success of the forthcoming non-aligned meet and our Israel policy has been very much commended by the Arabs. We must all wish a good success for this Conference.

Lastly, Sir, the President has not mentioned anything about special attention being paid to backward States like Jammu and Kashmir, Himachal Pradesh and others. I request that special funds must be earmarked, so that these States who have traditionally been very poor and backward may get additional allocation to fulfil the objectives they have set before them.

With these observations, I conclude.

THE VICE-CHAIRMAN (SHRI LADLI MOHAN NIGAM): Shri Ram Bhagat Paswan.

श्री राम भगत पासवान (बिहार) :
उपाध्यक्ष महोदय, राष्ट्रपति जी के अभिभाषण पर सदन में मौर्य जी के द्वारा जो धन्यवाद का प्रस्ताव आया है उस का मैं समर्थन करने के लिये खड़ा हुआ हूँ। समर्थन इस लिये नहीं कि मैं सत्ता दल का एक सदस्य हूँ, बल्कि इस लिये कि राष्ट्रपति जी के अभिभाषण से देश को एक सही दिशा का निर्देशन मिलता है और उस के द्वारा हमें भी मार्गदर्शन मिलता है। राष्ट्रपति जी के अभिभाषण में मुख्यतः 25 मुद्दे हैं जिन को हम चार भागों में विभाजित कर सकते हैं। इस को अगर हम गौर से देखें तो हम को आभास मिलेगा कि देश आजादी के पहिले क्या था और आजादी के बाद कितनी प्रगति की है क्या हमारा लक्ष्य है और देश को खुशहाल बनाने के लिये आर्थिक दृष्टि से, सामाजिक दृष्टि से, साइंस और

टेक्नालाजिकली और उद्योग की दृष्टि से हम किस मंजिल पर जाना चाहते हैं, हमारा लक्ष्य क्या है और हम किस प्रकार से इस में सफलता प्राप्त कर सकते हैं ताकि देश की हालत अच्छी हो जाय।

उपाध्यक्ष महोदय, हमारे देश में श्रीमती इन्दिरा गांधी के नेतृत्व में बहुत तेजी से प्रगति हुई है। कई जगहों पर हमारे जो लक्ष्य हैं उन की पूर्ति नहीं हुई है फिर भी हमारा बहुत तेजी से प्रयास हो रहा है और हम अपने लक्ष्यों की पूर्ति जल्दी ही करेंगे। हमारे देश में बहुत सी प्राकृतिक आपदाएँ आयी हैं। कभी बाढ़ आयी है, कभी सूखा पड़ा है और साथ ही साथ विरोधी दल ने हम लोगों को कभी सहयोग नहीं दिया। समय समय पर उन के उपद्रव होते रहे हैं। इन कठिनाइयों के बावजूद भी हमारा देश आगे बढ़ रहा है और हर क्षेत्र में हम ने प्रगति की है। 1981-82 में कृषि में 5.5 प्रतिशत की वृद्धि हुई है, उद्योग में 4.5 प्रतिशत की वृद्धि हुई है, लघु उद्योग के क्षेत्र में 10 प्रतिशत की वृद्धि हुई है, हरिजन और आदिवासियों के लिये जो 85 करोड़ रुपये थे उन को बढ़ा कर 95 करोड़ रुपया कर दिया गया है। इस प्रकार हम देखते हैं कि जो गरीब और आदिवासी थे जिन का समाज में कोई स्थान नहीं था, उन को आज आदर मिल रहा है, उन को आज समाज में सामाजिक प्रतिष्ठा मिल रही है। कल माथुर साहब ने कहा था कि देश के अन्दर ला एण्ड आर्डर का डिटेरियोरेशन हुआ है और अनइंफ्लायमेंट का प्रश्न है। मैं उदाहरण के साथ कहना चाहूंगा कि अभी तक ला एण्ड आर्डर का जो डिटेरियोरेशन हुआ है उस में किस का हाथ रहा है। हरिजनों पर जो अत्याचार हुए हैं, सांप्रदायिक

दंगे जो हुए हैं उन में किम का हाथ रहा है ? कारखानों में जो स्ट्राइक करवाये गये हैं उन में किम का हाथ रहा है । बिहार का जहां तक प्रश्न है वहां जमशेदपुर में दंगा हुआ, बिहार शरीफ में दंगा हुआ और फुलवारी शरीफ में दंगा हुआ, उन के लिये सी बी आई की रिपोर्ट है कि वहां आर एस एस और जनता पार्टी के लोगों का उन दंगों में हाथ था । उन लोगों ने ही वहां पर उपद्रव करवाये हैं । इसी तरीके से हरिजनों पर जो अत्याचार हुए हैं—चाहे बेलछी का कांड हो या और कोई कांड हो—मानवता का इतिहास कभी ऐसा नहीं था कि जो मानव-मानव को जलाये । जिंदा हरिजनों को जलाया गया । यह सारे काम जनता पार्टी के राज में ही हुए हैं । 1977 में इनकी सरकार आई । 1977 के बाद अप्रैल 1978 में या जून में बेलछी कांड होता है । चिता बना कर इन्होंने जिंदा आदमियों को झोंक दिया । इसी समय में धर्मपुरा का कांड होता है । इन्हीं के शासन काल में दाथ का कांड होता है, इन्हीं के शासन काल में पथड़ा का कांड होता है । दाथ में जो कांड होता है उसमें सीताराम पासवान को मारा गया । सभी में विरोधी दलों का हाथ रहा है । ऐसा मालूम पड़ता था कि दानव का राज आ गया क्योंकि जिंदा मानव को भक्षना शुरू कर दिया था, जिंदा मानव को खाना शुरू कर दिया था । फिर भी इन लोगों का दावा है कि इनके समय में कुछ नहीं हुआ । अभी भी जहां कहीं उपद्रव होता है इन्हीं लोगों का हाथ रहता है । जहां कहीं ला एंड आर्डर का डिटीरियोरेशन होता है उसमें इन्हीं का हाथ रहता है । असम का प्रश्न है, पंजाब का प्रश्न है हर में इन्हीं का हाथ है । ये लोग दावे के साथ संसद में कहते हैं कि ला एंड आर्डर

का बहुत डिटीरियोरेशन हो रहा है । मैं सरकार से अपील करूंगा कि ऐसी सम्प्रदाय, विघटनकारी और प्रतिक्रियावादी शक्तियों को सख्ती से दबा देना चाहिये ताकि देश में अमन-चैन कायम हो सके । इस समय जो विकास के प्रोग्राम हैं उसमें किसी प्रकार की बाधा उपस्थित न हो ।

20-सूत्री कार्यक्रम की चर्चा राष्ट्रपति महोदय ने की है । अभी तक का इनका यह इतिहास है कि जो भी कार्य हुए हैं उनका मखोल उड़ाया गया है । देश के गरीबों के लिये, हरिजनों के लिये, आदिवासियों के लिये जिनकी संख्या 95 प्रतिशत है, पांच प्रतिशत में छोड़ देता हूं क्योंकि पांच परसेंट को रिप्रजेंट वही लोग करते हैं जिसमें पूंजीपति आते हैं, ब्लैक मार्केटियर्स आते हैं, प्रोफिटियर्स आते हैं, होर्डर्स आते हैं । इनको विरोधी पार्टी की रिप्रेजेंट करती है उनको हम छोड़ देते हैं । 95 परसेंट जो गरीब लोग हैं, हरिजन लोग हैं, आदिवासी लोग हैं, पिछड़े लोग हैं, माइनोरिटी के लोग हैं, किसान हैं, मजदूर हैं उनके लिये यह 20 सूत्री कार्यक्रम है । अभी तक श्रीमती इन्दिरा गांधी ने गरीबों को गरीबी की रेखा से ऊपर उठाने के लिये जो जो स्टेप उठाये हैं सभी में इन्होंने टांग अड़ाई है । इन्होंने प्रिवीपर्स में साथ नहीं दिया, बैंक नेशनलाइजेशन का साथ नहीं दिया, जमींदारी उन्मूलन में साथ नहीं दिया । सब का इन्होंने विरोध किया । 20 सूत्री कार्यक्रम में समाज के सामने गरीबी उन्मूलन का जो प्रोग्राम है उसका भी यह मखोल उड़ाते हैं । 20 सूत्री कार्यक्रम के माध्यम से 23.3 परसेंट हैक्टेयर भूमि में सिंचाई की व्यवस्था की गई है । इनके अन्दर 5 लाख 40 हजार गरीबों को मकान बनाकर आबंटित किया गया है । मजदूरों

[श्री राम भगत पासवान]

को मिनिमम मजदूरी देने की व्यवस्था की गई है। गरीबों को, जो भूमिहीन हैं उनको जमीन दी जा रही है। लेकिन जहां-जहां गरीबों को जमीन दी गई है इन लोगों ने बेरहमी के साथ अपने शासन काल में इनको हटा दिया। इसके चलते-चलते हरिजनों की हत्या की। 20 सूत्री कार्यक्रम को इनको पहले समझ लेना चाहिए, देख लेना चाहिये। 20 सूत्री कार्यक्रम के बारे में कहा गया है :

"All our efforts to invogorate national life will ultimately depend on our ability to maintain harmony amongst various sections of our population. It is imperative to ensure that Harijans and tribals and minorities in general have the fullest protection. And when the 20-Point Programme was first announced in 1975, I had cautioned you not to expect miracles. Then, as now, there is only one magic which can remove poverty, and that is hard work helped by a clear sense of purpose and discipline. On a steep road, there is no time or place for pause. Our National Motto is 'Satyameva Jayate.' Truth alone triumphs . . ."

In our daily lives we should adopt an additional motto "Shrameva Jayate" Dedication to truth and toll is the bed-rock of our progress and prosperity. Our economy is on the move. It is in our hands to maintain the improvement to lighten the burden of our millions. The programme is each for each one of you and for the nation which is ours to cherish and to build. I seek your wholehearted co-operation in making the programme a success.

इन लोगों को चाहिए कि यह जो हमारा 20 सूत्री कार्यक्रम है इसको अमल में लाने में सहयोग दें। वे भी जनता के प्रतिनिधि हैं। वे भी जनता से चुनकर आए हैं . . . (व्यवधान)। मैं यह बात

विपक्ष के लोगों से कह रहा हूं। लेकिन वे तो यहां पर दिखाई नहीं दे रहे हैं। सब चले गये हैं . . . (व्यवधान)

श्री कल्पनाथ राय : श्रीमन् सदन में विरोधी पक्ष के सदस्य मौजूद नहीं हैं। इससे आप अन्दाजा कर सकते हैं कि पार्लियामेन्टरी डेमोक्रेसी में इन लोगों की कितनी दिलचस्पी है और इनके सामने देश की जनता का क्या मतलब है ?

श्री राम भगत पासवान : विपक्षी लोग अपनी तरफ से अनाप सनाप बोल जाते हैं और फिर शर्म के मारे चले जाते हैं।

मैं यह कह रहा था कि 20 सूत्री कार्यक्रम गरीबों के उद्धार का कार्यक्रम है हरिजनों के लिए है, आदिवासियों के लिए है। जो लोग गरीबी की रेखा से नीचे रहते हैं उनकी भलाई के लिए है, देश को खुशहाल बनाने के लिए है। आप इसका मखोल मत उड़ाइये। उपाध्याय महोदय, मैं ज्यादा समय नहीं लेना चाहता हूं . . . (व्यवधान) उधर कोई नहीं है।

श्रीमती इंदिरा गांधी के नेतृत्व में भारत एक सबल राष्ट्र हो गया है और इससे भी अधिक सबल राष्ट्र होने जा रहा है। विश्व में हमारे देश की प्रतिष्ठा बहुत बढ़ी है। साइंस और टेक्नोलोजी के क्षेत्र में हम बहुत आगे बढ़ रहे हैं इनके नेतृत्व में हम एक सबल राष्ट्र होते जा रहे हैं। राष्ट्रपति जी ने कहा है कि टेक्नालाजी के क्षेत्र में हम आत्म-निर्भरता प्राप्त करने की दिशा में अपना कार्य जारी रखेंगे। हम मूल विज्ञान के साथ-साथ वायो टेक्नालॉजी, इम्प्लान्टलॉजी, न्यूक्लीयर साइंस् और समुद्र इंजीनियरिंग जैसे नये क्षेत्रों की ओर ध्यान दे रहे हैं। दक्षिणी ध्रुव में अब हमारा दूसरा वैज्ञानिक अभियान चल रहा है जिसमें महत्वपूर्ण प्रयोग किये जा रहे हैं। इस तरीके से हम विज्ञान के क्षेत्र में बहुत आगे बढ़ रहे हैं।

श्रीमान् हमारे देश में एशियाई खेल हुए। इससे हमारे सांस्कृतिक और दूसरे संबंध विश्व में मधुर हुए हैं। विरोधी सदस्य जब बोल रहे थे तो कह रहे थे कि इसमें बहुत खर्च किया गया। उनको इस बात का पता नहीं है कि इससे हमारे देश की प्रतिष्ठा दूसरे देशों में कितनी बढ़ी है और हमारे सांस्कृतिक और राजनैतिक संबंध कितने मधुर हुए हैं। दिल्ली शहर में कितने ही स्टेडिया बनाये गये, सड़कें बनाई गईं और ओवर-ब्रिज बनाए गये। इससे दिल्ली शहर का विकास हुआ है। अगले महीने हमारे देश में दिल्ली में निर्गुट सम्मेलन हो रहा है। इससे दुनिया में तनाव कम होगा और दुनिया में मानवता का कल्याण होगा। इस निर्गुट सम्मेलन का ध्यान दुनिया में तनाव कम करने की तरफ जाएगा जिससे संसार में अमन कायम हो सकेगा।

यह दिल्ली शहर में होने जा रहा है। इससे हिन्दुस्तान की प्रतिष्ठा बढ़ेगी। उपसभाध्यक्ष महोदय, श्रीमती इंदिरा गांधी उस खानदान से आती हैं जिसने तन मन धन से देश की सेवा की है और देश के लिये अपना सब स्वाह कर दिया। देश के कोटि कोटि सर्वहारा उनके नेतृत्व में आगे बढ़ रहे हैं, उनके लिये रोजगार की व्यवस्था की गई है। इंदिरा गांधी के नेतृत्व में भारत की जनता को विश्वास है। विरोधी पार्टियों का जो रवैया रहा है उसको देश के सारे लोग समझ गये हैं। आदमी वही है लेकिन समय समय पर गठबंधन करते हैं और वही आदमी नई-नई पार्टियों का गठन करते हैं और जनता के सामने आते हैं। वे हमारे काम में अड़ंगा लगाते हैं। मैं उनसे अपील करना चाहता हूँ कि देश के प्रति आपको श्रद्धा होनी चाहिए, अनुराग होना चाहिए, देश के कोटि कोटि जनता के प्रति आदर की भावना होनी

चाहिए। आप देश की जनता की भलाई के लिये जो हमारे कार्यक्रम हैं उसमें सहयोग दें, आप उनका विरोध न करें। आपने हमारे सब कार्यों का विरोध किया है, राष्ट्रपति जी के अभिभाषण का भी विरोध किया है। आपको अच्छाई से नफरत है? मैं पूछना चाहता हूँ कि आपको देश के उत्थान के प्रति क्यों नफरत है? मैं विरोधी पार्टियों से अपील करता हूँ कि जो हमारे प्रोग्राम हैं, जो श्रीमती इंदिरा गांधी के प्रोग्राम हैं उसमें आप साथ दें ताकि देश खुशहाली की ओर बढ़े और देश के जो गरीब और बेरोजगार हैं उन लोगों को रोजी-रोटी मिले। इस लिये हमारा जो प्रोग्राम है उसमें आप हमारा साथ दें। अंत में...

उपसभाध्यक्ष (श्री लाल्लू मोहन निगम) : आप बहुत बोल चुके। दूसरों का समय न लें।

श्री राम भगत पासवान : अंत में मैं आपका आभार प्रकट करते हुए राष्ट्रपति के अभिभाषण का तहे दिल से समर्थन करता हूँ।

डा. सच्चidanand सिन्हा (उत्तर प्रदेश) : आदरणीय उपसभाध्यक्ष जी, आपको मैं हृदय से आभारी हूँ जो आपने मुझ को राष्ट्रपति जी के अभिभाषण पर अपने विचार प्रकट करने का अवसर प्रदान किया है। मैं अपने दल के सम्मानित सदस्य श्री मोर्य जी द्वारा प्रस्तुत तथा सम्मानित सदस्य श्रीमती आलव द्वारा अनुमोदित धन्यवाद प्रस्ताव का समर्थन करने के लिये खड़ा हुआ हूँ।

मन्यवर, विश्व के किसी भी राष्ट्र के लिये सर्वाधिक महत्वपूर्ण बात है उस राष्ट्र की स्वतंत्रता। एक स्वतंत्र राष्ट्र के लिये अपना स्वतंत्रता और सुरक्षा की समस्या तब अधिक गंभीर हो

[डा. कद प्रताप सिंह]

जाती है जब कि कोई पड़ोसी देश अनेक बार या एक बार उस पर आक्रमण कर चुका हों अथवा भविष्य में आक्रमण की आशंका हो अथवा ऐसी परिस्थितियों का विद्यमान हों। माननीय सदन इस बात से सहमत होगा कि भारत पर पाकिस्तान ने अनेक बार आक्रमण किये हैं और वह जिस प्रकार निरंतर जिस स्तर पर जिस गति के साथ व्यूह रचना कर रहा है उसे भारत के लिये चिंता और आशंका होता स्वाभाविक है। चीन ने भी एशियाड के समय में अरूणाचल के नृत्य प्रसंग में जो प्रतिक्रिया व्यक्त की थी वह भी अत्यंत गम्भीर है। प्रसन्नता की बात है कि भारत की संस्कृति, उसकी परम्परा के अनुरूप भारत को प्रधान मंत्री आदरणीय श्रीमती इंदिरा गांधी तथा सरकार दोनों राष्ट्रों के साथ मैत्रीपूर्ण संबंध स्थापित करने के लिये सदैव प्रयत्नशील रहे हैं। फिर भी वर्तमान परिस्थितियों को देखते हुए भारत को किसी भी समय आक्रमण के विरुद्ध अपनी सुरक्षा हेतु समर्थ रहना चाहिए। मेरा विश्वास है कि भारत आक्रमण से अपनी सुरक्षा करने में पूर्णतया समर्थ है। मेरा अनुरोध है कि सरकार को सैनिकों की ओर विशेष रूप से ध्यान देना चाहिए।

साथ ही प्रत्येक नागरिक को अभिवार्य शिक्षा प्रदान की जाये जिससे कि भारत एक महान् शक्तिशाली राष्ट्र बन सके। श्रीमन्, राष्ट्र की स्वतंत्रता की सुरक्षा हेतु जिस प्रकार से सोमा की सुरक्षा अत्यंत आवश्यक है उसी प्रकार राष्ट्र अखण्डता के लिये आन्तरिक सुरक्षा भी महत्वपूर्ण है। यह अत्यंत चिन्ता का विषय है कि देश में जातिवाद, भाषावाद, साम्प्रदायिकता, प्रांतीयता तथा क्षेत्रीयता की भावना बढ़ रही है। इस प्रकार की

भावना से प्रेरित व्यक्ति तथा शक्तियों देश में घृणा भेद तथा हिंसा का घातावरण उत्पन्न कर रही हैं जो अत्यंत घातक है। प्रसन्नता की बात है कि सरकार साम्प्रदायिक तथा हिंसा उत्पन्न करने वाली शक्तियों को नियंत्रण में लाने लिए कृत-संकल्प है और कार्यरत है। मेरा अनुरोध है कि जिस प्रकार से राष्ट्र-द्रोही कार्य करने वाले व्यक्तियों की शक्तियों को दृढ़ता और कठोरता के साथ निर्ममतापूर्वक दमन किया जाये और इस प्रकार का कठोर दंड दिया जाना चाहिए कि जिससे कि इस प्रकार के कुचक्र करने वाले व्यक्तियों और शक्तियों को उससे शिक्षा प्राप्त की हो सके। इस तरह से भविष्य में कोई भी राष्ट्र-द्रोह करने का साहस ही न कर सके वरन् कल्पना भी न कर सके। माननीय सदन इस बात से सहमत होगा कि धर्म, भाषा, और प्रांत से देश बहुत बड़ा है। सरकार हर मूल्य पर, सरकार को आन्तरिक सुरक्षा स्थापित करनी चाहिए जिससे कि भारत की स्वतंत्रता, अखण्डता और प्रभुसत्ता की रक्षा हो सके। श्रीमन्, सम्मानित सदन इस बात से सहमत है कि किसी भी राष्ट्र की आर्थिक उन्नति निम्न बातों पर निर्भर होती है :—

- (1) उत्पादन में वृद्धि हो, (2) उत्पादन व्यय में न्यूनता लाई जाये ;
- (3) मूल्यों पर नियंत्रण बना रहे ,
- (4) सार्वजनिक वितरण प्रणाली में विस्तार किया जाना चाहिए और (5) विकास की गति को बनाये रखा जाये तथा उत्पादक को उत्पादन का उचित मूल्य प्राप्त हो सके।

प्राकृतिक आपदाओं और संसार के आर्थिक संकट का भारत की अर्थ-व्यवस्था पर प्रभाव पड़ना स्वाभाविक है। इन अत्यंत गंभीर परिस्थितियों में विश्व का सर्वश्रेष्ठ प्रधान मंत्री श्रीमती इंदिरा गांधी के नेतृत्व में आर्थिक मोर्चे पर सफलता

प्राप्त हुई है। और भारत समृद्धि की ओर निरन्तर अग्रसर हो रहा है। मेरा अनुरोध है कि देश में समाजिक और आर्थिक विषमताओं को समाप्त करने के लिये धनी और निर्धन की खाई को पाटने के लिये देश में जो न बराबरी है उसको खत्म करने के लिये क्रान्तिकारी आर्थिक कदम उठाये जायें। जिस प्रकार से भू-स्वामियों से उनकी धरती छीन कर भूमिहीनों में वितरित कर देने का महान कार्य किया गया है उसी प्रकार मैं सरकार से अनुरोध करूंगा कि देश के जो धनी व्यक्ति हैं उनके धंधों और उनके धन को छीन कर निर्धन व्यक्तियों में और बेकार नव-युवकों में वितरित करने का पुनीत कार्य करना चाहिये। श्रीमन्, किसी भी सरकार का यह कर्तव्य है कि राष्ट्र के समस्त नागरिकों को उन्नति करने का अवसर प्रदान करे परन्तु यह भी आवश्यक है कि जो दलित हैं, शोषित हैं, जो सर्वहारा हैं उसका विशेष ध्यान दिया जाना चाहिये। साथ ही आर्थिक दृष्टि से पिछड़े हुए वर्गों के लोगों की सामाजिक और आर्थिक उन्नति की ओर विशेष ध्यान दिया जाना चाहिये। यह प्रसन्नता की बात है कि हमारी जनप्रिय नेता प्रधान-मंत्री श्रीमती इंदिरा गांधी को अनुसूचित जातियों, अनुसूचित जनजातियों तथा आर्थिक दृष्टि से पिछड़े हुए कमजोर वर्गों की ओर उनका विशेष ध्यान है उनके द्वारा घोषित बीस सूत्री कार्यक्रम के द्वारा निर्धन तथा दुर्बल वर्गों की भलाई की ओर विशेष ध्यान दिया गया है। आवश्यकता इस बात की है कि अभी तक उनके कल्याण के लिये जो भी नियम बनाए गये हैं जो कार्यक्रम बनाये गये हैं उनका पूरा लाभ उनको मिल सके, इसके लिये हमें उपाय खोजना होगा।

अनुसूचित जातियों और अनुसूचित जनजातियों की भांति महिलाओं की

भी समस्याओं की ओर ध्यान दिया जाना अनिवार्य है। मान्यवर मैं समझता हूँ कि जब से इस सृष्टि की रचना हुई है तब से आज तक महिलाओं का जितना शोषण हुआ है उसे सबों में नहीं व्यक्त किया जा सकता है। कभी घे सती के रूप में जलायी गयी, कभी जोहर की ज्वाला के रूप में जलायी गयी, कभी स्टोव से कमी स्मिट से जलायी जाती हैं। यह मान्यवर, मानव के लिये कलंक है। मैं आशा करता हूँ कि हम लोगों को इस बात के लिये प्रयास करना चाहिये। सभी वर्गों को लेकर इस दिशा में प्रयास करना चाहिये कि हमारी जो माताएँ हैं, बहनें हैं बेटियाँ हैं उनके शील की रक्षा हो सके, वे समाज में सम्मानपूर्वक जीवन बिता सकें और इसके लिये सबसे महत्वपूर्ण बात यह है कि जब तक हम महिलाओं को आर्थिक स्वतंत्रता नहीं प्रदान करते हैं तब तक कोई भी बात सोचना केवल कल्पना होगी।

इसके साथ ही मैं अनुरोध करना चाहूंगा कि देश में शिक्षित बेरोजगारों की संख्या में निरन्तर वृद्धि होती जा रही है और यह किसी भी राष्ट्र के लिये घातक है, अश्वंत चिन्ता का विषय है, क्योंकि आज का जो नवयुवक है वह राष्ट्र का भावी कर्णधार है। उसकी ओर विशेष रूप से ध्यान देना होगा। तो इस बात के लिये हमें योजना बनानी चाहिये कि किस प्रकार से देश के जो बेकार नौजवान हैं उन सबको रोटी मिल सके, रोजी मिल सके और इस प्रकार की शिक्षा प्रणाली देश में लागू की जाय कि जिससे कि भविष्य में बेकार नौजवान न पैदा हों और इसके लिये जैसा कि अभी इस सम्मानित सदन के कुछ सम्मानित सदस्यों ने सुझाव दिया है कि व्यावसायिक शिक्षा की ओर ध्यान दिया जाना आवश्यक है।

[श्री डा० रूद्र प्रसाद सिंह]

श्रीमान्, हमारी एक सबसे मंजीर समस्या दानव की भांति बढ़ती हुई जन-संख्या की समस्या है। मैं समझता हूँ यह समस्या केवल भारत की समस्या नहीं है, विश्व के लगभग समस्त देशों की यह समस्या है। इस समस्या का हमें निराकरण करना होगा। मैंने विगत वर्ष में भी इस सम्मानित सदन में धोलते हुए यह कहा था कि इस बात के लिये राष्ट्र के जितने भी राजनीतिक दल हैं, सब लोगों को अपने राजनीतिक मुद्दों को छोड़ कर राजनीतिक उद्देश्यों से ऊपर उठकर, एक होकर इस दिशा में प्रयास करना होगा। इस बात का प्रयास करना होगा जिससे कि देश के अन्दर परिवार नियोजन के लिये एक अनुकूल वातावरण बन सके और इसके लिये जनप्रतिनिधियों को, अधिकारियों को, कर्मचारियों को, अध्यापक वर्ग को, सब लोगों को मिल जुल कर काम करना चाहिए। हमें स्वयं उदाहरण उपस्थित करना चाहिये कि जिससे कि दूसरे लोगों के लिये जनता के लिये मार्गदर्शन उससे हो सके। इसके लिये मैं यह भी कहना चाहता हूँ कि यह तभी संभव होगा जब इस परिवार नियोजन के कार्यक्रम को एक जन-ग्रान्दोलन का स्वरूप प्रदान किया जाय। जहाँ तक मेरा व्यक्तिगत विचार है, श्रीमान्, मैं तो इस विचार का हूँ कि अब भारतवर्ष में ऐसी परिस्थितियाँ उत्पन्न हो चुकी हैं कि जिसमें कि यह आवश्यक है कि किसी भी परिवार में जब दो बच्चे उत्पन्न हो जायें तो उसके पश्चात् परिवार नियोजन को हमें अनिवार्य करना होगा। क्योंकि हमारी व्यक्तिगत आकांक्षाओं से राष्ट्र बहुत बड़ा है। यह मेरा व्यक्तिगत विचार है कि हमें इस दिशा में भी विचार करना होगा।

श्रीमान्, मैं इस सम्मानित सदन का अधिक समय नहीं लेना चाहता। सम्मानित

सदन इस बात से सहमत होगा कि प्रधान मंत्री जी के विदेशों के दौरे से विश्व समुदाय के साथ हमारे संबंध मधुर हुए हैं। जिन देशों के साथ मैं हमारे संबंध पहले से मधुर थे वे और अधिक प्रगाढ़ हुए हैं, जिन देशों के साथ हमारे संबंध मधुर नहीं थे वे भी मधुरता की ओर बढ़े हैं। जिन देशों के साथ हमारे संबंध अच्छे नहीं थे उसमें भी अच्छे होने की दिशा में प्रयास हो रहा है। साथ अभी भारत की धरती पर जो एशियाड का आयोजन हुआ उससे भी भारत का सम्मान अन्तराष्ट्रीय जगत में बहुत ऊँचा हुआ है। मैं उसके लिए प्रधान मंत्री जी को और एशियाड के आयोजन को सफल बनाने में आदरणीय राजीव गांधी जी जो संसद सदस्य हैं और जो हमारी अखिल भारतीय राष्ट्रीय कांग्रेस के महामंत्री भी हैं, जो उन्होंने भूमिका अदा की है, उसकी जितनी सराहना की जाए, वह कम है। उससे हमारे आदरणीय राजीव गांधी जी के कुशल नेतृत्व का परिचय मिलता है। साथ ही साथ मैं यह भी कहना चाहता हूँ कि हमारी विश्व की सर्वश्रेष्ठ प्रधान मंत्री श्रीमती इंदिरा गांधी के नेतृत्व में भारतवर्ष एक आत्म-निर्भर और स्वाभिमानी राष्ट्र के रूप में विकास कर रहा है।

श्रीमान्, अंत में मैं आपकी अनुमति से हिन्दी की एक खबाई पढ़ कर अपनी बात को समाप्त करूँगा।

“धूना बढ़ रही है, अमा चड़ रही है,
मनुज को जिलाओ, दनुज को मिटाओ,
दिये से मिटेगा न मन का अंधेरा,
धरा को उठाओ, गगन को झुकाओ।”

राष्ट्रपति जी ने अपना अभिभाषण हिन्दी में दिया। उसके लिए मैं उन्हें

विशेष रूप से धन्यवाद देते हुए, मैं श्री मोयं जी द्वारा प्रस्तुत धन्यवाद के प्रस्ताव का हृदय से समर्थन करता हूँ और आपने मुझे इतना अधिक समय अपने विचारों को प्रकट करने के लिए दिया, इसके लिए मैं आपके प्रति भी हृदय से आभार प्रकट करता हूँ।

श्री अश्विनी कुमार : माननीय उप-सभाध्यक्ष महोदय, राष्ट्रपति महोदय ने देश के बारे में बहुत कुछ कहा, परंतु सुरक्षा की दृष्टि से एक आधी लाइन में ही सारा काम खत्म कर दिया।

मेरे माननीय मित्र रुद्र प्रताप सिंह ने देश की सुरक्षा के बारे में अब कुछ बातें कहीं। उन्होंने पाकिस्तान से लगी सीमा की बात कही और उन्होंने चीन की भी चर्चा की मैं सदन का ध्यान पूर्वी पाकिस्तान की सीमा की ओर खींचना चाहता हूँ, जिधर सुरक्षा आज है, यह कहना असम्भव है। वह सीमा हमारी पूर्णतया असुरक्षित है। आज भी पैंतीस साल के बाद भी कहां बंगला देश खत्म होता है, कहां भारत प्रारम्भ होता है, इसकी कोई विधिवत व्यवस्था नहीं है। एक इंच भी नो मॅस लैण्ड की चीज नहीं है। इसलिए तत्करी तथा घुसपैठ के लिए पर्याप्त सुविधा है और आज जो समस्याएं उभर हो रही हैं, उसको एक प्रकार से पापुलेशन अग्रेशन, जन-समूह आक्रमण बंगला देश से भारत पर हो रहा है जिसके लक्षण असम की चर्चा तो मैं बाद में करूंगा—बिहार में लक्षण दिखाई देने लग गये हैं, बंगाल में दिखाई देने लग गये हैं और अभी मेरे मित्र बता रहे थे कि नैनीताल के पास खतिमा और काजपुर के बीच में बहुत बड़ी संख्या में लोग आकर तुरंत बसे हैं।

बिहार के बारे में कुछ आंकड़े मैं आपके सामने प्रस्तुत करना चाहता हूँ। सारे देश की जनसंख्या बढ़ रही है

बिहार की सम्पूर्ण जनसंख्या 1971 से 1981 के बीच 23.9 अंश बढ़ी है, परंतु जो हिस्सा बंगला देश के बिलकुल निकट है, वहां के प्रखंडशः आंकड़े मेरे सामने हैं, मैं उनके अनुसार बता सकता हूँ कि किशनगंज में 30.02 बढ़ी है, कुर्सा कांटा की 30.84 बढ़ी है जबकि सम्पूर्ण बिहार की ब्लाक की वृद्धि दर 23.9 है। यह जो 13 प्रतिशत और 7 प्रतिशत अधिक है, स्वाभाविक इससे लगता है कि यह स्वाभाविक ग्रोथ नहीं है। यह बाहर से आकर लोग बा रहे हैं। इतना ही नहीं, अगर वे लोग कहते हैं कि यह जनसंख्या सब लोगों की बढ़ी है, तो उस जनसंख्या का विभाजन धर्म के मानने वालों के आधार पर भी मेरे पास है। किशनगंज के अंदर जो मुसलमान धर्मावलंबी हैं उन की संख्या बढ़ी है 64.5 प्रतिशत और कुर्साकांटा में 44.7 प्रतिशत बढ़ी है। यह आंकड़े बतला रहे हैं कि बिहार में भी बड़े पमाने पर घुसपैठ हो रही है और यह घुसपैठ आंकड़ों के आधार पर मैं ने केवल दो प्रखंडों की रखी है। राजमहल में और सथाल परगना में हो रही है, छोटा नागपुर में हो रही है। इस ओर सरकार को ध्यान देना चाहिए तभी तो एक विचित्र स्थिति उत्पन्न होगी कि जो आज आसाम की स्थिति हुई है वही ओर स्थानों पर हाल होगा। आसाम में पार्टिशन के बाद लोग भारी संख्या में आने आरम्भ हो गये थे और वह चीज आज तक चली आ रही है। अभी 24 नवम्बर को हमारे गृह मंत्री और सुरक्षा मंत्री वहां गये। उन्होंने घोषणा की कि सीमा पर सुरक्षा हो रही है और कोई आ नहीं सकता है। आने की कोई सुविधा नहीं है। परन्तु 5 दिन के बाद मैं भी उस पुरक्षा के स्थान पर गया था, उसी सीमा के स्थान पर गया था। यहां के गृह मंत्रालय को लिख कर गया था और

[श्री अधिवनी कुमार]

आसाम के चीफ सेक्रेटरी को लिख कर गया था कि दो संसद सदस्य जा रहे हैं। मैं और हमारे मित्र जा रहे हैं उनके लिये आप सुरक्षा की व्यवस्था कीजिए। इस प्रकार की सूचना उन को दी थी। दुर्भाग्य से हम ने लिखा था कि हम लोग 29 नवम्बर को जायेंगे लेकिन वहां पर इस प्रकार की सूचना गयी कि 30 नवम्बर को जायेंगे। शाम को तीन बजे के लगभग हम लोग वहां पहुंचे। गांव में गये। सीमा पार की है, लेकिन कुछ पता नहीं चला कि कहां बंगला देश आरम्भ हो गया और कहां भारत की सीमा समाप्त हो गयी। जब दिन वहाड़े बाहर के लोग इस तरह से आ जा सकते हैं तो सीमा पार करने का जिसका इरादा हो उस को क्या रुकावट है। मेरे मित्र जसवंत सिंह जी थे। उन्होंने कहा कि हम तो बंगला देश में आ गये तो क्या करें। उन्होंने एक सिगरेट पी और फिर वे वापस आ गये। जब हम दिन वहाड़े वहां इस प्रकार से जा सकते हैं तो उन लोगों को यहां आने में क्या रुकावट है। बंगला देश में एक परिस्थिति है वहां की आर्थिक स्थिति को और जनसंख्या को ले कर। वहां की आर्थिक स्थिति बहुत खराब है और जनसंख्या का घनत्व बहुत ज्यादा है, भारत से बहुत ज्यादा है। इसलिए आस पास जहां खाली जमीन मिलती जा रही है वहां लाखों की तादाद में लोग आ रहे हैं। क्या भारत सरकार इसके लिये कुछ सुरक्षा की व्यवस्था नहीं करेगी? क्या वह इस जनसमूह के आक्रमण पर विचार करेगी। कुछ यह है कि इस जन-आक्रमण की ओर सरकार ध्यान नहीं दे रही है। सरकार के अंदर बैठे हुए कुछ ऐसे तत्व हैं जो इन आक्रमणकारियों को, इन विदेशी घुसपैठियों को निमंत्रण दे रहे हैं। उन के कहने पर यह लोग आ रहे हैं और उन को सुरक्षा प्रदान की

जा रही है और उन का स्वागत किया जा रहा है। पूर्णिया जिले में इस बात का पता किया गया और यह बी० डी० ओ० और एस० डी० ओ० के आंकड़े हैं। जनसंख्या के आंकड़े मैंने आपके सामने रखे और फिर भी बिहार के मुख्य मंत्री कहते हैं कि कोई घुसपैठ नहीं हो रही है। आंकड़े यह बता रहे हैं लेकिन बिहार कांग्रेस पार्टी के जो लोग उसी श्रेष्ठ के रहने वाले हैं उन को यह दिखाई नहीं देता। ऐसे ही आसाम में यह घुसपैठ 1954 से प्रारम्भ हो गयी थी। 1957 में लोक सभा में इस संबंध में प्रश्न उठाया गया और इस बारे में बराबर प्रश्न उठा है। हमारे कांग्रेस के नेता कहते थे, उस समय भी कहते थे और आज भी कहते हैं कि घुसपैठ नहीं हो रही है। अगर आसाम में घुसपैठ नहीं हो रही थी तो फिर 1965 के अंदर पाकिस्तानी इंफिल्ट्रेशन प्रिवेंशन की योजना क्यों बनायी गयी। यह योजना केन्द्रीय सरकार ने बनायी थी। योजना बनी और केन्द्रीय सरकार ने बनायी। 3 लाख 80 हजार लोग विदेशों से आये हैं यह सरकारी आंकड़ों में आप के सामने रखा गया है। क्या किया गया उस बारे में? क्योंकि वह अधिकांश लोग कांग्रेस के वोट बैंक हैं इसलिये उनको दलगत स्वार्थ के लिये देश के हित को बलिदान करके उस समय रखा गया, उनको निमंत्रण दिया गया और आज वही स्थिति होती चली जा रही है। आज मैं बहुत भारी दिल से परन्तु बहुत गंभीरतापूर्वक कहना चाहता हूं कि सदन को इस पर विचार करना चाहिए, देश को इस समस्या पर विचार करना चाहिए। इंदिरा जी, हमारी प्रधान मंत्री जी अभी आसाम गयी थीं। उन्होंने बहुत भाषण दिये जन सभाओं में और आखिरी भाषण में जो कुछ कहा, जो सुर्खी अखबारों में छपी वह थी "माइनारिटीज, लिग्विस्टिक ऐंड एथनिकल, बी विल

सेव देम ।" बहुत अच्छी बात है । माइना-रिटीज की सुरक्षा होनी चाहिए, यह हर भारतीय का कर्तव्य है, परन्तु उस सुरक्षा को प्रदान करने के बोझ में क्या उस बोट बैंक के लोभ में आप आने वाली जनसंख्या को, आने वाली पीढ़ी को इन इन्फ्लिटेडर्स के पास गिरवी रखते चले जायेंगे ?

उनके हाथ देश की सत्ता सौंपते चले जायेंगे । विदेश से नागरिक आएँ और मुसीबत में आएँ, स्वागत है । उनको रखा जाए, उनको खिलाया जाए, पिलाया जाए परन्तु रात के अंधेरे में उनको चुपचाप बोटर लिस्ट में दाखिल कर दिया जाए तो ठीक नहीं है । बोटर लिस्ट में जिस व्यक्ति का जिस वक्त नाम लिख दिया जाता है तो उस समय इस देश के मालिकों में उसका एक हाथ हो जाता है देश की सरकार बनाने में उसका हाथ हो जाता है । एम० एल० ए० चुनने में, एम० पी० चुनने में उसका हाथ हो जाता है । एम पी चुनने का अधिकार जब मिल जाता है तब उसका प्रधान मंत्री तक चुनने का अधिकार हो जाता है । विदेशियों का स्वागत सदैव भारतीयों ने किया है । तीसरी शताब्दी में किया है । जब इस्लाम से लोग केरल में आए थे तो उनका स्वागत हुआ था, पारसियों का स्वागत हुआ ईसाइयों का स्वागत हुआ । एक भी कोई मुसीबत में मारा यहाँ आया हो तो उसका हम स्वागत करने के लिये तैयार हैं । हम चाहते हैं कि वे आएँ परन्तु हमारे अतिथि बन कर आएँ । परन्तु आने के बाद वह हमारे मालिक बन जाएँ हमारे ऊपर राज करने लग जाएँ और अगर यही शासन की नीति है तो इससे हमारा मतभेद है (व्यवधान)

डा० मदन मोहन सिंह सिद्धू : कोई भी मंत्रीगण यहाँ नहीं बैठे हुए हैं । मेरी राय है कि अगर आप मुनासिब समझें तो इस सदन को स्थगित कर दें । क्योंकि कोई मंत्री नहीं है हम लोग बैठे हैं । आपकी आज्ञा का पालन कर रहे हैं । आपके आदेशों का पालन कर रहे हैं । मंत्री सारे गायब हैं (व्यवधान)

श्री कल्पनाश राय : अभी सदन में विरोधी दल का एक भी नेता नहीं था । (व्यवधान) मैं आपकी बात को मान रहा हूँ ।

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : एक्सप्लेनेशन मत दोजिए ।

श्री अश्विनी कुमार : अभी मैंने जो बात कही है बहुत गंभीरता से और धरे दिल से कही है । जो असम में घटनाएँ हुई हैं उसका मैं थोड़ा सा जिक्र आपके सामने करना चाहता हूँ । असम के लोगों ने चुनाव का बहिष्कार किया, सभाएँ कीं, जलूस निकाले और चुनाव प्रणाली में विघ्न डाल रहे थे तो सरकार ने उन पर कार्रवाई की । गृह मंत्री जी ने कहा कि 124 लोग मारे गए । परन्तु 12 तारीख से जिस समय प्रधान मंत्री माले गाँव की सभा को एड्रेस कर रही थीं वहाँ गोहाटी से 30 किलोमीटर दूर समरिया छत्र के अंदर बंगाल से आए हुए लोगों ने वहाँ के असमिया लोगों पर हमला किया । 14 लोग मारे गये, सैकड़ों घायल हुए, और सैकड़ों के घर जलाये गये । उसी समय 12 तारीख को नवगाँव, लोहारी-घाट मोरोगाँव पर भी इसी तरह से बंगला देश से आए लोगों ने हमला किया । हो सकता है वह चुनाव में बाधा पहुँचा रहे हों और ये चुनाव चाहते हों, थोड़ा बहुत वॉशट हो सकता है । पर उस दिन नवगाँव के पास? लोग मारे गए, सैकड़ों

[श्री अश्विनी कुमार]

घायल हुए और सैकड़ों घर जलाये गये।
(व्यवधान) समय की घंटी। दो मिनट
और दे दीजिये।

उपसभाध्यक्ष (श्री लाडली मोहन
निगम) : दो मिनट आपके थे और आपने
11 मिनट ले लिये हैं।

श्री अश्विनी कुमार : दो मिनट और
दे दीजिए।

उसो प्रकार डिहपुर कस्टोडियूँसी
में हुआ। डिहपुर कस्टोडियूँसी के अंदर
घर का झगड़ा नहीं बल्कि बंगाली हिन्दू
और बंगाला मुसलमान मिलकर असमिया
गांव जलाना चाहते थे। जो लोग पकड़े
गये तो पुलिस के पास गये सहायता करे।
पुलिस सहायता पर नहीं जाती। जो
लोग पकड़े गये उनको कांग्रेस (आई) के
उस क्षेत्र के कैंडिडेट ने थाने में जाकर
छुड़ाया। मैं सारी लिस्ट नहीं पढ़ता।
14 तारीख को नवगांव में हुआ, बेल-
गरी में हुआ, डमडु में हुआ, सिनमुखिया
में हुआ, गोमालपारा में हुआ। 14 तारीख
की रात को गोमालपारा में
लोगों पर हमला कर दिया। लोग दौड़े
हुए डिस्ट्रिक्ट मजिस्ट्रेट के पास गए
आतः होते ही तो डिस्ट्रिक्ट मजिस्ट्रेट ने
कहा कि हमारे पास बहुत काम है इलेक्शन
का। आपको सुरक्षा की हम कीई व्य-
वस्था नहीं कर सकते। सब जगह से सब
अधिकारियों का यही जवाब मिला रहा था।
मैं मानता हूं कि असम के लोग एजिटेशन
कर रहे थे और सरकार के अधिकारी
नाराज थे। गोलियां चलाई गईं।
अगर उन्होंने संघर्ष पर गोली चलाई तो
मैं इसको नजरअंदाज करता हूं। जब घर
जलाये जा रहे थे, मारा जा रहा था
तो सरकारी अधिकारी यह कह रहे थे
यह काम तुम कर रहे हो, तुम जला रहे

हो हम तुम्हारी सुरक्षा नहीं करेंगे
22 तारीख को गोमालपारा में क्या
हुआ? जब लोग वहीं के डी सी के पास
गए तो उसने कहा कि मैं कुछ नहीं कर
सकता। मैं नहीं बचाऊंगा। यह असम
राजफलस और सी आर पी में
7 P.M.

मारपाट हो रही थी। इन दंगों
में हजारों लोग मारे गए।
अभयपुरी में यही हुआ। एक जगह एक
पेटन था। हम स्वयं वहां गए थे।
18-19 तारीख को लोहारी घाट के
पास 34 जली हुई वाडीज मिलीं।
कितने ही घायल लोगों का अस्पताल में
पहुंचे। सात हजार लोग रिलीफ कैम्पों
में पड़े हुए हैं। ग्वालपाड़ा के रिलीफ
कैम्प में लोग पड़े हुए हैं। सरकार की
ओर से एक दाना भी रिलीफ का नहीं
दिया गया। लोगों को जनता ने खिलाया।
इसी प्रकार से कितने ही लोहारीघाट,
मोरी, जोरहाट आदि स्थानों में मारे गए।
नेली में 18 तारीख को भयंकर दुर्घटना
हुई। ये सब ऐसे क्षेत्र हैं जो एक दूसरे
से एटंच्ड हैं। मैं नेली की भयंकर
दुर्घटना की भर्त्सना करता हूं। परन्तु
शाम को वहां पर सी० आर० पी० पहुंची।
सरकार की ओर से रिलीफ कैम्प खोला
गया और लोगों को सहायता पहुंचाई
गई। मैं इसका स्वागत करता हूं।
मैं सिर्फ यह कहना चाहता हूं कि 12
तारीख से 19 तारीख तक लोगों को
सुरक्षा नहीं प्रदान की गई, इसका क्या
कारण था? क्या इसका मतलब यह है
कि अगर बंगलादेशी मारा जाय तो
उसको सहायता दी जाएगी और आसामी
मारा जाए तो उसको सहायता नहीं दी
जाएगी? एकचुल घटना के तथ्य क्या
हैं, इसका पता लगाया जाना चाहिए।
सदन का एक डेलीगेशन वहां जाए और
इन सारी बातों को देखे। इसका परिणाम
क्या हो रहा है? आसाम देश के साथ

जुड़ने के बजाय अपने घाव खाकर बैठा हुआ है। इसलिए आवश्यकता इस बात की है कि सरकार दलगत स्वार्थों से ऊपर उठकर जो लोग मारे गये हैं, जिनके घर जला दिये गये हैं उनको राहत पहुँचाये। वहाँ पर किसी का पिता मारा गया है, किसी का चाचा मारा गया है और किसी का भतीजा मारा गया है। कई लड़कियाँ गायब हैं और वे आज तक नहीं मिली हैं। इसलिए मैं सरकार को और प्रधान मंत्री जी को यह सुझाव देना चाहूँगा कि जैसा उन्होंने लोक सभा में कहा कि वे सारे देश को जनता को पुनर्वत समझती हैं, अपने बच्चों के समान समझती हैं, इसलिए उनको वैसा ही व्यवहार, बराबर का व्यवहार सब के साथ करना चाहिए। माता को एक पुत्र अधिक प्यारा हो सकता है क्योंकि उसने उनको बाँट दिया, लेकिन दूसरे पुत्र के प्रति भी माता का मातृत्व बना रहना चाहिए चाहे उसने चुनावों का बहिष्कार किया हो। दोनों को पीठ पर हाथ रखा जाना चाहिए। चुनावों में एक कांस्टिट्यूएन्सी में किसी को सिर्फ 426 ही वोट मिले हों, लेकिन वह अगर चुन कर आ जाता है तो उसका फर्ज बनता है कि सब के साथ समानता का व्यवहार करे। हम चाहते हैं कि सरकार की तरफ से आसाम में राहत के कार्य शीघ्र शुरू किये जाने चाहिए।

उपसभाध्यक्ष (श्री साइली मोहन निगम) : आपका दो मिनट का समय था, लेकिन आप 17 मिनट ले चुके हैं। अब आप समाप्त कीजिए।

श्री अश्विनी कुमार : इसलिए सरकार को दलगत राजनीति से ऊपर उठकर सब की भलाई के लिए कार्य करना चाहिए। अब सरकार कहे कि जीत तो हम गये है क्योंकि यह कांस्टिट्यूशनल नैसेसीटी थी, लेकिन जब हम एसेम्बली को सस्पेन्ड एनोनेशन में रखेंगे और लोगों से बात-

चीत करेंगे और इस प्रोब्लम को सोल्व करेंगे। मैं आपसे अर्ज करना चाहता हूँ कि रिलीफ देने की वहाँ पर सक्षम जरूरत है।

वहाँ पर लाइफ सेविंग ड्रग्स नहीं हैं। परसों गृह मंत्री जी ने कहा कि हमें लाइफ सेविंग ड्रग्स भेज रहे हैं। मैं इसका स्वागत करता हूँ। बहुत बड़े पैमाने पर शीघ्र से शीघ्र वहाँ पर दवाइयाँ भेजने की जरूरत है, रिलीफ देने की जरूरत है। जो भेदभाव 12 तारीख से 19 तारीख तक बरता गया है, चुनावों के बाद वह भेदभाव नहीं बरता जाना चाहिये। जिन लोगों के घर जले हैं, उनके घर बनाये जाने चाहिये, और उनको बसाया जाना चाहिये, घायलों की मरहम पट्टी बरने की व्यवस्था की जानी चाहिए। आपको वहाँ पर दो-तिहाई बहुमत मिल गया है। मैं प्रधान मंत्री का ध्यान और सरकार का ध्यान पूर्वांचल की तरफ खींचना चाहता हूँ और यह कहना चाहता हूँ कि यह जो पोपुलेशन एग्रेसन हो रहा है, अगर आज उसकी सुरक्षा नहीं हुई तो भविष्य में वह देश के लिए एक महान संकट खड़ा कर सकता है। जैसा कि सी० पी० एम० के सदस्य महोदय ने कहा, इसमें चर्च भी इन्वोल्व है और चायना भी इन्वोल्व है। बड़ी बड़ी शक्तियाँ असम को तोड़कर, पूर्वांचल को तोड़कर भारत से अलग करना चाहती हैं। मैं आप सब से निवेदन करना चाहता हूँ कि असम को भारत का अंग रखने के लिए, पूर्वांचल की सुरक्षा के लिए सभी दलगत स्वार्थ से उठें और असम को बचाओ और इसके अन्दर श्रीमती इंदिरा जी हीलिंग टच दें, इन शब्दों के साथ मैं आपको धन्यवाद देता हूँ।

श्री शान्ति त्यागी (उत्तर प्रदेश) : उपसभाध्यक्ष जी, महामहिम राष्ट्रपति के अभिभाषण पर इस सदन में चल रही

[श्री शान्ति त्यागी]

बहुस में बोलने का आपने मुझे अवसर दिया है इसके लिए मैं आपका बहुत आभारी हूँ और मैं आभारी हूँ माननीय नेता सदन का कि मुझे अवसर मिला ।

श्रीमन्, मैं माननीय वी० पी० मोर्य जी द्वारा प्रस्तुत धन्यवाद के प्रस्ताव का समर्थन करने के लिए खड़ा हुआ हूँ । मुझे इस बात का आश्चर्य है और इस बात पर खेद है कि हमारे विपक्ष की कुछ पार्टियों के माननीय सदस्यों ने संसद् में महामहिम राष्ट्रपति के अभिभाषण का खुलकर बायकाट, बहिष्कार किया । श्रीमन्, इस के बाद इस सदन में जो बहस हो रही है, उस बहस के स्तर को, उस बहस के स्टैंडर्ड को घटिया किस्म की बनाने की कुचेष्टा की जा रही है । इस पर लज्जा आनी चाहिये । मुझे इस पर आश्चर्य है । मैं आपके जरिये, श्रीमन्, इनसे पूछना चाहता हूँ कि इस सदन में सभी दलों के, विपक्ष के माननीय सदस्यों, को भी अपनी राय रखने के लिए, अपने ख्यालात का इजहार करने का पूरा अधिकार है और अवसर है और वे बोल भी रहे हैं । तो उस वक्त जब राष्ट्रपति का अभिभाषण हुआ तो उस वक्त क्या मौका था जो उसका बहिष्कार किया जब कि उन्हें सदन में अपनी बात रखने का पूरा अधिकार है । मैं उनसे यह पूछना चाहता हूँ वी० जे० पी० के जो एक नेता कल बोले थे कि यह कौन सा मौका था इस देश के नेता और हमारे देश की प्रधानमंत्री श्रीमती इंदिरा गांधी पर झूठे आरोप लगाने का, जो कि आपने बहस के दौरान लगाये । इसका अवसर क्या था ? राष्ट्रपति की ओर से देश के लिए जो नई नीति रखी गई है, अभिभाषण में, उसकी आलोचना उन्होंने नहीं की और जो सत्ताधारी पार्टी है

उसके नेता के ऊपर झूठे आरोप लगाने की कुचेष्टा की जा रही है । श्रीमन्, यह इस बात का सबूत है कि अपोजिशन की जो पार्टियाँ हैं वे कांग्रेस के नेता और देश की नेता, प्रधानमंत्री श्रीमती इंदिरा गांधी से व्यक्तिगत रंजिश रख रहीं हैं । मैं पूछता हूँ कि प्रधानमंत्री पर झूठे आरोप लगाने से क्या देश की जनता पर कोई असर पड़ेगा ? इंदिरा जी पर इसका कोई असर नहीं पड़ेगा । देश की जनता भी गुमराह नहीं होती है । इस बात को सदैव याद रखिये कि यह बात पहले भी हो चुकी है और इस सदन में कुछ मर्यादाओं को तोड़कर बात करने की कोशिश की गई है, मैं इसका विरोध करता हूँ और इसकी भर्त्सना करता हूँ ।

श्रीमन्, राष्ट्रपति जी ने आज के भारत की आर्थिक, राजनैतिक, सामाजिक समीक्षा अपने अभिभाषण में की है, हम उसका स्वागत करते हैं । जो समीक्षा की गई है वह ठोस तथ्यों पर आधारित है और इसलिए उन्होंने अपने अभिभाषण में कि जो तरक्की हुई है, वह क्या है और जो खामियाँ हैं, कमियाँ हैं हमारी नीति के कार्यान्वयन में उसका भी उल्लेख किया गया है, हम उसका स्वागत करते हैं ।

देश के निर्माण की बुनियाद के कार्य में राष्ट्रपति जी ने सभी दलों, पूरी जनता और संसद से सहयोग मांगा है । इस बात पर विशेष तौर से हम आभार प्रकट करते हैं । लेकिन विपक्ष की कुछ पार्टियाँ भारत की नई तस्वीर देखना पसंद नहीं करती । देश की ओर से वह आँखें बंद किये हुए हैं । वह सौ साल पहले के नंगे और भूखे हिन्दुस्तान को देखना चाहते हैं । जो जानबूझ कर, झन्डा बने उसका कोई इलाज दुनिया में

नहीं है। लुकमान हकीम के पास भी इसकी दवा नहीं। श्रीमन्, एक जमाने में हम अनाज के लिए अमरीका के दरवाजे पर खड़े रहते थे आज हम 134 मिलियन टन पैदा कर रहे हैं। आज हम खाद्यान्न में स्वावलम्बी बन गये हैं। क्या यह कोई उपलब्धि नहीं है। मैं पूछता हूँ कि जिस देश में गोबर की खाद के इलावा न कहीं प्रोडक्शन था फर्टिलाइजर का जिसको हम किसान जगत में विलायती खाद कहते हैं इसका कोई जिक्र तक नहीं था न इसकी कोई खपत थी और न ही कोई ऐसी पैदावार थी केवल गोबर की खाद को ही हम लोग जानते थे आज यह हालत है कि आजादी के 35 साल के बाद पिछले वर्षों में हमारे देश में नाईट्रोजनों फर्टिलाइजर की खपत करने में चीन, अमरीका और रूस के बाद चौथा नम्बर विश्व में हमारा है। यह क्या हमारी उपलब्धि नहीं है। मैं पूछना चाहता हूँ कि जिस भारत की ग्रामीण जनता को सैकड़ों सालों तक साहूकारों ने अपने कर्ज में नीलाम कराया था उसी भारत के ग्रामीण अंचलों में सरकारी क्षेत्र में बैंकों की इक्कीस हजार चार सौ छियत्तर शाखाएं काम कर रही हैं। इन बैंकों ने 1981 के वर्ष में 10,417 करोड़ रुपये का ऋण छोटे और दरम्यानी लोगों को बांटा जिसमें गरीबी के रेखा के नीचे वाले भी शामिल हैं। कोयले की पैदावार मान्यवर 121 मिलियन टन हो गई है। जहां किसान पहले बारिश के लिए बादलों की ओर टकटकी लगाए देखता रहता था वहां आज हर वर्ष 30 लाख हेक्टेयर जमीन में सिंचाई की व्यवस्था की जाती है। जिस देश के गांव में मिट्टी के तेल का दीया या सरसों के तेल का दीपक भी नहीं जलता था आज वहां ढाई लाख गांवों में बिजली की व्यवस्था की गई है और रोशनी की

गई है। इस्रात, तेल, गैस और दूसरे क्षेत्रों में सीमेंट तथा दूसरे उद्योगों के क्षेत्र में जो भारत ने तरक्की की है उसको सारी दुनिया जानती है। विपक्ष के इस वक्त बहुत कम लोग हैं, इस-लिए मैं आपके माध्यम से, सदन के दस्तावेज के माध्यम से और अखबारों के माध्यम से यह कहना चाहता हूँ कि उनकी जो मान्यता है कि गरीब और गरीब हो रहा है जैसे कि भोय जी ने भी कहा इस मान्यता को वे छोड़ दें। गरीब गरीब नहीं हो रहा है बल्कि हिन्दुस्तान में करोड़ों गरीबों को गरीबी की रेखा से ऊपर उठाया जा रहा है। मैंने सी०पी०आई० और सी०पी०एम० के दस्तावेज पढ़े हैं। मैं तीस साल तक कम्युनिष्ट पार्टी में रहा हूँ। हम हर जलसे में कहते थे कि गरीब गरीब हो रहा है, गरीब मजाक उड़ाता था और वही गरीब चाहे कारखाने का मजदूर हो या खेत-खलिहान का काम करता हो वह इंदिरा गांधी जी की कांग्रेस का वोटर बन गया है। यदि गरीब और गरीब हो गया होता तो जाहिर बात है कि वह कांग्रेस को वोट नहीं करता। जैसे मैंने कहा, इसकी मान्यता इकोनोमिस्ट की ऐसी हो तो उनको बदल देनी चाहिये। यह इकोनोमिस्ट्स की मान्यता आज लागू नहीं होती। मैं एक बात और भी कहूँ। राष्ट्रपति जी ने पाकिस्तान में जो सोफिस्टिकेटेड हथियार आ गये हैं उनकी तरफ इशारा किया है। मेरा निवेदन है और मैं आपके माध्यम से सदन से भी कहना चाहता हूँ कि एफ-16 जहाजों के इलावा यह भी समाचार मिले हैं कि ढाई हजार के करीब अमरीकी वायु सैनिक और तथान्वित एक्सपर्ट्स को भी पाकिस्तान भेजा जा रहा है या भेजे गये हैं। पाकिस्तान में एक बहुत बड़ा फौजी एयर बेस बनाने की तैयारी की जा रही है। मेरी नाकिस राय यह है कि राष्ट्रपति जी ने अन्य कारणों से इस बात का जिक्र नहीं किया। इससे

[श्री शान्ति त्यागी]

भारत की सुरक्षा को जो खतरा है उसकी ओर ज्यादा जोर देना चाहिये और मेरा विचार है कि ऐसे नाजुक वक्त में राष्ट्रीय एकता की जरूरत है। हिंसा की ओर जो डिवाइसिव फोर्सिज देश में काम कर रही हैं हम सब मिल जुल कर कार्य करें और हमारा कर्तव्य यह है कि हम इनका मुकाबला करें। अन्तिम बात आपकी सेवा में यह कहना चाहता हूँ, मैं आपका ज्यादा वक्त नहीं लूंगा, राष्ट्रपति जी का भाषण हिन्दी में हुआ उनके हम बहुत आभारी हैं। राष्ट्रपति जी, हमारे सीमाग्य की बात है कि किसान घर में जन्में हैं, हम लोगों की बड़ी खुश-किस्मती है कि देश में एक किसान राष्ट्रपति बना है और उनके अभिभाषण में देश के किसानों की तरक्की के लिये जो नये रास्ते हैं उनका भी उल्लेख है। मगर इसी वक्त में उत्तर प्रदेश में श्रीमन्, किसानों के ऊपर बिजली का टैक्स उनके ट्यूबवेलों के उपर सिचाई के लिए 50 परसेंट बढ़ा दिया गया है। यह प्रेजीडेंट का जो भाषण है और किसानों के लिए जो योजनाएं बतायी गयी हैं यह टैक्स उसका उल्टा है और उसके खिलाफ पड़ता है और मैं समझता हूँ कि हमारी केंद्रीय सरकार को इस बारे में कुछ करना चाहिए।

इसी के साथ उत्तर प्रदेश का भी मैं जिक्र करूंगा मान्यवर कि उत्तर प्रदेश औद्योगिक विकास में पिछड़ रहा है और इस बात की सख्त आवश्यकता है कि माननीय सदन इस बात पर तवज्जह दें और केंद्रीय सरकार से अनुरोध किया जाये कि उत्तर प्रदेश के पिछड़ेपन को दूर करने के लिए जो और स्टेप्स की बनिस्बत पिछड़ रहा है, ज्यादा धनराशि केंद्रीय पूल से दें ताकि और स्टेप्स के साथ उसका विकास भी हो। इन शब्दों

के साथ मैं माननीय श्री बी० पी० मोर्ये द्वारा प्रस्तुत धन्यवाद प्रस्ताव का समर्थन करता हूँ।

श्री रफीक आलम (बिहार) : जनाब सदर, आपने राष्ट्रपति के अभिभाषण पर जो मुझे बोलने का मौका दिया है उसके लिए मैं आपका शुक्रगुजार हूँ। अभी बी० जे पी के सदस्य श्री अश्विनी कुमार ने इल्जाम लगाया कि पूर्णिया जिले के किशनगंज में लाखों की तादाद में बंगलादेशी आ गये हैं। यह बिल्कुल गलत और बेबुनियाद बात है ... (व्यवधान) बी जे पी को जहां कोई मुसलमान नजर आता है उसको वे बंगलादेशी या पाकिस्तानी कहते हैं। ये इनका रोजमर्रा का काम होता है। मैं पूरी जवाबदेही के साथ कहना चाहता हूँ कि किशनगंज में जो मुसलमानों की तादाद बढ़ी है वे भोटिया मुसलमान हैं जो मुर्शिदाबाद और माल्दा से आये हैं और कुछ कटिहार के हैं। ये जंगल काटते हैं उसके खेत बनाते हैं, उसको उपजाऊ बनाते हैं। मैं पूछना चाहता हूँ अश्विनी कुमार जी से कि क्या माल्दा और मुर्शिदाबाद हिन्दुस्तान में नहीं हैं या बंगलादेश में हैं? इस तरह की बातें पैदा करके ... (व्यवधान)

श्री अश्विनी कुमार : अगर भोटिया मुसलमान वहां नजर आ जायें तो मैं आपके साथ चलने के लिए तैयार हूँ। वे पूर्वी बंगलादेश के हैं। ... (व्यवधान) मैं वहां रोज घूमता हूँ ... (व्यवधान)

श्री रफीक आलम : मैं भी वहां का रहने वाला हूँ ... (व्यवधान) बिल्कुल गैर जिम्मेवार बात आप कर रहे हैं। सरकार अच्छी तरह से जानती है कि वहां के जितने मुसलमान हैं वे हिन्दुस्तान

के हैं और हिन्दुस्तान के ही रहने वाले हैं। आज सारा मुल्क नफरत की आग में जल रहा है चाहे जुबान के नाम पर हो, चाहे धर्म के नाम पर हो, मजहब के नाम पर हो या इलाके की अलहदगी के नाम पर हो, चाहे काश्मीर हो या कर्नाटक हो, आंध्र हो या आसाम हो, तामिलनाडु हो या अन्य हो सब जगह अलहदगी के रक्तानात हैं। अगर ठोस कदम नहीं उठाया गया तो मुल्क टुकड़े टुकड़े हो जायेगा। इसकी तरफ राष्ट्रपति ने खुद हमारा ध्यान आकृष्ट किया है। उन्होंने कहा है, मैं कोट करता हूँ :

“Divisive and disruptive forces are at work fermenting violence and weakening the national fabric. This must be fought resolutely. Communal and anti-national elements have been including in objectionable activities in many areas and these will have to be effectively curbed. Extremist organisations have been active in certain north-eastern States and territories.”

हुजूर आज आसाम में जो कुछ हुआ था हो रहा है ये गहरी साजिश के तहत हो रहा है। बिग पावर्स नहीं चाहती हैं कि हिन्दुस्तान एक मजबूत और ताकतवर देश हो। इस मुल्क को 1947 में इम्पीरियलिस्ट पावरों ने मजहब के नाम पर बांटा फिर भी उनको चैन नहीं आया है। वे हमारी बार्डर स्टेट्स को डिस्टर्ब कर रही है चाहे वह पंजाब हो या असम हो। अभी हर भारतीय को सोचना होगा, जुबान और दल से ऊपर उठना होगा कि मुल्क की आजादी किस तरह से कायम रहे और हम लोग मिल जुल कर मुल्क को किस तरह से आजाद रखें। आजादी लेना आसान है, पर आजादी को कायम रखना बहुत मुश्किल है। इसलिए शायद किसी ने कहा है कि —

Eternal vigilance is the price of liberty.

आज यह विरोधी दल के लोग जो कहते हैं और बार-बार कहते हैं, हमारे फाइनैस मिनिस्टर साहब ने साफ-साफ कहा कि असम में जो कुछ हुआ है, उसके जिम्मेदार हमारे विरोधी दल के लोग हैं। आखिर यह क्या चाहते हैं? हिन्दुस्तान में जम्हूरियत है, दुनियां को सब से बड़ी जम्हूरियत है। जम्हूरियत में चुनाव होता है, चुनाव के जरिये फैसला होता है और अगर जम्हूरियत में चुनाव नहीं, तो जम्हूरियत कैसी?

क्या यह मुल्क को फासिज्म की तरफ ले जाना चाहते हैं? आखिर यह क्या चाहते हैं? असम में जो कुछ हुआ, यह महज किया गया है। यह हुआ नहीं। इसलिए मैं पुरो जवाबदेही के साथ कहना चाहता हूँ कि अगर सिर्फ बो. जे. पी. इलेक्शन में हिस्सा लेती, तो वहां कोई दंगे-फिमाद की बात नहीं होती। वहां तो सिर्फ इसलिए हुआ कि हम (बो. जे. पी.) इलेक्शन नहीं होते दंगे।

अगर हर पार्टी यह सोच ले कि हम इलेक्शन नहीं होने देंगे, तो आखिर जम्हूरियत नहीं रहेगी। इसलिए जम्हूरियत के लिए बहुत बड़ा टेस्ट का टाइम है कि अगर हमको सूट करे, तो ठोक है, सूट नहीं करे, तो ठोक नहीं है। तो यह जम्हूरियत नहीं, बल्कि ला-कानूनियत होगी।

इसलिए हुजूर असम में जो वाक्यात हुए, सबों ने कहा, वाकई बहुत गमनाक वाक्यात हुए हैं, इसमें कोई शक नहीं है। हम लोग अगर ठंडे दिल से सोचें कि उस वक़्त क्या गुजरता होगा जब नन्है-मुन्है मासुम बच्चे मां-बाप की आँखों के सामने मार डाले जाते होंगे, बूढ़े मां-बाप के सामने उनके बेटे-बेटियों की लाशें तड़पती होंगी। आखिर वे इसी

[श्री शान्ति त्यागी]

देश के हैं, इसी देश के थे, यही जवान कल हमारी सोमाओं की रक्षा करते, हमारी सरहदों को हिफाजत करते, उनको आपके लोगों ने मारा, कोई बंगला देशी ने नहीं मारा, कोई पाकिस्तानी ने नहीं मारा, कोई चीनो ने नहीं मारा, आप लोगों ने मारा और लाखों की मालियत का नुकसान हुआ, किसका हुआ ? देश का हुआ ।

इसलिए हम लोगों को आज चुनौती है कि हम लोग मिलजुल कर सोचें कि किस तरह से—क्या इसी हिन्दुस्तान को खातिर इसी दिन के लिए महात्मा गांधी जो, पं० जवाहरलाल नेहरू और सरदार वल्लभ भाई पटेल, नेताजी सुभाष चन्द्र बोस, मौलाना शौकत अली, मौलाना मोहम्मद अली, मौलाना अबुल कलाम आजाद, सरदार भगत सिंह—इन लोगों ने जो आजादों को लड़ाई अंग्रेजों के खिलाफ लड़ी थी । इसलिए हमको इस बात को चुनौती है कि हम देखें और हम अहद करें कि इस नफरत की आग को बुझा करके रखेंगे, हम लोग अमनो-शांति कायम रखेंगे और राष्ट्रपिता महात्मा गांधी के देश को गोडसे का देश नहीं बनने देंगे ।

इसके साथ ही साथ हुजूर हम लोगों के लिए सब से खुशी की बात है कि हमारी हुकूमत अमनतो इंदिरा गांधी के हाथों में, मजबूत हाथों में है और मुल्क को मजबूत करने के लिए हम सबों को मजहब, जवान, दल, पार्टी से ऊपर होकर अमनतो इंदिरा गांधी के हाथों को मजबूत करना होगा ताकि हमारे मुल्क को आजादी कायम रहे और इस मुल्क ने हमेशा सारी दुनिया को अहिंसा, शांति और अमन का पैगाम दिया है और इसी दिन के लिए

डा० इकबाल ने कहा था, उसी मुल्क के लिए कि—

“सारे जहां से अच्छा, हिन्दुस्तान हमारा हम बुलबुले हैं इसके, यह गुलिस्तां हमारा मजहब नहीं सिखाता आपस में बैर रखना; हिन्दो हैं हम, वतन है हिन्दुस्तान हमारा।”

शक्ति भी, शांति भी भक्तों के गीत में है, धरती के बासियों की मुक्ति प्रीत में है ।

जिस मुहब्बत का पैगाम महात्मा गांधी जी ने दिया था, आज उसी मुहब्बत का पैगाम लेकर हिन्दुस्तानियों को आगे बढ़ना है ।

यह हमारे लिए कितनी खुशी की बात है कि हमारे यहां नान-एलाइंड कानफ्रेंस होने जा रही है जिसमें 95 देशों के लोग आयेंगे । क्या यह गौरव की बात नहीं है ? क्या यह हिन्दुस्तान के लिए खुशी की बात नहीं है ? फिर भी कुछ लोग इसकी अपोजीशन करते हैं । कहते हैं कि इस मुल्क ने तरक्की ही नहीं की । अब अगर साहब दिन को भी कोई न देखें तो जनाबे-सदर उसका क्या कहना ।

1921 में सिर्फ 25 करोड़ आबादी थी जबकि इस मुल्क में पाकिस्तान भी था, और बंगला देश भी था । मुल्क के बंटवारे के बाद 1947 में हमारी आबादी 32 करोड़ थी और अब हमारी आबादी बढ़ कर 80 करोड़ के लगभग हो गयी है इस लिये कि । करोड़ 80 लाख के करीब हम लोग हर साल बढ़ जाते हैं हर साल भारत में एक आस्ट्रेलिया बन जाता है । जिस वक़्त हमारे मुल्क का बहुत सा हिस्सा बाहर निकल गया उसके बाद भी हमारे कामकार रात दिन काम करते हैं, हमारे खेत मजहूर रात दिन काम करते हैं और सरकार की मदद लेकर मुल्क को

आगे ले जा रहे हैं, फिर भी आप कहते हैं कि कुछ नहीं हो रहा है। आजादी के पहले हिन्दुस्तान में मुई आती थी इंग्लैंड से, कोट के बटन आते थे जर्मनी से और तागा आता था जापान से। आज यहाँ मुक्त नेट और हैरियन बना रहा है और हमने हर चीज में तरक्की को है चाहे वह इंडस्ट्रियल फोल्ड हो या एग्रोकल्चरल फोल्ड हो, हर जगह हम ने तरक्की को है। इन मिलसिले में मैं फारमों का एक शेर पढ़ना चाहता हूँ जो मुझे याद आ रहा है :

गरना बोन्द वरोत गररा-ए-चश्म

चश्मा-ए-आफताव राचैह गुनाह —

"If one does not feel the light in the broad daylight the fault is with the eyes and not with the light."

इन शब्दों के साथ मैं अपने मित्र मौर्य जी का जो प्रस्ताव है राष्ट्रपति जी को धन्यवाद देने का उसकी पुरजोर ताईद करता हूँ और उसका पुरजोर समर्थन करता हूँ।

श्री जी० स्वामी नाथक (आन्ध्र प्रदेश) :
उपाध्यक्ष महोदय, मैं आपका बड़ा आभारी हूँ कि मुझे ऐसे महत्वपूर्ण राष्ट्रपति के अभिभाषण पर धन्यवाद के प्रस्ताव पर बोलने का आप ने मौका दिया। मैं अपने माननीय सदस्य श्री मौर्य जी के धन्यवाद के प्रस्ताव का समर्थन करने के लिये खड़ा हुआ हूँ।

मान्यवर, मेरे पहले हमारे मित्र ने बताया कि शिक्षा के क्षेत्र में कितनी प्रगति हुई है। उसके आंकड़ों में मैं जाना नहीं चाहता, लेकिन इसके साथ ही साथ हरिजन और आदिवासियों में भी शिक्षा का काफी प्रसार हुआ है। जब हमारा देश आजाद हुआ था उस समय हरिजन और आदिवासियों में बहुत कम लोग

पढ़े लिखे थे। आई० ए० एस० और आई० पी० एस० की कॅटेगरी में तो वे लोग नहीं के बराबर थे। मौर्य जी ने उसके काफी आंकड़े दिये हैं, लेकिन अभी भी जितना रिजर्व कोटा होना चाहिए था उतना नहीं हुआ है। लेकिन हमें विश्वास है कि हमारे देश की नेता श्रीमती इन्दिरा गांधी जी द्वारा जो प्रयत्न किये जा रहे हैं और जैसे लोगों की हिम्मत अफजाई हो रही है उसके चलते हरिजन और आदिवासी और अधिक आगे आ रहे हैं और आई० ए० एस० और आई० पी० एस० में लिये जा रहे हैं। मान्यवर, मेरे पहले कई साथियों ने 20 सूत्री कार्यक्रम के बारे में काफी चर्चा की है। इस बीस सूत्री कार्यक्रम के अधीन खादी और ग्रामोद्योग के जरिये छोटे-छोटे कुटुंबों में छोटे-छोटे उद्योग लगाये गये हैं। उससे काफी हरिजन आदिवासियों को मौका मिला। हमारे देश के लिये, हमारे देश की आजादी के लिये जो फ्रीडम फाइटर, स्वतंत्रता सेनानी हमारे लिये लड़ रहे थे उनके आदर के लिये हमारी सरकार ने उनकी पेंशन में बढ़ोतरी की है। इसी तरह से जो आदिवासी उपयोजना के तहत उनके खर्च के लिये 85 करोड़ 81-82 में था उसको बढ़ा कर 95 करोड़ 82-83 में किया गया। इन आदिवासियों के कल्याण हेतु काफी कार्यक्रम लाये जा रहे हैं। इसी तरह से आदिवासी क्षेत्र में जहाँ रोड नहीं हैं, पहाड़ी जंगलों में रहते हैं वहाँ पर उनकी सुविधा के लिये उनकी शिक्षा के लिये रेजीडेंशियल स्कूल खोले गये और कई प्रारम्भिक स्कूल जहाँ टीचर नहीं जा सकते थे उनके लिये वहीं पर रहने का इंतजाम किया है। इसी तरह से 20 सूत्री कार्यक्रम में मछियारों का केन्द्रीय योजना के तहत उनके इन्फोरेस का प्रावधान किया गया है। इसी तरह से औद्योगिक कर्मचारियों के लिये

[श्री जी० स्वामी नाथक]

इंडस्ट्रियल डिस्ट्र्यूट एक्ट में अमेंडमेंट करके, जो लम्बे असें तक अदालतों में कोर्ट्स में केस चलते थे, मजदूरों को यह मौका दिया कि वह ट्राइब्यूनल में या लेबर कोर्ट में जायेंगे। उनके लिये एक मियाद भी रख दी है कि इस मियाद के अन्दर फैसला होगा और जल्दी से जल्दी मजदूरों को इसमें फायदा मिलेगा।

मेरे से पहले कई साथियों ने एशियाड खेलों के बारे में कहा। मैं भी इसके बारे में कुछ कहना चाहूंगा। मान्यवर, एशियाड खेलों को कई लाख नौजवान नर-नारियों को देखने का मौका मिला। उनको प्रोत्साहन मिला क्योंकि खेलों में खेलने के बाद इससे सारी दुनिया में हमारे देश का मान बढ़ा। जहां तक मेरा अनुभव है दिल्ली में जो पिछले दो वर्षों में ओवर फनाइंग ब्रिजेज बने हैं, रोड वाइडन हुई हैं मेरा ख्याल है अगर सामान्य तौर पर करते तो 50 साल में भी पूरी नहीं हो पाती। इन्दिरा जी के नेतृत्व में दो साल में यह करके दिखा दिया है। हमारे विरोधी दल के भाइयों को यह तरक्की अच्छी नहीं लगी। वह यह चाहते थे कि दुनिया की निगाह में हिन्दुस्तान को नीचा दिखाया जाए और देश को बदनाम किया जाए। इसलिये कहा या कि हम एशियाड खेलों में शरीक नहीं होंगे, एशियाड खेलों का बहिष्कार करेंगे। जब यहां पर एशियाड खिलाड़ी और अधिकारी आ रहे थे उनके सामने प्रदर्शन करके यह दिखाना चाहते थे कि हमारी हिन्दुस्तान की सरकार, हिन्दुस्तान के लोग प्रबन्ध ठीक नहीं कर सकते हैं। लेकिन इनकी ये सारी कोशिश नाकामयाब रही।

राष्ट्रपति जी ने पहली बार भारत के इतिहास में मैं समझता हूं हिन्दी में अपना अभिभाषण दिया।

श्री अश्विनी कुमार : श्री राजेन्द्र बाबू कई बार हिन्दी में बोल चुके हैं। इसलिए आप अपने को करेक्ट कर लीजिये।

श्री जी० स्वामी नाथक : राष्ट्रपति जी ने सामान्य जनता की भाषा में अपना जो भाषण दिया, उसके लिए मैं उनको बधाई देता हूं क्योंकि आज इस बात की बहुत जरूरत है। राष्ट्रपति जी ने साफ अलफाज में कहा है, प्रान्तीयता और क्षेत्रीयता की भावना को लेकर देश में जो बदअमनी फैलाने की कोशिश करेंगे उनको सब लोगों को मिलकर मुस्तैदी के साथ दबाना चाहिए। आपने देखा कि टेलीविजन और रेडियो पर आल इंडिया रेडियो के बजाय, अगर आकाशवाणी कहा जाता है तो मद्रास में उसका विरोध किया जाता है। कल ही हमारे साथी श्री रामकृष्णन् ने कहा कि साउथ इंडिया कभी भी हिन्दी को बर्दाश्त नहीं करेगा। मैं कहना चाहता हूं कि साउथ इंडिया सिर्फ तमिल या तमिलनाडु नहीं है। साउथ में दूसरे प्रान्त भी हैं। आन्ध्र प्रदेश में बहुत बड़ी संख्या में हिन्दी और उर्दू बोलने वाले लोग हैं, कर्नाटक में हिन्दी और उर्दू बोलने वाले लोग हैं और मद्रास में दक्षिण भारत हिन्दी प्रचार सभा पिछले 1925 वर्ष से भी अधिक समय से काम कर रही है। श्री राज-गोपालाचारी ने महाभारत हिन्दी में लिखा है। लेकिन ये लोग कहते हैं कि आल इंडिया रेडियो के लिए आकाशवाणी शब्द का प्रयोग न हो। मैं इनसे पूछना चाहता हूं कि दिल्ली में जब आप चाहते हैं तो रिक्शे वाले से इंगलिश में बोलते हैं या तमिल में पूछते हैं? सभी भारतीय भाषाएं हमारी भाषाएं हैं, मलयालम भी हमारी भाषा है, तेलुगु भी हमारी भाषा है, कन्नड़ भी हमारी भाषा है और तमिल भी हमारी भाषा है। लेकिन हमें एक राष्ट्रभाषा की भी जरूरत है। सरकार के

जितने भी परिपत्र निकलते हैं वे हिन्दी और अंग्रेजी में निकलते हैं। इसके मायने यह नहीं है कि अंग्रेजी के साथ-साथ ये पत्र 14 भाषाओं में निकाले जायें। अगर ये सारे परिपत्र सभी 14 भाषाओं में निकाले जाएंगे तो कितनी दुश्वारी हो जाएगी। इसलिए हमारे लिए एक लिंक लैंग्वेज का होना बहुत जरूरी है। हमें उसको प्रोत्साहन देना चाहिए और उसमें कार्यक्षमता बढ़ाने के लिए काम करना चाहिए।

श्रीमन्, हमारे सामने कई मसले हैं। हमारे पूज्य नेता पंडित जवाहरलाल नेहरू ने यह परम्परा अपनाई थी कि अगर देश के सामने कोई समस्या हो, कोई प्रोब्लम हो तो सारे अपोजीशन के भाइयों के साथ मिल कर सलाह-मशविरा किया जाये और उन्होंने अपने समय में यही किया। आज हमारे देश की एकमेव नेता श्रीमती इंदिरा गांधी भी वही काम कर रही हैं। कुछ प्रोब्लम देश के सामने हैं, चाहे वह पंजाब की समस्या हो, चाहे आसाम की समस्या हो, उन्होंने अपोजीशन के साथियों के साथ कंसलटेशन किया और आगे भी करती रहेंगी।

मान्यवर, आन्ध्र प्रदेश के बारे में हमारे साथियों ने कई बातें कहीं। आन्ध्र प्रदेश के बारे में हमारी बहिन श्रीमती सरोज खापड़ ने काफी कुछ बता दिया है। उस विषय पर दो चार बातें मैं भी कहना चाहता हूँ। आन्ध्र प्रदेश में एक क्षेत्रीय पार्टी उभर कर सामने आई है। जैसा कि सदन के नेता श्री प्रणव मुखर्जी ने साफ लफ्जों में कहा कि हम हार या जीत से डरते नहीं हैं। हम तो सिथासत में हैं और कांग्रेस पार्टी देश की जनता की भलाई के लिए हमेशा काम करती रहेगी और कर रही है।

कहीं जीत होगी या कहीं हार होगी, हम उसका ज्यादा खाल नहीं लेंगे। इसलिये मैं इस विषय में कहना चाहूंगा कि हार जीत तो है ही। लेकिन वहां पर जो जनसंघी भाई हैं या हमारे बी० जे० पी० के भाई हैं वे समझते थे कि हमारा कैंडिडेट है, कांग्रेस की जगह हम आर्येंगे। उन्होंने वहां 90 असेम्बली सीटों पर चुनाव लड़ा और सिर्फ तीन सीटें जीते हैं, 77 सीटों पर उनकी जमानत जब्त हुई। इसी तरह से जनता पार्टी के लोग भी करीब 60 सीटों पर चुनाव लड़े और उनको सिर्फ एक सीट मिली जो उनके नेता जयभाल रेड्डी को मिली। तो मैं इस विषय में कहना चाहूंगा कि किसी तरह से जनता हमारे ऊपर नाराज हुई। लेकिन आप नहीं आ सके और यह अफसोस की बात है कि क्षेत्रीय पार्टी तेलुगु देशम वहां पर आई है। मान्यवर, इस पार्टी के नेताओं को भी यह मालूम था कि उनको इतनी बड़ी तादाद में सीटें आर्येंगी। यह बदकिस्मती की बात है कि किसी तरह से उनको इतनी सीटें मिल गई। यह क्यों मिली? इसका कारण यह था कि लोगों में नाराजगी थी, जनता में नाराजगी थी और उनको जीतने का मौका मिला। उस पार्टी के नेता चीफ मिनिस्टर बने। लेकिन इसके बाद क्या हो रहा है? आंध्र प्रदेश में मुख्य मंत्री जाते हैं एक बंगले में, लेकिन दूसरे दिन बंगले से निकल जाते हैं। आज किसी आफिसर का ट्रॉसफर करते हैं, दूसरे ही दिन उसको कैसिल कर देते हैं। इसी तरह से, आज वहां पर 50 हजार कर्मचारी जो हैं, जो टोचर हैं या दूसरे सरकारी नौकरियों में वह परेशान है। आफिसरों को रिटायरमेंट को आयु एक दम 56 वर्ष से घटाकर 55 वर्ष की गई है। बाँर 3 महीने के नोटिस दिये यह किया गया है। न उनको तीन महीने

[श्री जी० स्वामी नायक]

का नोटिस दिया गया और न उनके रिप्रेजेंटेटिव्स से बातचीत की और 28 फरवरी की उनको नोटिस दे देंगे और वे घर बैठे जायेंगे। इसके साथ ही उनकी पेंशन का हिसाब एक साल बाद होगा। उनका जो जी. पी. एफ. है, जो ग्रेचुटी है उसका भी वे साल भर बाद पैसा देंगे, इस तरह से वह वहां पर कर रहे हैं।

दूसरे जो वहां की डेवलपमेंट की एक्टीविटीज थी, मैं उस ओर भी सदन का ध्यान दिलाना चाहूंगा। डेवलपमेंट एक्टीविटीज के लिये सेन्टर फंड देता है और खासकर हरिजन और आदिवासियों के लिये जहां पीने का पानी नहीं है, वहां पानी का प्रबन्ध होता है, इन लोगों के लिये जहां मकान नहीं हैं वह मकान बनते हैं वह सारा काम बन्द कर दिया है। कोई पैसा किसी को नहीं दे रहे हैं। इसलिये मैं चाहूंगा कि हमारे सदन के नेता और सरकार उनको आदेश दे कि जनता के लिये साल के आखिर में जनवरी से मार्च तक जो फंड होता है वह उनको दे। उन्होंने ऐसे मौके पर पूरे फंड को फ्रीज कर दिया है। तनख्वाह के सिवाय सारा फंड फ्रीज कर दिया है और कोई भी डेवलपमेंट एक्टीविटीज नहीं की जा रही है। मैं सरकार से आग्रह करूंगा कि ऐसी जो गलत हरकतें वे कर रहे हैं इससे उनको रोकें और हरिजनों और आदिवासियों के कल्याण के लिये जो कार्यक्रम चल रहे हैं ऐसा कार्य वे न रोकें, ऐसी मेरी प्रार्थना है।

वहां पर जब कांग्रेस के श्री विजय भास्कर रेड्डी चीफ मिनिस्टर थे तो वहां पर स्कूलों में मिड-डे-मील्स का प्रावधान था। यह स्कीम सारे आंध्र प्रदेश में चल रही थी। इस तरह की

स्कीम तमिलनाडु में भी चल रही है। लेकिन उनके आने के बाद क्या हुआ कि इस स्कीम को कैंसिल कर दिया गया। बच्चों को डबल रोटी देते हैं लेकिन वह कभी मिलती है कभी नहीं मिलती है।
(अवधान)

डा० मदन मोहन सिंह सिद्धू :
कंपीटेशन फीस बन्द कर दी है।

श्री जी० स्वामी नायक : यह तो हमारा ही प्रस्ताव था कंपीटेशन फीस को बन्द करने का।

तेलुगु देशम पार्टी के आने के बाद वहां पर हरिजनों और आदिवासियों पर काफी जुल्म किया जा रहा है। इलेक्शन के बाद पदिरिकुप्पम जो चित्तूर जिले में हैं वहां पूरी हरिजन बस्ती जला दी गई और 4 हरिजन की इसमें मृत्यु हुई। हमारी नेता माननीय प्रधान मंत्री श्रीमती इंदिरा गांधी ने ढाई लाख रुपये उनको मदद के तौर पर दिये हैं। इस तरह से भी वहां पर हरिजनों और आदिवासियों को तंग करने की कोशिश की जा रही है। मैं भारत सरकार से अनुरोध करूंगा कि आप उसकी कड़ी से कड़ी निगरानी रखें। हमारी आदरणीय प्रधानमंत्री जी ने अभी यहां पर हमारी सरकार को डाइरेक्शन दिया है कि जितने भी व्यो-रोकेट्स जो 58 साल के बाद कहीं चेयरमैन या कोई पदाधिकारी थे उनका रिटायर करने का आदेश दिया गया है और इसके तहत भी करप्शन को रोकने के लिए हमारी सरकार कदम उठा रही है और हमें आशा है कि आइंदा सरकारी कर्मचारियों में और दूसरी जगहों में करप्शन कम होगा। मैं हमारे माननीय वित्त मंत्री जी को यहां पर जो पधारें हैं उनसे एक खास खबर जो आज

हाइड्रो, ग्रीफ इंडिया में खरी है उसको मैं कोट करता हूँ :— "Visakhapatnam Steel Plant in Doldrums"

मैं इस विषय में वित्त मंत्री जी का ध्यान आकृष्ट करना चाहूंगा कि विशाखा-पटनम स्टील प्लांट के लिए वहां पर कई लोगों ने मर्यादा किया है, कई जुलूस निकाले हैं और प्रदर्शन किये हैं कई लोग वहां पर मारे गये उसके बाद हमारी प्रधान मंत्री जी द्वारा इस स्कीम को लिया गया और काफी हद तक इसमें काम भी हुआ है। जिस तरह से पिछले साल इसके लिए प्रावधान रखा था और हमें मालूम हुआ है कि इस वर्ष नौ सौ करोड़ की बजाय दो सौ करोड़ देंगे इसकी वजह से अगर इस तरह से हुआ तो काम जो 1983-84 तक कम्प्लीट होने जा रहा है उसको रोकने से काफी और उसमें खर्च होगा और दूसरा वहां तेलुगु देशम पार्टी है और अपोजीशन के जनसंघ के, बी.जे.पी. के लोग हैं वे साफ कहेंगे कि वहां पर तेलुगु देशम पार्टी आ गई है, केन्द्रीय सरकार फण्ड्स को कम कर के परेशान करने की कोशिश कर रही है। इस वास्ते ऐसा न हो और खास कर यह तेलुगु देशम को इससे फायदा होने वाला नहीं है, न एन. टी. रामाराव को फायदा होने वाला है बल्कि लाखों करोड़ों आन्ध्र प्रदेश के गरीब और आदिवासी हरिजन भाई हैं उनको इससे फायदा होने वाला है। मैं इसलिए माननीय वित्त मंत्री जी से निवेदन करूंगा कि इस स्कीम के लिए जो प्रावधान रखा गया है वही प्रावधान इस बजट में रखें। इतना कह कर मैं हमारे मोर्य जी ने माननीय राष्ट्रपति जी को धन्यवाद देने

के लिए प्रस्ताव प्रस्तुत किया है उसका अनुमोदन करता हूँ।

श्री धनश्याम सिंह : माननीय उप-सभाध्यक्ष महोदय, मैं श्री राष्ट्रपति जी के अभिभाषण पर माननीय श्री मोर्य जी द्वारा रखे गये धन्यवाद प्रस्ताव के समर्थन में अपनी बात कहने के लिए खड़ा हुआ हूँ। महोदय, राष्ट्रपति जी का अभिभाषण देश की नीतियों का प्रतिबिम्ब है। हम लोगों ने क्या तरक्की की है उसके साथ साथ और हम आगे क्या करना चाहते हैं उसको बताता हूँ। मैं दो तीन दिन से विरोधी दल के नेताओं को बड़ी गहराई से सुन रहा हूँ। वे लोग तो यह कहते हैं कि इन 30-35 वर्षों में भारत की आजादी के बाद से देश ने कोई तरक्की नहीं की है। देश ने कुछ किया ही नहीं। कुछ समझदार लोग जरूर उनमें ऐसे हैं जो तारीफ कर देते हैं लेकिन अन्त में बात उमी तरोके से उसी पर उसी लहजे में करने लगते हैं। मान्यवर, मैं विरोधी दलों के लोगों से एक बात पूछना चाहता हूँ। क्या जब हम आजाद हुए थे हमारे देश की स्थिति ऐसी ही थी जैसी आज है। क्या वास्तव में देश ने तरक्की नहीं की? क्या यह देश पंडित जवाहर-लाल नेहरू और माननीया श्रीमती इन्दिरा गांधी के कार्यकाल में आगे नहीं बढ़ा है? मैं समझता हूँ जब यह ठंडे दिल से सोचते होंगे अपने दिल में तो मैं समझता हूँ कि जब लाबो में भी एक-आध बात करते हैं तो कहते हैं कि तरक्की तो देश ने की है...

उपसभाध्यक्ष (श्री लाडली मोहन निगम) : आप कितने मिनट लेंगे।

श्री धनश्याम सिंह : समय तो ज्यादा लगेगा।

...उपसभाध्यक्ष (श्री लाडली मोहन निगम) : अगला तो सदन की कार्यवाही का प्रारंभ 11 बजे तक के लिए स्थगित की जाती है ।

The House then adjourned at fifty minutes past seven of the clock till eleven of the clock on Friday, the 25th February, 1963.